the no profit no loss basis is to be there but in the case of middle income group and others some element of profit is there which we generally use to subsidise the houses for economically weaker sections. In any case I have noted whatever has been said and I will make enquiries.

ALLGCATION OF TIME FOR DISPO-SAL OF GOVERNMENT BUSINESS DURING REMAINING PART OF CURRENT SESSION

MR. DEPUTY CHAIRMAN: I have to inform Members that the Business Advisory Committee at its meeting held today, the 30th April, 1974, allotted time as follows for Government Legislative Business to be taken up during the remaining part of the current Session of the Rajya Sabha:—

- Consideration and retturn of the following Bills, as passed by the Lok Sabha:—
 - (a) The Appropriation (No. 2) Bill, 1974.

2 days

- (b) The Finance Bill, 1974. 2 days.
- (c) The Union Duties of Excise (Distribution)
 Amendment Bill, 1974.

1 hours.

(d) The Additional Duties of Excise (Goods of Special Importance) Amendment Bill, 1974.

1 hour.

(e) The Estate Duty (Distribution) Amendment Bill, 1954

1 hour.

 Consideration and passing of the Coal Mines (Conservation and Development) Bill, 1974, as passed by the Lok Sabha.

2 hours.

- 3. Consideration of motions for concurrence for the reference of the following Bills to Joint Committee:—
 - (a) The Public Financial Institutions Laws (Amendment) Bill, 1973.

30 Minutes

(b) The Code of Civil procedure (Amendment) Bill, 1974.

1 hour.

The Committee recommended that the House should sit up to 6.00 P.M. daily or beyond 6.00 P.M. as and when necessary for the transaction of Government Business,

MR. DEPUTY CHAIRMAN: The House stands adjourned till 2.00 p.m.

The House then adjourned for lunch at nine minutes past one of the clock.

The House reassembled after lunch at three minutes past two of the clock, Mr. DEPUTY CHAIRMAN in the Chair.

DISCUSSION ON THE WORKING OF THE MINISTRY OF INFORMATION AND BROADCASTING

श्री प्रकाशवीर शास्त्री (उत्तर प्रदेश) उपसभा-पित जी, प्रजातव में समद, मर्वोच्च न्यायालय ग्रौर मुचना मत्रालय मे इनका अपना एक विशेष महत्व होता है। स्वतन्त्रता से पहले, जध अतिरम सरकार बनी थी, उस समय मस्लिम लीग की निगाह जिन महत्वपूर्ण विभागी पर गई उनमें एक सचना और प्रमारेगा मवालय भी था उसका उन्होंने ग्रन्चिन लाभ उठाया। इसी दुष्टि से स्वतन्त्रता के बाद सरदार बल्लभभाई पटेल ने इस महत्वपूर्ण विभाग को श्रपने हाथो में रखा । उस समय से लेकर ग्रब तक श्री दिवाकर, श्री केसकर, श्रीमती गांधी ग्रीर ग्रव श्री इन्द्रकुमार गृजनाल जैसे व्यक्तियों के हाथों में यह विभाग रहा है। मैं बहुत पिछले इतिहास में तो नहीं जाना चाहना लेकिन कछ वर्षों से जनता की यह प्रतिकिया होती जा रही है कि आकाश की वाणी और दूरदर्णन, ये सत्ताधारी दल के प्रचारक होते चले जा रहे है। चनाव के दिनों में तो रेडियो जितनी

[श्री प्रकाशवीर शास्त्री]

भ्रष्टता से सरकारी पक्ष की हवा बनाने का काम करता है, उसमे यह भावना कुछ ग्रौर ग्रधिक प्रबल होती जा रही है। स्थिति यह है कि विपक्ष की ग्रोर से जब कोई बात कही जाती है स्रौर सरकारी पक्ष की स्रोर से प्रधान मंत्री अथवा किसी मंत्री के द्वारा जो उसका उत्तर दिया जाता है वह जितनी व्याख्या के साथ म्राकाणवाणी के द्वारा प्रमारित किया जाता है उनना दूसरी बानो को प्रमारित नहीं किया जाता ।

उदाहरण के लिए ग्रभी कुछ दिन पहले जब थी जयप्रकाश नारायण ने कुछ बातें इस देश के प्रजातन के भविष्य के सम्बन्ध मे कही श्रौर उनका उत्तर देते हुए भुवनेष्वर मे श्रीमती गांधी ने जो बाते कही, स्राकाश-वाणी ने प्रमुखता के माथ श्रीमती गाधी के वक्तव्य को तो प्रमारित किया पर जयप्रकाण बाबु ने उसके सबध में क्या कहा इस बात को प्रमुखता नही दी गई। इन्ही सारी बातों को ध्यान मे रखते हुए चन्दा कमेटी ने यह सुझाव दिया था कि स्राकाशवाणी स्रौर दूर्र्दशन को एक निगम के रुप में परिणत कर दिया जाए । स्रगर यह स्व-तत्र एन्जेसी के रूप में काम करेगा तो उसका परिणाम यह होगा कि निष्पक्ष ममाचारों का प्रमारण भी होगा ग्रौर जो कार्यक्रम होंगे वे भी तटस्थ रह सकेगे । लेकिन मै नही कह सकता कि स्रभी तक यह मरकार इस प्रकार का निर्णय क्यों नहीं ले मकी है।

अभी कुछ दिन पहले एक प्रसिद्ध पत्नकार श्री मानकेकर ने एक पूम्तक लिखी थी 'दि प्रेम ग्रन्डर प्रेशर' किम तरह ममाचारपत्नों की स्थिति दयनीय होती चली जा रही है । किस तरह से सरकारी पंजा समाचार पत्नों के ऊपर ग्राता चला जा रहा है। इसका प्रमाण पीछे इलस्ट्रेटेड वीकली के सम्पादक श्री खुशवन्त सिंह ने प्रधान मंत्री जी से अपनी एक मुलाकात का अपने पत्न में विवरण दिया है। उसकी अन्य बातों की चर्चा न करते हुए मैं इस बात की चर्चा जरूर करना चाहंगा कि जब प्रधान मंत्री ने उनके पत्न के सबन्ध मे उनसे कुछ जानकारी चाही तो श्री खुशवन्त सिंह ने कहा कि जहां तक हस्तक्षेप का प्रश्न है उस विषय में मैं इतना कह सकता हूं कि स्रभी तक मेरे मालिको की ग्रोर से मेरी नीति

& Broadcasting में किसी प्रकार का कोई हस्तक्षेप नहीं हम्रा । लेकिन ग्रभी तक सरकार की ग्रीर से चार बार उसके अधिकारी आए । मेरी नीति लिए। इसी परिवर्तन करने के एक दूसरी घटना कुछ दिन पहले घटी हरियाणा सरकार ने दिव्यन के विज्ञापन कर दिये थे । ट्रिब्युन के विज्ञापन बन्द करने का कारण यह था कि ट्रिब्यून में कुछ समाचार या ग्रग्रलेख इस प्रकार के ऋाए जो हरियाणा गवर्नमेट को पसन्द नहीं थे। उन्होंने समाचारपत्न की प्रतियों को लाने-ले जाने वाली गाडियों के ऊपर भी प्रतिबन्ध लगाया। श्रौर तो ग्रौर उन्होने समाचारपत्र को ले जाकर घरो मे देने वाले हाकरो पर भी प्रतिबन्ध लगाया । जब स्वतन्त्र भारत में, या प्रजातन्त्र में इस प्रकार की घटनाएं होने लगती है तो फिर यह लगता है कि सरकार अपनी श्रालोचना पमन्द नहीं करती । प्रेम परिषद ने इसके ऊपर बडा मक्त रुख लिया था। प्रेम परिषद ने हरियाणा सरकार के इस कार्य की बड़ी तीव भर्त्सना की थी। मै सम-झता हुं कि श्री गुजराल को प्रेस परिषद् का वह निर्णय पता होगा । लेकिन प्रेम परिषद के निर्णय के बावजुद हरियाणा सरकार टस से मस नहीं हुई। इसी तरह की एक दूसरी घटना घटी पीछे 18 मार्च को जब मर्चलाइट श्रीर प्रदीप पत्र के कार्यालय में ग्राग लगाई गई। इन दोनो पत्नो के कार्यालय मे स्नाग किमने लगाई? प्रारम्भ में मन्देह था कि इस घटना के पीछे कौन है। कोई इस को दोप देनाथा, कोई उसको दोप देनाथा। स्रव श्रनमान लगाने की कोई जरूरत नही। जिस पत्र के साथ इतनी बडी दुर्घटना हुई, उसके कार्यालय को **ब्राग लगाई गई, बगल में पुलिस स्टेशन था पर पुलिस** नहीं गई केवल इसलिये कि मिनिस्टर का कोई ग्रादेश नहीं हम्रा। इन सब बातों के बारे में जब मनुमान ही लगाए जा रहे थे तभी बिहार मरकार ने प्रदीप ग्रौर सर्चलाइट को विज्ञापन देने के लिये डिलिस्ट कर दिया। जो प्रदीप के सवाददाना है या सर्चलाइट के सवाददाना है या जो प्रेस फोटोग्राफर है वे किसी सरकारी कार्यवाही में भाग नहीं ले सकते । इससे स्पष्ट ग्रनुमान लगाया जा सकता है कि समाचारपत्नों की स्वतन्त्रता के प्रति सरकार का क्या रुख है। मै इस बात को ग्रच्छी तरह से जानता ह कि जब सर्चलाइट ग्रीर प्रदीप के कार्यालय में ग्राग लगी तो भारत सरकार के जो निर्माण, ग्रावास मंत्री श्री भोला पासवान शास्त्री हैं उन्होंने ग्रपनी सहान्-

of Ministry of Information

भृति प्रगट करते हुए कहा था कि हुर तरह की सभव सहायता उसको दी जायेगी। मझे इस बात की भी जानकारी है कि केन्द्रीय गृह मन्नी श्री उमाशंकर दीक्षित ने भी अपनी सहानभित प्रगट की थी ख्रौर ख्रगर मैं गलती नहीं करता तो वर्तमान सूचना ग्रौर प्रसारण मंत्री ने भी महानभित प्रगट की थी ग्रौर कहा था कि इन दोनों पत्नों को जिन के कार्यालयों को स्राग लगी है उनको ग्रपनी यथास्थिति बनाने के लिये जिस प्रकार का सहयोग सभव हो सकेगा दिया जायेगा । एक स्रोर तो केन्द्रीय सरकार के मंत्रियों के ये ग्राश्वामन है ग्रीर दुसरी ख़ोर जिस प्रान्त में पत्नों के कार्यालय को खाग लगी है, उसी बिहार सरकार के वित्त मत्नी दारोगा राय का वक्तव्य समाचार पत्नों में श्री गजराल ने पढा होगा। उसमें उन्होंने स्पष्ट कहा है कि हम इस पत्र को इतने विज्ञापन देने हैं, फिर भी वह हमारी नीति का विरोध करता है तो कैसे हम उसको विज्ञापन दें।

इतना ही नहीं कि उन्होंने डिलिस्ट करके आगे के लिये विज्ञापन देने बन्द कर दिये हो, आपको जानकर आश्चर्य होगा कि जो इस समाचार पत्न में विहार सरकार के विज्ञापन पहले छप चुके थे उनका भी 10 लाख रपया जो बिहार सरकार की आर शेष था वह भी रोक लिया है। जब राज्य सरकारों की समाचार पत्नों के प्रति इस प्रकार की नीति हो जाएगी तो कैसे इस देश में समाचार पत्न स्वतन्त्र और निष्पक्ष हो कर कार्य कर सकेंगे ? मुझे इस बात की जानकारी है कि—अगर इसमें कोई बात असस्य नहीं है तो

श्री चन्द्रमणि लाल चौधरी (बिहार) उपसभापति महोदय, मेरा पाडट श्राफ श्रार्डर है। मै बिहार से श्राना हू। ये ख्वामख्वाह इल्जाम लगा रहे है। इसलिये यह बात काबिले बर्दाण्त नही रही। इसलिये हमको पाइंट श्राफ श्रार्डर करना पड़ा। चृकि वैकवर्डम क्लाम को दरोगा राय रिप्रजेट करते हैं, इसलिये बिल्कुल फिरकापरस्ती की बू श्राती है इनकी स्पीच से। जो सर्चलाइट श्रीर प्रदीप में श्राग लगी है वह क्यो लगाई गई यह इनको पता है।

MR. DEPUTY CHAIRMAN: That is not a point of order.

श्री प्रकाश वीर शास्त्री: मैने जान लिया कि यहा भी उनके कुछ समर्थक उसी प्रकार के बटे हुए है।

श्री महावीर त्यागी (उत्तर प्रदेश) ये तो बिहार सरकार को गुण्डा कह रहे है ।

श्री प्रकाशवीर शास्त्री: यह तो मै नही कह मकता । मैं तो यह कह रहा था कि राज्य मरकारों का समाचार पत्नों के प्रति ग्रगर यही रवैया रहेगा तो देश में इस धारणा को बनने से कोई रोक नहीं सकेगा कि हमारे देण में निष्पक्ष समाचार पत्नों के लिये कोई स्थान नहीं रह गया । वित्त मत्नी के जिस वक्तव्य का मैने उल्लेख किया, यह जो सज्जन ग्रभी व्यवस्था का प्रश्न उठा रहे थे मै उनसे चाहुगा कि वह पहले उस वक्तव्य को देखने का कष्ट करे ग्रीर तब इस प्रकार के व्यवस्था के प्रश्नों को उठाये।

मै यह भी कहना चाहता हूं कि दिल्ली में भी कुछ इस प्रकार के समाचार पत्र है कि जिनके सबध मे कानो में भनक पड़ी है प्रत्यक्ष रूप से चाहे उनको न कहा जाए, लेकिन ग्रप्रत्यक्ष उनके ऊपर दबाव डाला जाना रहा है वह निष्पक्ष लेख या समाचार प्रसारित न करे। मेरा कहना यह है कि स्वतन्त्र भारत से, विशेषकर जिस देश के अन्दर प्रजातन्त्र हो, उससे अगर इस प्रकार से दबाव डाला जाता रहा तो ये समाचार पत्र भाटो के गीत बनकर रह जायेगे । फिर ये जनता की भावनात्रो का प्रतिनिधित्व करने वाले पत्र नहीं रहेगे। मैं एक और बान का भी विशेष रूप से उल्लेख करना चाहगा और चाहगा कि-श्री गजराल जब ग्रपना उत्तर दे तो इस बात को बताये सरकार की यह क्या प्रवृत्ति चल पड़ी है जब प्रधान मंत्री विदेश जाये या राष्ट्रपति बाहर जाये तो समाचार पत्नों के सवाददानाओं से मीधे सपर्क स्थापित किये जाये। जो भी समाचार ऐजेसी या पत्र है उनको कहना चाहिये कि स्नाप स्रपने यहा से किसी प्रतिनिधि को भेजे। मझे जानकारी मिली है⊶–इस बार जब प्रधान मत्नी ईरान याता पर गई है तो एक समाचार पत्न के प्रधान संपादक ने केवल इसीलिये ग्रपने प्रतिनिधि को भेजने से इकार कर दिया क्योंकि सरकार ने सीधे उनसे सपर्क स्थापित

[श्री प्रकाशवीर शास्त्री]

किया था। यह प्रवृत्ति भी इस बात की परिचायक है कि हमारे देश में निप्पक्ष समाचार पत्नो की क्या स्थिति बनती जा रही है। ग्रगर यह हाल रहेगा तो प्रजातन्त्र के लिये गौरव की बात नहीं होगी बल्कि स्रभिशाप होगा ।

इसी तरह की एक बान मैं जो कहना चाहता हूं वह है समाचार पत्रों को, ग्रखबारों की जो न्युजिप्रट मिलता है उसके बारे में। हमारे देश मे उप-सभापति जी न्यजप्रिट की स्थिति यह है कि लगभग 82 प्रतिशत न्यजप्रिट विदेशों में श्रायान होता है । इडियन एण्ड ईस्टर्न न्यजपेपर्म मामायटी ने ग्रभी पीछे जो आकडे दिये थे उनके ग्रनसार गत वर्ष हमारे देश में न्युजिप्रट की जितनी कमी थी वह 78,300 टन थी। लेकिन इसी अनुपात से इस वर्ष के लिये जो उन्होंने आकड़े दिये हैं 1974-75 के लिये, उसमें 1 33,000 टन की कमी का श्रनमान लगाया गया है। मै जो विशेष रूप से बात कहना चाहना ह वह यह है कि जो बाहर में न्यूजिप्रट का स्रायात होता है यह स्टेट ट्रेडिंग कारपोरेशन, राज्य व्यापार निगम द्वारा होता है। राज्य व्यापार निगम को अक्तूबर 1972 में इस बात का ग्राभास हो गया था कि न्युजिप्रट की यह स्थिति होने वाली है। तो राज्य व्यापार निगम जो एकमात्र बाहर से न्यजप्रिट का स्रायात करने वाला मगठन है उसने क्यो नहीं इस प्रकार की व्यवस्था की जिससे देश के श्रन्दर न्युजप्रिंट के श्रभाव की स्थिति न हो। उसी का परिणाम यह है कि जो समाचार पत्न ग्राठ-ग्राठ पृष्ठों के निकलते थे वह चार-चार पृष्ठों के निकलते है। उसमें सरकारी समाचार तो निश्चित ही निकलेंगे, मित्रयों के वक्तव्य निश्चित रूप से निकलेंगे. लेकिन जन भावनात्रो का प्रतिनिधित्व करने वाली बातों का ग्रभाव होता जा रहा है। यह किसी भी प्रजातन्त्र के लिये शोभा की बात नही है कि जनता की भावनाओं का प्रतिनिधित्व समाचार पत्र न करें, केवल सरकारी समाचारों के वाहक बनकर रह जाये। इस प्रकार की दयनीय स्थिति समाचार पत्नो की नही होनी चाहिये।

मुझे एक बात यह कहने की भी श्राज्ञा दी जाए मुझे पता लगा है-भारत की राजधानी की बात कहता हुं, बस्वई, कलकत्ता ग्रौर मद्राम की बात नहीं कहता हूं ।

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है जो सरकार के कृप**ापाद** है ग्रौर सरकार के कृपा का वह दुरुपयोग कर रहे है। उन को जितना न्युज प्रिट मिलता है-मैं चाहुंगा कि श्री गुजराल बाजार में जा कर ग्रपने स्रोतो से इस बात की जानकारी ले जितना न्यज प्रिंट उनको मिलता है उस का पूरा उपयोग वह नहीं कर रहे । ग्रपनी सख्या ज्यादा प्रदिशत करते है ग्रौर न्यूज प्रिंट ब्लैंक में बेचते है ग्रौर ब्लैंक से दूसरे समाचार पत्न उसी न्यूज प्रिट को खरीदते है। जब सरकार की नाक के नीचे दिल्ली में इस प्रकार की घटनाये घट रही है तो दूसरे बड़े नगरों में इस प्रकार की घटनाये नहीं घट रही होगी इसके लिये क्या गांरन्टी दी जा सकती है। मैं इस के लिये यह चाहता हू सूचना ग्रीर प्रसारण मंत्री इस बात को अवश्य बताये इस सदन को कि भविष्य में न्यजिप्रट की कमी को पूरा करने के लिये उन के पास क्या योजनाये है। क्या वह भारतवर्ष मे उसका उत्पादन बढ़ाना चाहते है या उसे बाहर से म्रायान करने के लिये उन्होने कोई विशेष प्रयास किया है। मेरी जानकारी तो यह है कि वगला देश में ग्रौर चेकांस्लोवाकिया में, जैसा कि मैने समाचार पत्नों मे देखा है, भारत को ग्राने वाला न्युजिप्रट बदरगाहो में पड़ा है। लेकिन राज्य व्यापार निगम ने जहाजो की व्यवस्था नहीं की जिससे वह न्यजिंदर यहा भ्रा सके भ्रौर समाचार पत्रो को दिया जा मके । इस बात को विशेष रूप से देखना चाहिये।

एक बात मैं ग्राकाशवाणी की स्वतन्त्र ग्रिभव्यक्ति के सबध मे कहना चाहता ह। स्राकाशवाणी सरकार की एजेसी नहीं देश का प्रतिनिधित्व करने वाला संगठन है लेकिन कुछ दिनों से भ्राकाशवाणी की जिस तरह की स्थित बनती जा रही है उससे लगता है स्वतन्त्र विचारो की अभिन्यक्ति का यह माध्यम भी श्रब धीरे-धीरे सरकार के विचारो की स्रभिव्यक्ति का माध्यम बनुरा जा रहा है । परिणाम क्या है ? मै चाहगा कि गुजराल साहब इस बात को बतायें कि वह वास्तविकता है या नहीं सरकार पहले तो अपने विभागीय अधिकारियो को रिपोर्ट लेने के लिये या पता लगाने के लिये भेजती है या उन से सर्वे कराती है और जब उस में कुछ वास्तविकटा होती है

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श्रौर किसी ढंग से वह प्रसारित हो जाती है तो उन ग्रिधिकारियों को दिलत किया जाता है। मेरी ग्रपनी जानकारी में यह है ग्जरात के मबंध में जहां की खाद्य स्थिति की जानकारी लाने के लिये सरकार ने अपने एक **अधिकारी को नियुक्त किया । वह अधिकारी वहा की** खाद्य स्थिति की जानकारी लेने के बाद यहा ग्राये ग्रौर सामायिकी में उन का कार्बक्रम प्रसारित हम्रा स्पाट लाइट मे भी वह इस देश के खाद्य मत्री को बुरा लगा रेडियो से इस प्रकार वहां की खाद्य स्थिति के बारे में क्यो प्रसारण कर दिया गया । मेरी जानकारी मे तो यह भी कैबिनेट की पोलिटिकल समिति में भी वह बात गयी और वह अधिकारी स्नाकाशवाणी में नहीं रह मका ग्रौर उसको पी० ग्राई० बी० में स्थानान्तरित कर दिया गया । मेरा कहना है जो स्वतन्त्र विचारों की स्रभिव्यक्ति का माध्यम है स्रगर वहां इस प्रकार से निष्पक्ष बात कहने पर वरिष्ठ ग्रधिकारियों को हटाया जायगा या उनका ट्रासफर किया जायेगा तो स्रागे चल कर उसका परिणाम क्या होगा। यह स्राप ही सोचे। श्रालोचना का मृह बद करने के लिये एक श्रौर नयी वात की गयी है जो पिछले कुछ वर्षों से चली है। जो वडे बड़े समाचार पत्न है खास तौर से वह समाचार पत्न जो किसी तरह से स्राकाणवाणी की या विभाग की स्रलोचना कर सकते हैं उन के संपादकों को भ्रपना कृपा पात्र बनाये रखने के लिये वार्ताग्रों के माध्यम से ग्रौर वार्तायें प्रमारित करने के लिये ग्रामवित किया जाता है स्पाट लाइट में भी ग्रामितत किया जाता है। ग्रगर मै भूल नहीं करता तो यह उत्तर सरकार का ही है कि जो सरकार ने दिया है । दिसम्बर 1972 से 30 नवम्बर 1973 तक ऐसे व्यक्तियो की लिस्ट कि जिन को ऐसे कार्यक्रम प्रसारित करने के लिये सौ रुपये से श्रधिक या सौ रुपये पारिश्रमिक दिया गया । यह जो लिस्ट है उस में 73 ऐसे व्यक्तियो की लिस्ट है जिस में वर्ष में किसी को 9 किसी को सात या किसी को दस तक वार्ताये प्रसारित की गयी और ज्या-दातर यह कार्यक्रम एक विशेष विचारधारा के ही लोगो को दिये गये एक यहां जवाहरलाल नेहरु यूनिवर्सिटी खुली है। मैं नही कहना चाहता कि उस की पृष्ठभूमि क्या है श्रीर क्या उस जवाहरलाल नेहरु विश्वविद्यालय का देश की राजनैतिक श्रौर शैक्षणिक स्थिति को सुधारने मे योग दान रहा है क्योंकि यह दूसरा प्रसग हो जायेगा लेकिन मैं यह जरुर कहना चाहता हू जवाहरलाल नेहरु विश्वविद्यालय के कुछ विशेष ही प्राध्यापक हैं जिन को

श्राकाणवाणी ग्रामिवन करना है। वह समाचार पत्नो के सपादक है कि जिन के द्वारा जनता के समक्ष विशेष विवारधारा को रखा जा सके ग्रौर उन्ही को विशेष रूप से ग्रामितत किया जाता है। मेरे कहने का ग्रमिप्राय यह है कि रेडियो जो स्वतन्त्र विचारो की अभिव्यक्ति का केन्द्र था उन लोगं। के माध्यम से वह दुसरी दिणा जा रहा है। जो ग्रधिकारो किसी कार्यक्रमों मे विचारो को प्रकार से स्वतन्त्र प्रमारित करते हैं उन को हटा दिया जाता है । यह प्राकाणवाणी के लिए गोभा की बात नहीं है। दूसरी सबसे बड़ी बात जिस पर मुझे प्रसन्नता भी हुई थी ग्रौर जिस को हमारे सुचना ग्रीर प्रसारण मत्री जी ने ही ग्रपनी देख-रेख मे प्रारम्भ किया था, वह है युववाणी कार्यक्रम । उसको यवको के लिये ही रखा गया है । इस प्रकार के कार्यकर्मा की यवको के लिये आवश्यकता भी थी, वे म्रनिवार्य भी थे म्रौर हर तरह से ही ठीक थे। लेकिन आश्चर्य की बात यह है कि इस युववाणी कार्य-क्रम के प्रसारण की देखरेख के लिए एक रिटायर्ड व्यक्ति को नियक्त किया गया है। पहले वह दूसरी तरफ डाइ-रेक्टर था ग्रब उसको यववाणी कार्यक्रम का निदेशक नियक्त किया गया है। परिणाम इसका क्या है युववाणी कार्यक्रम ग्रगर कभी ग्रापको सुनने का ग्रवसर मिला हो तो उसमे पश्चिमी सगीत और पश्चिमी नृत्य की भरमार है। क्या यह युववाणी शहरों के युवकों के लिए ही प्रसारित होता हे या भारतवर्ष के किसान युवक ग्रौर युवतियो के लिए भी है। उनका पश्चिमी संगीत ग्रौर नृत्य से क्या रिण्ता है ? क्या इससे भारतीयता बनी रहेगी, ऐसा सीचा जा रहा है, या उनको पश्चिम की गोद में डाल दिया जाएगाः? या फिर इसका ग्रिभिप्राय यह है जो हमारे गावो में रहने वाले युवा हैं वे किसी प्रकार का लाभ उससे न उठा सकें ? इस दिशा में भी कुछ थोडा मोचना चाहिए।

एक और बात जा मै यहा कहना चाहता ह वह है— विदेशी समाचारों के बारे में । हमारी श्राकाशवाणी से जो समाचार बुलेटिन प्रसारित होते हैं उपसभापति महोदय, श्रापने स्वयं कभी-कभी अनुभव किया होगा विदेशी समाचारों की इतनी भरमार उनमें होती है जो श्रावश्यक देशीय समाचार होते हैं उनकी उपेक्षा हो जाती है। मैं नहीं कहना कि विदेशी समाचार प्रसारित न किए जाएं। लेकिन दुनिया के श्रन्य देशों के समाचार

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बुलेटिन सुने । उनमे विदेशी समाचारो का प्रसारण किया जरूर जाता है पर उन्हीं का जो बहुत महत्वपूर्ण समाचार होते है। कही कोई जबर्दस्त काति हो गई है या कोई इस प्रकार की स्थिति हो गई हो जैसे सैनिक शासन स्थापित हो गया हो । एक स्राध जो इस प्रकार के समाचार है जरूर उनको देना चाहिए। हमारे देश की प्रधान मती ईरान की यात्रा पर गई हुई है, हमारी इच्छा है कि हम जानें हमारी प्रधान मत्नी वहा क्या कर रही है, किस प्रकार से उनका मिणन सफल हो रहा है, इसमे आपत्ति नहीं हो सकती । लेकिन कभी-कभी स्नाकाशवाणी से विदेशी ममाचारों के प्रसारण में ऐसे समाचार भी प्रसारित हो जाते है—मझे वह निश्चित तिथि याद नहीं है, ग्रगर ग्राप भ्राकाशवाणी के बुलेटिनों को दिखाएंगे तो मैं तिथि भी देदंगा—एक दिन एक समाचार प्रसारित हुआ कि तुजानिया में एक विल्ली ने इतने बच्चो को जन्म दिया या किसी सुग्ररनी ने इतने बच्चों को जन्म दिया। हमारे मस्तिष्क मे जो दासता की छाप ग्रभी तक है उसका यह प्रमाण है। अभी तक इस प्रकार के विदेणी समा-चारो की भरमार हमारे प्रमारणों में है।

दूसरी बात मै विशेष रूप से यह कहना चाहता हू विदेशी समाचारों के प्रसारण में जहा थोडा सा सतुलन रखा जाए, वहां एक सुधार और किया जाए। ग्रगर मैं भूल नहीं करता हूं तो लोक सभा में स्वय डा० केसकर ने इस बात को स्वीकार किया था, ग्राकाशवाणी से राजनैतिक समाचारों की भरमार कुछ ग्रधिक होती चली जा रही है, हमारे देश का जो सामाजिक जीवन है उसकी उपेक्षा होती चली जा रही है। देश के जीवन में जो दूसरे ग्रग है उनको प्राथमिकता नहीं दी जा रही है। तो केवल राजनैतिक प्रचार ही न हो, हमको इस का भी ध्यान रहना चाहिए। राजनैतिक समाचारों के ग्रतिरिक्त जो सामाजिक समाचार है या और दूसरे प्रकार के समाचार है, जो इस देश की भावना का या जत-जीवन का प्रतिनिधित्व करते है, उनको भी प्राथमिकता दी जाए।

दूरदर्शन की स्थिति यह है टेलोबिजन जिसको कहते है, मै विस्तार से नहीं कहूगा, क्योंकि मुझे ग्रौर बाते भी कहनी हैं। लेकिन सक्षेप में कुछ जरूर कहता चाइगा। दूरदर्शन कार्यक्रम के जिस ग्रधिकारी ने

ग्रात्महत्या की है, मुझे पता चला है, उस केंस को या उस कहानी को ऐसा गढा जा रहा है उनका ग्रीर उनकी पत्नी का ग्रापम मे क्लेश था ग्रौर तग ग्राकर उन्होंने ग्रात्महत्या कर ली। उम हिस्से को छिपाया जा रहा है वहां के जो प्रशासक है, डायरंक्टर है वे ग्रधिकारियो को, कर्मचारियों को किस प्रकार से परेशान करते हैं ग्रीर किस प्रकार से कर्मचारिया के काम मे वे बाधक बने हैं। उन के ऊपर जो लोहे का पजा है उसी से तग ग्राकर उस ग्रधिकारी ने ग्रात्महत्या की। मै चाहता ह, श्री गजराल इस सबध में एक संसदीय समिति का निर्माण करे श्रौर इस काण्ड की पूरी जांच करे। दूर-दर्शन कार्यत्रम सभी देश में चाल होने जा रहे है, नया-नया कार्य है जो देश में लोकप्रिय हो रहा है। इस विभाग मे ऐसे अधिकारी न बैठा दिए जाएं जिनके माध्यम से पुरा विभाग ही बनदनाम हो जाए। और स्रभी कई बाते मेरे कानो में पड़ी है जिनके पृष्ट होने या ग्रधिकृत न होने से मै उनको कह नहीं सक्गा । लेकिन मै चाहता यह हुं दूरदर्शन के कार्य कर्त्ताग्रो की एक बार फिर से उच्च-स्तरीय जानकारी ली जाए। कैसे कार्यत्रम उनमे दिए जाते हैं लोगों को, किस-किस ढग से दिए जाते है वे मारी बाते जिस प्रकार की है उनके बारे मे खोज बीन की जाए।

एक बात कहना चाहता हं फिल्म्स डिविजन के बारे मे । फिल्म्स डिविजन का जो सेसर बोर्ड है, मझे खुशी है इस बात की कि सरकार ने स्वय इस बात के लिए कहा है, इसमें थोड़ी सी ग्रौर मख्ती की जाए। लेकिन सरकार के कहने के बावजुद श्रौर सेन्सर बोर्ड के थोड़ा बहुत एक्टिव होने के वावज़द भी चलचित्रो मे किसी प्रकार का परिवर्तन नहीं भ्राया। बाहर से ग्राने वाले उन चलचित्रो पर हम रोक लगाने है जो देश के अन्दर हिसा और यौन भावनाओं को प्रोत्साहन देते है या इस प्रकार की स्रौर प्रवित्तयो को प्रोत्माहन देते है। लेकिन बाहर के चलचित्रों को रोकने से क्या होगा जब ग्रपने देश मे ही उस प्रकार के चल-चित्नों की बाढ भाती जा रही है। सेमर बोर्ड इस देश की भावनात्रो का प्रतिनिधित्व नहीं करता। सेसर बोर्ड का पूनगंठन तो किया ही जाये, लेकिन पूनगंठन के साथ-माथ उसको कुछ दिशा-निर्देश भी स्रवण्य दिया जाये कि सेसर बोर्ड किस मार्ग पर चले, किस रास्ते पर चल कर चल-चित्रो का निर्माण होने दे।

[थी प्रकाशवीर शास्त्री]

म्राचार्य विनोवा भावे ने ग्रव से कई साल पहले यह बात कही थी, चौराहो पर चलचित्रों के जो परिचायक पोस्टर लगे रहते है उनके लिए उन्होने नौजवानो को कहा था कि वे उनको फाड दे। लेकिन ग्राचार्य विनोवा भावे ने जब यह बात कही थी तब चौराहो पर लगने वाले चलचित्रों के परिचायक विज्ञापन इतने भंयकर नहीं थं, जितने चलचिवों के विज्ञापन ग्राज भयंकर होते जा रहे है। किस प्रकार नारियों को नग्न रूप से चित्रों मे प्रदर्शित किया जाता है ग्रौर किस प्रकार की भावनाम्रो का प्रदर्शन किया जाता है यह स्वयं स्राप चौराहो से भ्रपनी गाडियो मे निकलते होगे। सिनेमा में वह दुश्य स्राता है तो शायद एक स्राधा क्षण मे हमारी श्राख से गजर जाता है। लेकिन चौराहो पर जहा चौबसो घन्टे इस प्रकार के चिव लगे रहते है उनका हमार छोटी ग्राय के बच्चो या वहिनों पर क्या ग्रमर पड़ता होगा, यह ग्राप ग्रच्छी तरह समझ सकते है। इस राज्यत्थ मे शोध्र मत्री महोदय को निर्णय लेना चारण, यह मै कहना चाहता ह।

बन्तिम बात मैं पत्र सुचना कार्यालय के सम्बन्ध मे बहना चाहता ह। पत्र सूचना कार्यालय की जो सेन्ट्रत इनफारमेशन सर्विस है, केन्द्रीय सूचना सेवा है, उसका निर्माण 59 में हुन्ना। लेकिन दुर्भाग्य यह है कि 59 से लेकर भ्रब तक, उप-सभापति जी, इस विभाग के सचिव, स्यक्त मचिव, उप-मचिव, ग्रवर मचिव ग्रादि का केन्द्रीय सूचना सेवा के ग्रधिकारियों के साथ किसी प्रकार की तालमेल नहीं हो पायी। तृतीय वेतन आयोग ने भी इस प्रकार का प्रतिवेदन दिया था कि उनकी जो सेवा की शत है उनमें सुधार होना चाहिए। इस सेवा के वह लोग जो योग्य से योग्यतम होते है, यहां के अधकारी मोचने है, अगर इनमें से कोई इस विभाग में आकर बैट गया तो हम जैसे चाहेगे वैसे पछ हिला कर वह नही चल सकेगा। परिणाम यह है कि ग्राज योग्य व्यक्ति उस विभाग में नही है। कैसे व्यक्ति ग्राकर बैठ गए है? या तो वे है जो दो-तीन साल मेन्टल हास्पिटल मे रहे हों, वे व्यक्ति काम कर रहे है या फिर वे व्यक्ति हैं जिन्हें उस विभाग में काम करने का ग्रन्भव ही नही है । मैं स्वयं श्री इन्द्र कुमार गुजराल से पूछना चाहता ह कि जब पीछे श्री ब्रेजनेव यहां पर ग्राए थे श्रौर लाल किले के मैदान में उनका ग्रौर श्रीमती गांधी का भाषण हुम्राथातो क्या यह बात सत्य नही है 3 बजे दिन में उनका भाषण हुआ और रात को 12 बजे तक समाचार पत्नों को उसकी रिपोर्ट नहीं मिल सकी, उस सम्बन्ध में जानकारी नहीं दी जा सकी रे अगर यह बात सत्य है तो आपको देखना चाहिए कि आखिर ऐसे कौन व्यक्ति विभाग में बैठे हैं जो समाचारपत्नों को उनके भाषणों का सार नहीं दे पाए।

दूसरी बात मैं कहना चाहता हूं पदोन्नति के विषय मे। पदोन्नित की स्थिति यहा यह है इस प्रकार के व्यक्ति, जिनको अपने काम का अनुभव नहीं है, उनकी पदोन्नित हो जाती है। यह बात व्यक्तिगत हो जायगी, इसलिए ग्रधिक मैं उसमे जाना नही चाहता। योजना पत्निका एक हमारी है। वह देश में ग्रार्थिक विषयों का सर्वेक्षण कर उनकी जानकारी देती है। अपले पांच वर्षों में हमको ग्रार्थिक दृष्टि से कितनी प्रगति करनी है उसकी सारी जानकारी देती है। जो व्यक्ति ग्रार्थिक विषयो के जानकार होते है, ग्रार्थिक पत्नो के पत्नकार रह चुके होने है उनको मुख्य सम्पादक बनाया जाता है। ग्रब चुकि विभागीय ग्रधिकारी ऐसे व्यक्ति से प्रमन्न नहीं है, इसलिए उसको हटा दिया जाता है और इतिहास व पुरातत्व के विद्यार्थी उनके स्थान पर बैठा दिए जाते है। वे कहां तक स्राधिक विषयो का विण्लेषण कर सकेगे स्रौर किस प्रकार ग्रार्थिक विषयो का दिग्दर्शन करा सकेंगे, यह ब्रासानी से समझा जा सकता है। मेरा कहना यह भी है इस विभाग के द्वारा या दूसरे विभागो के द्वारा जितनी भी पन्न-पत्रिकाए है वे घाटे मे क्यो जा रही है, यह भी सरकार को सोचना चाहिए। दूसरे निजी लोग जो ऐसी पत्निकाए चलाते है वे मुनाफा कमाते है लेकिन मवालयों के द्वारा लाखो रूपया खर्च होने के बाद यह सारी पत्र-पत्रिकाए घाट में जारही है । केवल एक पत्निका है जो मुनाफे में चल रही है उसका नाम है बाल-भारती। बाल-भारती के सम्बन्ध में बाहर से ग्रच्छे-ग्रच्छे ग्रार्डर भी ग्राते है। ग्रभी पजाब सरकार ने ग्रादेश किया है कि हम 2 हजार प्रति लेना चाहते है। उत्तर प्रदेश सरकार ने भी ब्रादेश किया है कि हम 15 हजार प्रति लेना चाहते है। लेकिन चूंकि बड़े ग्रधिकारी ग्रग्नेजी के समर्थक है ग्रौर उनको ग्रग्नेजी से मोह है, इसलिए उनके ग्रार्डर को पूरा नहीं किया जाएगा ग्रौर ग्रगर पूरा भी किया जायगा तो ऐसे प्रेस मे छप-वाया जायगा, जिसमे बच्चो के लिए चित्र ग्राकर्षक नहीं हो, कहानिया ग्राकर्षक नहीं हो । तो मेरे कहने का

श्रिभप्राय यह है कि जो पत्र-पत्निकाये श्राय के साधन बने हुए है स्रीर स्नापको कुछ दे सकते है तो थोडा उनको संभालिये, उनको श्रामदनी के पीछे भी लगाइये । उनको घाटे के पीछे क्यो लगाते है।

Discussion on working

दूसरी बात मै मह निवेदन करना चाहता हूं कि ग्राप पदोन्नित के कम के लिए एक नियम बना लीजिये, या तो मीनियारिटी का ही नियस बना लीजिए या योग्यता का नियम बना लीजिए। मलयालम के लिए आपको श्रावण्यकता थी तो श्रापने एक थर्ड ग्रेड श्रादमी को सैकडो व्यक्तियों को लाघ कर फर्स्ट ग्रेड में रख लिया। भवनेश्वर में पी०ग्राइ०बी० मे युचना ग्रधिकारी की जगह थी उसे ऐसे ही रख लिया। लेकिन जब हिन्दी का प्रश्न स्नाता है तो सीनियारिटी बाधक हो जाती है। मेरा कहना यह है कि जहा जहा इस प्रकार के कार्यालय है, राजधानी में है या बाहर वहा पर ग्रापको योग्य से योग्य व्यक्ति वैठाने चाहिए ताकि जिन विचारों को ग्राप ग्रामें बहाना चाहते है वह उसको परा कर मके। मझे ग्रच्छी तरह मे याद है उस समय सुचना भ्रौर प्रसारगा मंत्रालय की मलाहकार समिति मे मै भी था। उस समय यह निर्णय हुआ। था कि कुछ मुल लेख हिन्दी में भी तैयार होगे। श्री गुजराल यहां पर बैठे हुए है, इन्ही की निगरानी मे यह निर्णय हुन्ना था। लेकिन वह बात ग्रभी तक नहीं बन पाई।

पत्न मुचना विभाग की हालत यह है कि 713 पत्र इस प्रकार के हैं जो अग्रेजी में निकलते हैं, जिनको पत्र मचना कार्यालय से जानकारियां दी जाती है, लेख दिये जाते हैं और भी सामग्री दी जाती है। 1295 पत्र ऐसे हैं जो हिन्दी में निकलते है। लेकिन उनको जो इन्होंने मामग्री भेजी है--यह मेरा कहना नहीं है--इनकी जो वार्षिक रिपोर्ट 1973-74 की प्रकाशित हुई है इसके ग्राधार पर ग्रापको मै बताता ह कि 1713 ग्रंग्रेजी के पत्न है उनको 14794 प्रकार की सामग्री भेजी है, लेकिन 1295 जो हिन्दी के पत्न है उनको सामग्री भेजी है 7212 प्रकार की। इसी से अनुमान लगाया जा सकता है कि या तो इस विभाग में इस प्रकार के काम करने वाले है जो देशी भाषात्रों को जान-बुझकर महत्व नहीं देना चाहते है या वह चाहते है कि अभ्रेजी का प्रभुत्व बना रहने दिया जाए । उसका परिणाम यह है कि हमारे देश मे देशी भाषात्रों की स्थित दयनीय होती जा रही है।

दो तीन बाते संक्षेप में में श्रापमें श्रीर निवेदन करना चाहता ह। मझे बड़ी प्रसन्नता हुई यह जानकर कि ग्राप भगवान महावीर स्वामी की जयन्ती एक वर्ष तक मनायेगे और उसके लिए आकाशवाणी से कुछ कार्याप्रन प्रसारित करेगे। मुझे उस समय भी प्रसन्नता हुई थी जब मझे मालुम हुन्ना कि ग्राप राम चरितमानम चतुः गती और गालिब जयन्ती का कार्यक्रम मना रहे है। मुझे यह कहना है कि इस देश में कुछ ग्रौर भी इसी प्रकार सामाजिक सगठन है। जैसे 1975 में ग्रार्यसमाज का शताब्दी समारोह होने जा रहा है । देश के सामाजिक सुधार के कार्यक्रमों मे, देश के उत्थान में उनका महत्वपूर्ण योगदान रहा है। मैं चाहता ह कि इस स्रोर भी प्राप सोचे।

of Ministry of Information

& Broadcusting

दूसरा मेरा कहना है कि 'व्रजमाध्ररी' के कार्यक्रम में थोड़ा सा मुधार करने की स्रावण्यकटा है। मुझे ऐसा लगता है कि वहां कुछ एकाध ब्रादमी ऐसे विसे-पिटे स्रापने भेजे है जिनके पास सुझ-बुझ नहीं है। मै चाहता हं कि उसमे भी मुधार हो। मथुरा का जो रेडियो स्टेशन है, जो ब्रज की संस्कृति स्रौर साहित्य का प्रसारण वहा से करता है, थोडा सा उसकी प्रसारण क्षमता को बढाया जाए क्योंकि मथुरा के स्नासपाम ही इमका प्रपा-रण हो पाना है ग्रौर पूरे प्रदेश मे इसका प्रसारण नहीं हो पाना।

तीसरी बान में ग्रन्त्में जो कह रहा ह वह यह है कि ग्राकाशवाणी से कुछ गब्दो को जिनका दूरे देश में महत्व है, उनको जान-बुझकर बिगाड़ा जाता है। उप-सभापति जी, अभिवादन के लिए 'नमस्ते' शब्द का प्रयोग होता है। लेकिन स्राकाशवाणी में 'नमस्कार' का प्रयोग होता है। 'नमस्कार' का क्या ग्रर्थ हुग्रा 🤼 'नमस्कार' का ग्रर्थ हम्रा नमस्ते करना। नमस्ते का भ्रर्थ हया मै स्रापका स्रभिवादन करता है। यह वहुँ गलत है। श्रमल में इसके पीछे एक पड्यव है। पता नहीं सवना मन्नी की जानकारी में है या नहीं । पराणों में कहा गया है कि जब ब्राह्मण ब्राह्मण की मिले तो 'नमस्ते' करे श्रौर जब ब्राह्मण प्रब्राह्मण की मिले तो 'नमस्कार' करे जिसका कोई अर्थ नहीं है। वहीं बात हमारे देश में ग्रब फेशन के रूप में चलती चली जा रही है। स्नाकाशवाणी उसकी मबसे बडी प्रचारक बनी हुई है। मैं चाहता हूं कि जैसे मरदार पटेल जैसे व्यक्ति के हाथ मे यह महत्त्रपूर्ण विभाग रहा है, फिर उसी प्रकार के महत्व को प्राप्त करे। बहुत बहुत धन्यवाद।

SHRI SARDAR AMJAD ALI (West Bengal): Mr. Deputy Chairman, Sir, I am thankful to you for giving this opportunity to this House to discuss the working of the Information and Broadcasting Ministry.

MR. DEPUTY CHAIRMAN: I would warn the hon. Members now itself there are a number of speakers. should to confine themselves to 10 or 15 minutes.

SHRI SARDAR AMJAD ALI: I listening to the speech of my senior colleague, Mr. Prakash Vir Shastri with rapt attention. He started with Muslim League and ended with difference of 'Namaskaı' and 'Namaste'. He levelled certain charges against the All India Radio. His first charge was that the All India Radio has been the main spokesman of the Congress Party, as far as I have understood him. As a party man, I would have been very happy if the All India Radio had become a party spokesman. But unfortunately this has not vet been done. Shri Prakash Vir Shastri's charge has been that on various occasions, the speeches, remarks and observations of Mrs. Indira Gandhi are being broadcast by the All India Radio whereas certain speeches of Jaya Prakash Narayan have not been focussed by the All India Radio. Sir. whatever status a leader might have in public life if he preaches violence or a particular method of doing things which is not supported by the Constitution or by the norms of democracy of the country, it is better that these things are not brought down to the level of the common masses to agitate them. On the other hand, if as a leader of the nation, Gandhi makes an appeal to the nation that the democratic norms of the country will have to be maintained and the parliamentary institutions of the country will have to be respected, then such things will have to be given publicity and if the All India Radio has done it I do think that they have done it for the total welfare of the nation and the country: I was really surprised to hear what Mr. Prakash Vir Shas-, to be broadcast to our people. And, that tri was saying. Of course there are various is why if All India Radio takes the initiacharges against the All India Radio. The tive of giving this information to the nation,

Ail India Radio plays a very important role in the life of the nation masmuch as it is one of the mass media. I have also certain things to comment against the All India Radio. There are many more things which can be done by the All India Radio. There are many activities of the Government, developmental activities, national integration and welfare activities which can be broadcast to draw people's attention to those programmes. We find that not much time is being given by the All India Radio to these activities. The All India should not be an instrument for recreation alone. I believe that the All India Radio should broadcast programmes in which the activities of the nation, the activities of the Government of India and various Governments are brought to the notice of the people in order not only to rouse national feelings but also to make them aware of the total activities of the nation so that they also can participate in the total welfare and the developmental activities of country.

Sir, my second point is that a national programme is being broadcast every week from the All India Radio. How is it that the sougs of Nazrul Islam and Tagore are not being included in the national programme? I do not know why? I would request the Minister to look into this matter and see that such programmes are broadcast from the All India Radio. Mr. Prakash Vir Shastri was speaking very much against the news that relates to the international activities and the international world. He raised an objection. Of course, I am also not one of those who want the total activities of the All India Radio only to be surcharged with the activities in the international world. But, it is also true that as a nation we cannot simply shut our eyes to the problems which confront the whole world as such. There are problems, for instance, the problem of Vietnam, the problem of Palestine Liberation, the problems in the South and the problems in the West Asia. There are so problems. Those problems will also have

to the people, that is also a service rendered to the nation. As a nation we all can contemplate on these problems. Not only certain elite people of the country will be apprised of the situation but that as a nation we are all to unite together so as to listen to it, to express our views and to think what our Government and our nation should do. Therefore, I plead with the hon. Minister to see that events of international importance are also broadcast from the All India Radio, through the External Services Division and that will benefit us, the nation as such.

Sir, I will speak a few words about the D.A.V.P., i.e. the Directorate of Audio visital Publicity. Sir, I am really constrained to say once again in this House-I have brought it to the notice of the hon. Minister while I was a Member of the Information and Broadcasting Ministry's Consultative Committee and also through various questions in the House-that D.A.V. P. publicity is being given to all big presses and to all big newspapers. The decisions which they take or the way in which they; release publicity materials to different newspapers shows that they are doing so only from the commercial point of view. I do not think that a Government organisation or rather a particular Government sector organisation should simply judge things from commercial point of view. Sir, D.A.V.P. will also have to think and assess things from the point of view of promotional activities. The small newspapers hardly get any assistance or publicity materials from the D.A.V.P. Whereas, I find that various big presses get lots of publicity materials from the D.A.V.P. This links the big presses with the officials in the D.A.V.P. If the hon. Minister wants me to give him information then I can give. There is a competition between two big newspapers in one particular region and there are certain D.A.V.P. officials connected. I know that one D.A.V.P. official had to visit Calcutta and arrange-1 ment was made by one newspaper that he! would go in the First Class. The moment

thereafter had been given to these particular presses. This is not fair. We nlead the ideology of socialism. We should also see that small newspapers get some assistance through public financial institutions as well as public organisations. But, that is not done by the D.A.V.P. Therefore, I would earnestly request the hon. Minister to take initiative in the matter and see that medium and small newspapers also get their due. This is what I want to submit about the D.A.V.P.

Then, Sir, I want to say a few words about the Press Information Bureau. There are various offices under the Press Information Bureau. The work of the Press Information Bureau is to give information to the Government from the down level of the country as well as to percolate news from the Government agencies to the people. But, what is actually being done in the Press Information Bureau? Sir, I want to very earnestly submit to the hon. Minister that the officials in the Press Information Bureau think that they are all mini-Guirals and mini-Dharam Bir Sinhas. They expect that all the newspaper reporters will come to them, salute them, and if they like a particular man or a particular reporter then he will be given certain material from a huge bundle of papers which are daily being typed and cyclostyled. If that particular officer is satisfied with the salute or with the smile or with the appearance of the particular reporter, then he will give some material to him. I believe, Sir, this is not the way. If the informations about the activities of the Government are to reach the millions of our people, then it is the responsibility and duty of the Press Information Bureau officials to percolate it to the down level of the people. If the attitude of the P.I.B. officials continues to be the same, I apprehend, Sir, that activities of the Government will not be percolated to the people.

would go in the First Class. The moment the other newspaper got the information, they booked an air ticket for that particular official. A lot of information material it is hardly possible to get them printed

[Shri Sardar Amjad Alı]

in the newspapers-either it is at the fag end of the day as Shri Prakash Vir Shastri was telling about the briefing of President Brezhnev's visit or at some The same thing is being adopted by the Press Information Bureau officials. Therefore, I would plead with the Minister to look into the affairs so as to break the activities of the PIB officials. This is a very important media through which the activities of the Government percolate. I would submit that it should cover not only the activities of the Government in different walks of life and in the different Ministries. I would request him to see that all very minor but detailed information is also given by the PIB to the press people, so that the nation aware of the activities of the Government in order to make such more awareness for a better solution of the problems with which we are faced.

Then, Sir. a few words about the Film Finance Corporation. It is all the more good that the Government has formed the Film Finance Corporation. With regard to its activities, my first appeal to hon. Minister is to Open an office of the Films Finance Corporation at Calcutta. As you Know, Bengali films have suffered a setback, have suffered very much for want of finance. I find that some assistance is being given to certain directors and producers. There are directors and producers who are not world famous. There producers who could do directors and much better, but they are not getting assistance. Mr. Satyajit Ray or Mr. Mrinal Mulkherjee is getting assistance, but what about the newcomers who want to make headway in the film world? They are not getting assistance. That is because you do not have an office in Calcutta. On some occasion he had given us to understand that an office would be opened. Such an office is needed very much. I would plead with the hon. Minister to open the office immediately. When they give public financial assistance for making pictures, is it not the duty of the Government to see

of violence are not inculcated? As regards the films which are being financed by the Government some caution is required when it gives assistance to some producers or directors through the Film Finance Corporation.

As a whole the activities of the Information and Broadcasting Ministry are satisfactory, but there are many things which should be improved. With regard to the television programme, barring Hindi pictures I do not find any other picture beshown. There is neither a Bengali film shown nor an English film. No other shown. Only old pictures shown in the same way. Vulnerable pictures are also being shown. It has become a headache to keep TV in our Small kids are also interested in it. It should not cause any harm in their minds. It should do them some good. In the domestic atmosphere we want to witness certain films in the TV. It must be educative. Therefore, while presenting these things through the TV I hope the Minister will take the initiative to see that they show educative films. Scenes from the national life should also be depicted. It should be creative and educative. I would request the hon. Minister to take initiative in those things.

With these few words, I thank you, Sir.

SHRI B. D. BARMAN (Tripura): Mr. Deputy Chairman, Sir, the Ministry of Information and Broadcasting plays an important role in the formation of public opinion and also it is the link through which the Government keeps in touch with the masses and with the public in general. If we want to have a glimpse of future India, we can have it from the working of the Ministry of Information and Broadcasting. I have gone through the Report of the Ministry of Information and Broadcasting and I am sorry I do not find anything with regard to the future India and the socialist India about which we are speaking.

it not the duty of the Government to see First of all, I would like to say that the forces of violence or the ideas the press is a very strong instrument by

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[Shri B. D. Barman]

which we can come into contract with the masses. But what is the position of the press? It is controlled by the big monopoly houses, by a few industrial houses. If you want to free our press from clutches of the vested interest, you should try to delink the press from the control of big business houses, otherwise, success of our public sector for which this vested interest class can obviously have no affection will become difficult, because they want to denationalise the public sector. It is the Ministry of Information and Broadcasting which can make it endearing to the public, by propagating the ideas of the public sector to the people in geneial. I fail to understand why in this Report under review on 'Conference Public Enterprises' only a few lines are written. But I think the success of the public enterprise is the success of India as a whole. If the public undertakings fail, it is the failure of the future India as a whole. So, a greater responsibility lies Ministry of Information and upon the Broadcasting to popularise the public sector, to make it understandable to the people in general, to the masses because without the support of the masses, without the support of the people in general, public enterprise cannot thrive. There is difference between public sector and private sector. There has been much discussion in House about the public sector and the private sector in the debate upon industry and other subjects. I think that sector cannot thrive without popular enthusiasm, without popular support, without popular affection. And the task lies upon this Ministry to make it popular, to make it understandable to all as to what the aims and objects of public sector, why the public enterprise is undertaken with what mental makeup we should build up the public enterprise. So, 1 think the necessity lies for the delinking of the press from the big industrial houses and that will expose real motive of the vested interests, who cannot obviously support public enterprises on which the future of India lies.

There is shortage of newsprint.

brought it to the notice of the House that the price of newsprint has gone up from £180 per tonne to £430 per tonne in the last few years. There are small and medium newspapers apart from the big newspapers. And because of this shortage of newsprint, the small and medium newsbe extinct. papers are going to Measures should be taken to see that 75 per cent newsprint goes to these papers. Otherwise, we cannot have an independent press.

Then I come to the question of films which play a great role in the formation of the country. But what is the picture of the films today? Film is also controlled by the big monopoly capitalist.

It is in the hands of monopolists. The producer has no regard for quality standard of film. He always looks to box office popularity. And what do these films contain? The films are always obsessed with vulgarity and violence. And then if our young boys go astray who is to blamed? It is we who are to be blamed for their moral degradation. We must be blamed for producing films which do not project any high standards of life. The films are full of violence, sex appeal and obscenity. Therefore, until and unless the Government takes control of the film industry, which is a very important step in the reformation of our country, we cannot have any hope for the future of our nation.

Mr. Deputy Chairman, Sir, I will speak something about the All India Radio. While T. V. in other countries has attained maturity we are still in infancy. Therefore, the least said about T. V. the better. T.V. is not accessible to the poor and illiterate masses. It is within the reach of an affluent few. And what sort of programme is given by the All India Radio which has now reached the masses of this country? The programme is stereotyped. Does its programme give any impetus to the masses as to what we are and what our future is going to be?

Mr. Deputy Chairman, Sir, I would be failing in my duty if at this moment I

do not say something about my State of 1 Tripura. Sir, there is a programme from the All India Radio station of Calcutta which is called Tripuri programme. broadcast not from Tripura but from A.I.R. Calcutta. I am thankful to the Calcutta station of All India Radio for continuing that programme because this programme is mainly for the Tripmi listeners. Tripura attained full-fledged hood in 1971. But the Tripura station of All India Radio is not broadcasting single programme in the Tripuri language which is spoken by one-third population of the State. The tribals of Tripura speaking the Tripuri language do not have the opportunity of hearing from the Agartala station of A I.R any programme in Tripuri language.

Mr. Deputy Chairman, in the Report of the Ministry it is stated that AIR puts up special programmes for Adivasis in more than one hundred tribal dialets. The All India Radio station of Calcutta gives fifteen minutes time for this Adivasi programme in Tripuri language. It is meant for those speaking Tripuri dialects in Tripura. Within this fifteen minutes there is a talk, song, the market review and so on. And this fifteen-minute programme in Tripuri for Adivasis is broadcast from the All India Radio. Calcutta and not from Tripura. Why this step-motherly attitude

so far as All India Radio, Tripura, is concerned? The listerners of All India Radio Tripura, are entitled to hear the programme of All India Radio, Tripura in their own mother tongue. Why have they to listen to All India Radio, Calcutta, for that pur-Of course, All India Radio, Tripura, is relaying All India Radio, Calcutta so far as the Tripura programme is concerned. Tripura had been a centre of fine arts and music, both vocal and instrumental. The Rajas of Tripura were patrons of music and fine arts. But I know that All India Radio, Tripura, is giving no programme from the local musicians, vocal and instrumental, from persons who have got much

proficiency in that line. They have been disregarded. They are rotting in their own Why is this step-motherly attitude for the people of Tripura? If you tune in to All India Radio, Manipur, you will hear programmes in Manipuri language. If you tune into All India Radio, Gauhati, you will hear the Assamese language. But if you tune in to All India Radio, Agartala, you will not hear the mother tongue of the people of Tripura who are speaking Why is this sort Tripuri language. discrimination, this sort of step motherly attitude towards the people of Tripura, particularly the Tripuri-speaking people of that locality? So I want to say that All India Radio should develop the heritage and culture of the people of Tripura that the people of Tripura may get a better deal from the service of All India Radio. Thank you.

MR. DEPUTY CHAIRMAN: Shimati Leela Damodara Menon.

SHRIMATI LEELA DAMODARA MENON (Kerala): I thank you, Mr. Deputy Chairman, for giving me an opportunity to participate in this discussion. I consider this Ministry a very important one because it is the one on which we depend to induce and promote social changes and social development in this country. I congratulate the hon. Minister and his colleagues for the sincere efforts they are making to create an atmosphere in this country so that vast millions of our people, who can only learn and get enlightenment through their eyes and ears, may get some knowledge of what is going on in the country. There is, no doubt, that the AIR, TV and films are some of the biggest media in this country for transmission of knowldge and enlightenment to our people. I am glad that the Ministry has taken on the objective of having a "Face to Face" programme with individuals so that this medium could be properly utilised to the fullest extent. I know it is a far cry now because we have only 1,28,0000 sets and only 15 per cent of our rural people are contacted through this

[Shrimati Leela Damodara Menon] medium. The UNESCO standard, I believe is that there should be one set for every five persons. That should make us realise that we are very far from that standard. Nevertheless, as I said, a very sincere effort is being made and I congratulate the Ministry for the same.

I now come to the controversy that is raging against All India Radio being utilised to project the polices of the Government. I think it is unnecessary because I feel strongly that the All-India Radio, the television and other media should project the policies and programmes of the Government because that is the only way in which the people can understand the policies programmes which have been adopted on their behalf by the Government. know that the All-India Radio shutting out other shades of opinion. It is giving sufficient chances for various shades of opinion being presented. But I feel that these media should be utilised by the Goverment to project the policies the Government. And if anybody of political has anv idea influences being projected through the All-India Radio. he is building castles in the air to capture the All-India Radia. The All-India Radio has taken on many programmes of expansion. But because of lack of funds they have not been able to really do justice to both the old and the new programmes. For example, I cite the Calicut station of All-India Radio. Its position is rather Jismal. It has no programme of any improvement during the near future. At the same time in Kerala we had a new station which has been inaugurated and by the experience of this being on the air for only a small period of about 11 hours, it is so short, one wonders whether it is worthwhile having a station which is of so little utility to the people. I think that some new programmes should be planned to give more funds for the All-India Radio. At least the amount that is coming from the commercial sector today, which is about Rs. 16 to Rs. 18 crores, should be utilised so that these expansion schemes could be put on a better scale than these are today.

There are complaints that some of the programmes are very unimaginative wooden. Probably the new Directorate of Evaluation will find out the drawbacks and suggest remedial measures. And the radio listerners forum and the rural club could be better organised. Audience research idea of the Ministry is now being put forth and it will give a greater chance to make these programmes more effective. It brings out new talent. Some of the new programmes have brought out new talent. I disagree with the Member from the Opposition that Yuv Vani is not a good programme. I believe that it is one of the most popular programmes of the All-India Radio. It introduced new talents and this programme is being enjoyed by both the young and the old. There is no harm in adding on more nuances to the same programme. Nevertheless this has been a very good beginning. Some of the new progammes have failed like the science programme which was, no doubt, a good idea. It has been so badly presented that it has been appreciated. there are misakes—and I think we make mistakes—those mistakes can be corrected so that we can retain the good and throw out the bad.

With regard to family planning programme I find that the Ministry has given more number of hours to the family planning programme than it had intended and targeted. That is very good. 1974 being the World Population Year I feel that special programmes should be drawn up for this so that the objective of the UN, viz. to project the dangers of population explosion in the world, could be better taken to our people. I feel that this programme should have a priority this year.

A word about women's programmes. I know that a vast majority of our women are illiterate. But they are not imbecile. And many of the programmes are so patronising and didactic that I wish something should be done about these programmes so that instead of leaving the listener with an exasperated impatience, we could have some sort of really interesting programmes for women.

attention to this programme, in parti- ! cular.

With regard to external services, I do not know whether Shri Shastri had misunderstood or whether I had. I take it that external services are meant mostly to project India's image abroad than to project outside world's image Probably both of us are But in the projection of our image abdue to certain technical diffihardly able culties, people abroad are to hear thte news that we send out from They are barely audible even the best sets. I do not know we could improve on it without incurexpenditure ring heavy on technical equipment etc. But there is a danger. Other countries less friendly rather or indifferent to India are projecting of wrong information about India in other countries. We have got to do something about it and see that this distortion is prevented.

I agree with Shri Shastri that we have to have good A.l.R. correspondents at least in certain places such as headquar ters of United Nations in New York and Geneva where our programmes, policies and our political and economic problems are discussed. We do not have this arrangement today

Press is another transmission belt that takes very good and very bad throughout the country. The hon. Minister has again and aggain reiterated that he would stick to policy of delinking the Press from monopoly houses so that the Press remains an independent organ. feel proud that we in this country have a Press which is the freest in the whole We must commend the role of world. our Press because while they use all the freedom of expression, they also know when to exercise the freedom of not certain expressing thing and this reporting general news about discord and disunity in the country and

I think the Ministry should pay some which encourage sabotents of our integrity and freedom. In this regard think I must congratulate the Ministry for its policies of national integration and leadership that it has given which has made our Press aware of the freedom and also aware of the restraints that they should exercise when they should.

> With regard to the big papers, of course, some of them are being controlled by big industrial houses in order to project their ideas and policies. there are some big newspapers in country which have been built up on popular goodwill and which have always received popular support and stood for popular causes. I think when we speak of big newspapers, these should not be clubbed with those papers which are just the mouth-pieces of big industries in this country.

> I congratulate the Ministry for the way in which they have come forward to help small and medium news-papers especially at this juncture when newspapers are facing a very bad period due to shortage of newsprint (Time bell rings.). I shall conclude soon. I only want to make a point that with regard to newsprint I heard—I do not know how far it is true and if I am wrong. I hope the Minister would correct me—that our ships have refused to lift the newsprint cargo from Canada especially when there has been such shortage of newsprint in this country. I wish the news is wrong.

> Sir, with regard to the newsprint factor, I feel that the pace at which they are going is so slow that something has to be done to expedite its being commissioned as quickly as possible.

> Sir, with regard to the films-I do not have much time and that is why I am rushing from the issue of newspaper to the film media-I do not underrate importance of the influence of the films. But I want to say one thing. I want the Government to see that the Film Finance

Corporation is able to help in the production of films in the country more in order that there will be more good films. In the present-day world, Sir, the trend in films is to put some stress on violence and sex. Sir, this is a country where the woman is symbolised as Shakti and the mother But even in this country now the stress is laid on sex in the films and the woman has become a sex symbol in our films and it is a very sad thing for this country especially when the countries where the woman was treated only as a sex symbol are coming to our country to get some spiritual inspiration and to see what could be done in their countries to reverse this evil trend. Of course, I know that we have no right to dictate as to how films should be produced. But something should be cone in this connection.

Then, S.r. with regard to television, 1 should say it is also equally important. The honourable Minister said that he was trying to delink the Television Wing from the AIR. I do not know when we are going to have several channels on TV so that the TV can cater to the needs of every type of people. In this connection, Sir, I would like to say that there should be a separate programme for children. There are neighber good books for children nor good films for them nor good programmes on the TV. I hope that this aspect would be taken care of. One more point and I will conclude,

MR. DEPUTY CHAIRMAN: You have to wind up now.

SHRIMATI LEELA DAMODARA MENON: Before I sit down. I would like to make a small appeal to the honourable Minister. Sir, in Kerala we do not have the Light & Sound programme anywhere. Kerala is going to become very important from the tourist angle and, therefore, for the tourists that may be coming there and also for the people of Kerala, it would be a very interesting feature if at least one Light & Sound Programme is introduced. This is my appeal to the Minister.

Sir, I thank you once again for having given me this opportunity to participate in this discussion.

of Ministry of Information

& Broadcasting

MR. DEPUTY CHAIRMAN: Yes. Mr. Nawal Kishore.

श्री नवल किशोर (उत्तर प्रदेश) : उपसभापति महोदय आज हम एक बहुत ही महत्त्वपूर्ण मिनिस्ट्री के ऊपर चर्चा कर रहे है। यही वजह है कि इजिप्ट मे इसका नाम मिनिस्ट्री म्राफ नेशनल गाइडेन्स है। जो कुछ ग्रखबारों में छपता है, जो कुछ ग्राल इंडिया रेडियो कहता है या टेलिविजन ग्रौर फिल्म के जरिये जो चीजे जनता को दिखाई जाती है उनसे जनमत भी बनता है और प्रतिदिन के जो बाकयात है, घटनाए है उनमे भी उनको स्रवगत कराया जाता है स्रौर यह सब इनफारमेशन एण्ड ब्राडकास्टिग मिनिस्ट्री के ब्रन्तर्गत ब्राता है। मै समझता ह कि गुजराल साहब नौजवान भी है ग्रौर डाइनेमिक ग्रादमी है ग्रौर वे इस बात मे विण्वास करते हैं कि किसी भी डैमोकेमी में प्रेम का एक बहत ही इम्पारटेट रोल होता है और उसकी जो स्राजादी है, स्वतन्त्रता है वह उतनी ही ग्रावण्यक है उसके ठीक से काम करने के लिये । यही वजह है कि इसको फोर्थ एस्टेट कहा जाता है।

शास्त्री जी ने कुछ चीजो की तरफ ध्यान ग्राकिषत किया। कुछ रिपीटिशन तो होगा। मै यह मानना ह कि सरकारो की यह प्रवन्ति बन गई है या बनती जा रही है कि जो अखबार उनके अपने विचारो का प्रतिपादन नहीं करते उनको किसी न किसी तरीके से परेणान किया जाय । सबसे बडा हथियार उनके हाथ मे एडवर्टाइजमेंट का है। एक बार श्रौर भी मैंने गुजराल माहब से इस सदन में निवेदन किया था कि वे एडवर्टाइजमेंट के देने का कोई तरीका बनाए जिसके अन्तर्गत केन्द्रीय सरकार हो या स्टेट की सरकारें हो वे एडवर्टाइजमेंट दिया करें। शास्त्री जी ने ट्रिव्यून की बात कही। वह बात कई बार इस हाउस में भी भाई लोकसभा में भी ग्राई प्रेस कोंमिल ने भी उसको टेक-ग्रप किया। यह बात ठीक है कि ट्रिव्यन के सम्बन्ध में हरियाणा सरकार ने जो बर्ताव किया है वह न शौभनीय था न जनतन्त्रीय था। सर्चलाइट के ऊपर ऋधिक न कहते हुए मै एक बात कहना चाहता हूं कि िः र से जो घटना

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[श्री नवल किणोर]

हई 18 मार्च को जो सर्चलाइट के दश्तर को श्राग लगाई गई वह एक शर्मनाक वाकया था। मैं उस बहस में नहीं जाना चाहता कि उसको किसने किया। कोई कहता है कि आर्रुएम्रुएम् ने किया, कोई कहता है कि सी०पी**०**ग्राई० ने किया, कोई कहना है कि ग्रानन्द-मार्गियों न किया, कोई कहना है कि गन्डों ने किया। मगर एक बात मही है कि सर्चलाट जो कि हमारी श्राजादी के दिनों में श्राजादी की लड़ाई में बैंगाई (Vanguard) में था, जिसने ब्राजादी की जग में न जाने हम जैसे कितने नौजवानो को प्रेरणा दी थी, उसकी कुछ दिनों से टिप्पणियां ग्रौर कमेन्ट्स बिहार की मौजुदा गवर्नमेट के हक में नहीं हो पाने थे। वाकयान की बजह हो या कुछ भी हो स्रौर इस क्राग्निकाड के बाद जिसको करोडो रूपयो का नकसान हो गया, बजाय इसके कि बिहार सरकार को उसके लिए कुछ हमदर्दी होती ग्रौर जैसी कि गजराल साहब ने ग्राप्त्रासन भी दिया था कि वह इस मामले की देखेगे, क्या कर दिया गया कि उसको डिलिस्ट कर दिया गया। इसके माने सिर्फ ये नही है कि सरकारी ऐडवार्टाईजमेटम बन्द हो गये श्रमर यह हम्रा कि उसका कोई रिप्रजन्टेटिव सरकारी काफ़ेसेज मे नहीं जा सकता. न उसका फोटोग्राफर जा सकता है, उसको सरकारी न्युज मे बिलकुल बचित कर दिया गया ग्रौर जैसे मेरे मित्रों ने कहा सरकार की पालिसी क्या है, उसके प्रोप्राम्य क्या है उसका जानना लिए ब्रावश्यक है, तो श्रीमन् इतने टाप के पेपर के साथ मे जो यह व्यवहार किया गया उसके सम्बन्ध मे जानना चाहगा गजराल साहब से कि वह इस मामले को बिहार सरकार से टेक अप करेगे स्नौर पह कोशिशि करेगे कि जो स्रन्याय उसके साथ हम्रा है वह अन्याय समाप्त हो जाए।

शास्त्री जी ने कहा कि पत्रकार ग्रगर चाटुकार हो जाये तो देश का क्या होगा। मुझे चाणक्य का वाक्य याद ग्राता है। चाणक्य ने कहा था कि यदि मत्री, डाक्टर ग्रौर ग्रध्यापक तीनो चाटुकार हो जाये तो उस राष्ट्र का ग्रन्त हो जाता है। में तो यह नहीं कहता हू कि सभी पत्रकार चाटुकार है मगर में यह जरूर जानता हू कि जब मिनिष्ट्री में बैठने है—चाहे मैं बैठू या राजू साहब बैठें—नो कुछ चाट कारिता की इच्छा हो जाती है। वह

भ्रच्छी लगती है।श्रीमन ग्राप मौभाग्यशाली है, स्राप जहां बैठने है वहा इसकी गजायण कम है। मगर जब गर्वर्नमेट में श्रादमी बैटना है तो उसको चाटकारिता बहुत पमन्द ग्राती है ग्रौर उसका मेटल वैलेंस कुछ बिगड़ जाता है। मै एक बात साफ कर दं कि गुजराल साहब, जैसा मैने कहा, कि डाइनेमिक भी है ग्रौर समाजवादी भी है गजराल माहब जरा मेरी श्रोर देखे। (interruption) कान भी हो ग्रौर शक्ल भी क्योंकि ग्रापकी शक्ल मझे बहत पमन्द है । इसलिए भ्रब चर्चा डिफ्युजन भ्राफ भ्रोनर-शिपकी जोर से है। मगर मे उसके खिलाफ नहीं हैं मैं भी उन ब्रादिमियों में से हं जो यह नहीं चाहने कि कोई भी शक्ति केवल चन्द ब्रादिमयों के पास हो, हाथ में केन्द्रित हो चाहे पैसे की हो चाहे दमरी हो । लेकिन डिफ्य जन ग्राफ ग्रानरशिप की ग्राड में यह नही होना चाहिये कि ग्रखबारों की ग्राजादी ही समाप्त हो जाए।

श्रीमन्, स्राल इंडिया रेडियों के बारे में एक बात कही गई कि वह फारन त्यज स्रौर हिन्दुस्तान की न्युज में कोरिलेशन नहीं है। ग्रमजद ग्रली साहब न ठीक कहा कि हम कप-मडक तो नही है हमको भी इटरनेशनल न्यज की स्रावण्यकना होती है. लेकिन शास्त्री जी की बात यह थी कि हमारी न्यूज मे ग्रौर इंटरनेशनल न्य्ज मे कोरिलेशन होना चाहिए क्योंकि भ्राम जनता की ज्यादा दिलचर्म्पा देश की खबरों में होती है। हम जैसे जो साफि-स्टिकेटेड ग्रादमी है ग्रमजद ग्रली माहब की वात दुसरी है मैं उसके अगेन्स्ट नहीं ह कि फारन न्यूज होनी चाहिए, लेकिन उसके ग्रन्दर एक प्रयोर्शन श्रपनी जगह पर हो तो ज्यादा श्रच्छा है । श्रीमन्, <mark>ग्राल इंडिया रे</mark>डियों के बारे में मुझे यह भी कहना है कि सरकार ने इस बात का वायदा किया था कि हिन्दी का बुलेटिन स्वतव रूप से तैय।र किया जाएगा। भ्रब तक जो श्रग्नेजी का स्नाता है उसका हिन्दी में ग्रन्वाद करके प्रसारण होता है। उसके लिए चीफ ऐडिटर की भी निय्वित हुई ग्रौर गुजराल साहब को याद होगा कि सारा स्टाफ उसके लिये नियुक्त किया गया, लेकिन ऋज भी इडिपेडेंट हिन्दी का ब्लेटन तैयार नहीं होता है।

working

क्यांकि श्रीमन् मसखरापन यह है कि हम जो हिन्दी में भाषण देते है उम का अंग्रेजी वर्जन वह उनके लिये भेजते है और वह लोग उस का हिन्दी ट्रास्लेशन करते हैं। तो हमारे भाषण को ट्रांस्लेशन दो मर्तबा होता है। पहले हिन्दी का अग्रेजी में और फिर अग्रेजी से हिन्दी में। तो मैं गुजराल माहव से चाहूंगा कि वह अपने वायदे को पूरा करे, जैसा कि उन्होंने कहा है और इसके अलावा वहां दो टेलिप्रिटर्स है। अगर किसी वजह से हिन्दी के टेलिप्रिटर पर न्यूज पहले पहुंच जाय तो जब तक चीफ एडीटर साहब अंग्रेजी के उस पर टिकन लगाए नब तक हिन्दी के न्यूज टेलीप्रिटर को प्रायिटी नहीं मिल सकती। मैं समझता हूं कि यह उचित बात नहीं है और यह प्रिजुडिस है अगेस्ट हिन्दी।

तीसरी वात, मुझे एक णिकायत है। इत्तफाक से गुजराल साहब भी राज्य सभा के मेम्बर है लोक सभा के नही है सगर जितना समय ए० आई० आर० में या जितनी स्पेस श्रख्वारों में लोक सभा को मिलती। इस मैटर को श्रीमन् आप को भी टेक अप करना चाहिये क्योंकि आप हमारे कस्टोडियन है कि जितनी स्पेस लोक सभा की प्रोसीडिय को मिलती है उतनी राज्य सभा को नहीं मिलती और यही बात आल इडिया रेडियो में भी है और जब संसदीय समीक्षा होती है तो मुझे को पता चला है और ठीक बात है कि एक ही व्यक्ति राज्य सभा और लोक सभा दोनों की समीक्षा करता है। मेरी एक बात समझ में नहीं आई कि जो व्यक्ति लोक सभा में बैठा होगा वह राज्य सभा में कैसे पहुच जाता होगा।

श्री वी० बी० राजू (ग्रांध्र प्रदेश) : एक ग्रीर पाणियिलिटी है कि ग्रपोजीशन को पहले जगह देते हैं ग्रीर रुलिंग पार्टी को बाद में देते हैं।

SHRI NAWAL KISHORE: Mr. Raju is a very clever man. He has anticipated as to what I was going to say.

तो में अर्ज कर रहा था कि मैं चाहता हूं कि इस समीक्षा में दो आदर्भा हो। मै एक बात मानता हूं कि गवर्नमेंट चूंकि सारे काम करती है इसलिये गवर्नमेट का थोड़ा ज्यादा हिस्सा होना चाहिये। यह बात समझ में आती है लेकिन अपोजीशन का बिलकुल ब्लैंक आउट हो जाय ऐसी बात समझ मे नही श्राती श्रौर मैं यह बात ईमानदारी के साथ कह सकता हूं—वैसे मैं जानता हूं कि हमारे यहां अपोजीशन में भी दिक्कत यह है कि जहां इननी पार्टियां हो बहा किस-किम को कितना समय दिया जाय, लेकिन फिर भी श्रपोजीशन को अनुपात से उतना समय नहीं मिल पाना जितना कि उस को मिलना चाहियें और अगर राजू साहब कुर्सी के मोह को छोड़ कर मेरी बात को समझें तो मेरी बात से वह इत्तफाक करेंगे ।

दूसरी बात मै अपोजीशन के बारे मे कहू इस के पहले एक बात मै कहना चाहता हू कि जैसे बी० बी० सी० की ब्राडकास्टिंग एजेंसी है वह फारेन कट्रीज के लिये अपने प्रोथोम्स ईस्टर, किसमस, राम नवमी, दीवाली और दणहरा के बारे में ब्राडकास्ट करती है लेकिन आल इंडिया रेडियों जो फारेन ब्राडकास्ट करती है लेकिन आल इंडिया रेडियों जो फारेन ब्राडकास्ट करती है जिकत आप ईस्टर, युड फाइडे और एक्समस के लिये तो प्रोग्रोम ब्राडकास्ट करते है। सेकिन अन्य त्योहारों पर नहीं सेकुलरिज्म का कम से कम यह तो तकाजा है कि उस के साथ आप रामनवमी, कृष्णजन्माष्मी, दणहरा, दिवाली जैसे प्रोग्रामों को भी अपने यहा रक्खा करें क्योंकि काफी तादाद में हिन्दुस्तानी हिन्दुस्तान के बाहर भी रहते है। थाईलेड है, मारिणम है, मलेणिया है और न जाने कितनी जगहे है, तो मै चाहता हू कि इस के लिये आप जरूर कुछ करें।

हमारे मित्र अमजद अली माहब नहीं है यहा, नहीं बैठे हैं, उन्होंने कहा कि टी० वी० पर जो पिक्चर आती है वह हिन्दी में ज्यादा आर्ता है।

You are so conspicuous that I cannot miss you.

टो० वी० पर जो पिक्चर ग्राती है उसमें गुजराती फिल्म, मराठी फिल्म, पंजाबी फिल्म, बगाली ग्रौर तिमल की फिल्में भी होती है ग्रौर वे दिखाई जाती है ग्रौर विज्ञान भवन में भी जो प्रोग्राम होता है उस में भी गुजराल साहब काफी पैरिटी मेन्टेन करने की कोशिश करते है, लेकिन जब देश में बहुमत हिन्दी के लोगो का है तो

SHRI SARDAR AMJAD ALI: I was speaking about the percentage of Bengali films. The number of Bengali films or

[Shri Sardar Amjad Ali] some other films shown is in not in proportion to the Hindi films

श्री नवल किशोर: तो मै अर्ज कर रहा था यह मही है कि हिन्दी की पिक्चरों की नादाद कुछ ज्यादा होती है और में समझता हू सही भी है, इस साय ने मे कि हिन्दूर-तान के दर्शकों की बहुत बड़ी तादाद वह है जो कि हिन्दी फिल्म देखती है। (Interruption) तो श्रीमन्, मै फिल्म्स के बारे में कहना चाहता ह बडी सजीदगी से (Interruption) राजनागयण जी, स्राप तो खद ही

श्री उपसभापति : जिदगी का ग्राधा फिल्म वह देखे हैं।

श्री नवल किशोर: जिंदगी में उनके जितने काम है वे सब स्रध्रे है।

श्रो प्रकाशवीर शास्त्री: उपसभापति जी, राज-नारायणजी रंगीन फिल्म देखते है।

श्री नवल किशोर: तो श्रीमन्, मै यह कह रहा था कि गुजराल साहब स्राज इस बात पर ध्यान दे कि जो नग्न शरीर का प्रदर्शन किया जाता है ग्रौर जो इम्फेसिस मेक्स तथा हिमा के ऊपर है, जिसका काफी ग्रसर हमारे नौजवानो के ऊपर गलत तरीके से पड़ता है, उसकी तरफ भीध्यान दे।

श्री राजनारायण: (उत्तर प्रदेश) क्यो ग्राप देखते है?

श्री नवल किशोर: मै ग्रापका ध्यान दिलाना चाहता हु, ग्रभी कृष्णामुर्ति जी की वाइफ का मर्डर हुन्रा, उन्हीं के मेड सर्वेन्ट के लड़के ने उनका मर्डर किया। ग्राज के जमाने में जब कि देश में चारो तरफ तोड-फोड हो रही है, स्राज हिंसा जोर पकड़ रही है, जो गाधी-वादी मल ग्रादर्श थे, नीतिया थी, ग्राज उनका ग्राहिस्ता ग्राहिस्ता ह्वाम होता जा रहा है, तो मै जानना चाहता हं स्राप इस आल इंडिया रेडियो के माध्यम से और इस फिल्म के माध्यम से वे कौन से कदम उठा रहे है जिनसे म्राज का नीजवान इस तोड़फोड की बातों से हटे म्रीर मही मानी में जो डेमोकेटिक वैल्युज है, मोशिलिस्टिक बैल्युज है, जो ग्राज पीसफुल एण्ड आईली चेन्स की बात हे, वह भावना उनके ग्रन्दर पैदा हो ।

ग्राख़िर मे श्रीमन्, मै ख़त्म करता हू इतनी बात कह कर । मेरी कोई नीयत फाल्ट फाइडिंग की हैनहीं क्योंकि कोई कितना ही ग्रच्छा काम किया जाए उसके ग्रन्दर भी कमी रहती है और मै जानता हं गुजराल साहब ग्रपने ढग से सुधार करने की कोशिश करते है। लेकिन स्राज शिकायत इस बात की है कि ग्राहिस्ता-ग्राहिस्ता एक ऐसा वातावरण बनता जा रहा है, इस कन्ट्री के अन्दर कि डेमोकेसी को खत्म किया जाए--फीडम आफ ग्रमोमिएशन फीडन ग्राफ स्पीच, फीडम ग्राफ दी प्रेस इसको जितना भी कर्ब कर सके उसके किसी न किसी ढग से किया जाए--मै समझता ह यह एक खतरनाक चीज है और इसको रोकने की कोणिश की जानी चाहिये ।

SHRIMATI SUSHILA SHANKAR ADIVAREKAR (Maharashtra): Mr. Deputy Chairman, Sir, the Ministry of In-Broadcasting through formation and different units function to reach the maximum member of people despite what other Members feel I think it has made considerable progress with the help of these mass communication media; specially in times of crisis and emergencies it has rendered valuable service.

Sir, I will not go into the working of all the different units but I would like to make my observations restricted to two or three units only.

Firstly, I would like to refer to films. The Films Division is really doing a good iob and is painstaking in its endeavours to produce good film, documentaries cater to Indian as well as foreign audience. But it can do still better as there is enormous scope for improvement. A variety of subjects are selected but the presentation has not much of variations, imagination or originality So many a time these documentaries fail to capture the interest of the audience and the purpose is lost. In the cities we see the audience leaving the theatre when the documentaries are being screened. Fortunately the interest in short guickies, cartoons. etc. is increasing and Department should the

of it. take advantage the documentaries produced with the eye to the foreign audience can never be appealing to the tribal and rural audience. Even the urban and the rural audience have different appeal. So the approach should be a separate one if we really intend to give information and education to the illiterate population of our country. At least there are some screening facilities in urban and semi-urban areas but there are none in the rural areas.

Even a mobile van reaches there one or twice in a year. The field publicity department should have more facilities of mobile vans fully equipped to move in the remote areas of the country.

The Central Board of Film Censors examines two to three thousand films every year. It is a well-known fact that by and large the films that are produced are devoid of any aesthetic or artistic taste and it has hardly any social objective to fulfil. They are mostly un-Indian. Sic, the high increase in the premium of violence and sex in our films poses an alarm and without its social, political and economic consequences. The scenes are in bad taste with a tinch of morbidity and completely out of context. The only justification for it is it draws a larger audience and makes larger profits, which leads to a number of other evils like black money, income-tax evasion, the star system, etc. What we require, Sir, is a bold national film policy, well defined and comprehensive and along with it the conditions of work and employment in this industry must be regulated. There are a number of potentialities in Indian films for earning the much-needed foreign exchange by securing overseas marp'olicy ket with a proper laid There are more than 400 feature produced every year. With a few exceptions, they are extremely over-romantic. devoid of any real imagination. It has a shoddyscript of time worn subjects, sprin-

Another thing | naive in its approach. The Film Finance Corporation was formed with the specific idea to finance production of quality films in order to raise the general standard of films, provide clean, healthy and purposeful entertainment and also represent all that is best in our country for the overseas audience. But unfortunately, Sir, the lowbudget films and specially those helped by the Film Finance Corporation failed to have the right encouragement. These films facing a problem-where to screen them? Because of lack of availability of films theatres, the fate of these quality films is nothing but to be repacked into the cans after receiving some praise from here and abroad. But, sir, do you think that it will give a boost to the film movement to produce low-budget movies or will they ever come forward to undertake such a venture? The Ministry will have to give serious thought to starting an art-theatre movement. I know the experience of one theatre at Bombay is not very successful, but it is all the more necessary to make efforts to solve the problems which serve as hurdles. Once it is overcome and a chain of such theatres is established, these films which have excellent production, technical and acting value will no doubt be popular. There is one more point, Sir, to which I would like to draw their attention. It is all the more likely, in order to complete with TV, that our films might incline to be more daring. We have to guard against this danger and so the urgency of popularing these quality films.

It can also establish some contacts with commerical cinemas and distributors who may have surplus playing time or gaps in the playing time between two big starcast films. This will take films produced by the Society to a larger audience. Another thing that the Children's Film Society should do is they should attract and encourage good film-makers and directors of renowned fame to produce films for children, as well as for parents, who also need education on children's These directors should be given a free hand kled with equally silly songs and extremely to select a suitable story and should be

[Shrimati Sushila Shankar Adivarekar] allowed to handle the rest of it with a condition to finish the film in time and within the stipulated budget. The Society will have to make fresh approaches and leeway to reach the children who are nearly 40 per cent of the population and who are the hopes of tomorrow.

Sir, now I will come to AIR and TV units. AIR has made a marked quantitative expansion in its various activities and more so in regard to programmes. But, Sir, the content and quality of programmes, coupled with poor, unimaginative and indifferent presentation, is the basic criticism against all varieties of programmes, be it classical music, light music, talks, dramas or even a school broadcast. The Chanda Committee in its report has made a number suggestions of valuable observations and for improving the basic character and approach of this most powerful and popular mass media. I hope that they should be implemented fast. We have to depend more now on producing our own programmes, as in the present situation buying them from abroad will have to be curtailed to save the foreign exchange. This puts us to utilise all our resources to develop a self-reliance improving our policy for programmes. AIR rightly claims that because of its encouragement many new amateurs are taking to music. But still AIR has to depend more on mediocre talents for its various programmes. Top-ranking artistes must not be allowed to develop any apathy towards AIR by awarding them good remuneration. It should also establish and maintain contacts with a number of musical schools and music circles for finding trained talents and artistes from the rural areas also should find a place and right encouragement.

of talks, discussions, The programme etc has its own importance. But look more like stilted studio discussions which go unnoticed. The survey gives a surprising result that these prestigious talks have hardly 2 per cent of listeners.

There are certain hours reserved for Hindi, Sanskrit and other South Indian language lessons. But no

listeners taking advantage of them is taken. These lessons are extremely monotonous and repetitive from one year to other.

The family planning programme has a special consideration in the broadcasting schedule. But the reports are that it too has started lacking in variations and presentation to draw the audience attention.

The Youth programmes both on TV and AIR are good but they cater to and lean more on, western-oriented youths and youths of the University campus. Special programmes for non-student youths will be equally welcomed and appreciated.

Another popular programme women's and children's programme. There are over 4800 women listeners' clubs and over 8000 children listeners' clubs. is the utility of these clubs except that they write letters to the Department? Some participation of these members or a visit to their clubs from the Department will definitely establish a link between the AIR and the listeners.

The audience research survey is meaningless if done without proper resources. So, it is very necessary to provide proper financing so that the survey could help in improving the programmes.

The Vividh Bharati is another immensely popular programme which receives nearly four to five lakhs of letters of request every year. It is a commercial service to earn revenues. There is a fear expressed, Sir. that this popular channel might be overpowered by utilising it for marketing interests and products and promotion of private enterprises. And so, some versatile changes should be made by introducing items of interest in announcements. The Ministry will also have to lav down certain norms to control the advertisement messages; otherwise, the business interest might dominate to the tune of deviating the AIR from its objectives. also, in selecting TV films, it appears that the selection of films is more from the big budget films than the quality films. TV could aslo be utilised for the literacy drive evaluation of as is done in many other countries.

The staff problem has been left to simmer for an unnecessarily long period. The practice of discrimination between the programme executives and the programme producer staff is not healthy at all. Both are equally important and complementary wings of the AIR. A sarangiwalla or a tabalchi is just like any other executive staff. Housing, promotion and other such facilities should be for all. It seems that the production staff has no promotion. Once he is recruited as drama-voice drama assistance, he retires as drama-voice without any promotion. The programme staff should have social consciousness and freedom to work if he has to do justice to his assignments and must have proper facilities of reading room. library, separate room for writing, etc. to get better work from them. The Minister should also make it a point to meet the production staff members once in a year at least without the protocol paraphernalia around them so as to really understand the grievances of the staff. The announcement by the Minister for fresh thinking on the subject itself is refreshing.

The delinking of T.V. from A.I.R. is another welcome gesture I only hope that these decisions will not be tossed around for a longer time. What we need in A.I.R. today is not a change of management but new reforms to meet the new challenges.

श्री स्थाम लाल यादव: (उत्तरप्रदेश): मानतीय उपमभापित जी, सूचना और प्रमारण मतालय के मंबंध में चर्चा करते हुए दो, तीन वातो की तरफ मैं मरकार का ध्यान प्रौर मदन का ध्यान दिलाना चाहता हूं। ग्राज रेडियो की जो महन्ता है और जिम प्रकार से भारतवर्ष जैमें ग्राशिक्षित देण में जहा अनपहों और वेपहों की मंख्या 70 फीमदी में ज्यादा है, उम देश में रेडियो ग्रथवा टेलीबिजन की महन्ता सर्वाधिक हे, उस को कहने की ग्रावण्यककता नहीं और यहीं कारण है कि मरकार भी इन माधनों का ग्राधिकाधिक मदुपयोग ग्रपने दित में बराबर करने का ग्राधिक प्रदान करती है ग्राज ममावार

पहने बाले लोगों की मख्या मान्यवर रेडियों मुनंन वालों के मुकाबले कम है। एक अनुमान लगाया गया था कि लगभग 180 मिलियन लोगों में जो पढ़े लिखे हैं, 8 मिलियन लोग अखबार खरीदते हैं जब कि रेडियों जो मीडियम बेंब पर चलता है उस को मुनंने वालों की संख्या 400 मिलियन है। इस से आप अदाजा लगा सकते हैं कि रेडियों की क्या महत्ता है। इस आकाशवाणी के माध्यम से जिस प्रकार में सत्ताब्द दल अपना प्रचार करता है और इस का सदुपयोग अपने पक्ष में करता है उस तरफ मैं सरकार का ध्यान दिलाना चाहता है।

[The Vice-Chairman (Shri V. B. Raju in the Chair]

विशेषकर पिछले चनाव मेग्रीर हर चनाव के ग्रवसर पर, चाहे वह लोक सभा के चनाव हो या देश के विभिन्न प्रान्तों की विधान सभाग्रो के चनाव हो यह देखा जा रहा है कि स्राकाशवाणी दिनरात सत्तारूढ दल का प्रचार करती है। ग्रपने ममाचार बलेटिन में ग्रौर उसके ग्रतिरिक्त विशेष प्रकार के कार्यक्रम बना कर, विशेष प्रकार के कार्यक्रमी के नाम पर मनारुष्ट दल के ग्रौर उस के नेताओं के भाषणों का प्रचार होता है, उन की सभाग्रों में ग्राये लोगों की सख्या का वर्णन ग्रौर विशेष कर अगर प्रधान मंत्री जी विरोधी दलों पर जो आक्षेप करती है उस का प्रसार यह आकाश-बाणी करती है। सब से दुख की बात तो यह है कि दूसरे लोग जिन पर ग्रारोप लगाया जाता है ग्रगर वह कुछ वयान देने हे तो ग्राकाशवाणी उस का बहिष्कार करती है और आकाशवाणी पर उनके बयानों को हाभी नहीं मुनाया जाता उत्तर प्रदेश में चनाव हुए । प्रधान मन्नी वरावर वहा का दौरा करती थी और दिन भर रेडियो मे उन्ही का समाचार ग्राता था । उसके मकाबले दमरे दलो का कोई प्रचार दिन भर किसी बलेटिन मे नही स्राप्ता था । मै चाहरा कि माननीय मवी जी मदन को ग्रवगत कराये की इस चनाव के दौर में कितनी बार विपक्ष दलों के नेताग्रों के भाषणों के लिए समय दिया गया । मै केवल एक उदाहरण सदन के सामने रखना चाहता ह । यह

श्री श्याम लाल वादवी

जबाब लोक सभा मे श्री धर्मवीर जी ने दिया था कि मितम्बर ग्रक्तूबर 1972 में काग्रेस वर्किंग कमेटी स्नौर ए० स्नाई० सी० सी० की बैठकों को कुल दो घटे 35 मिनट का समय दिया गया श्रीर उसी दौरान में कांग्रेस सगठन को 28 मिनट ग्रौर कम्यनिस्ट पार्टी का 13.5 मिनट का ग्रौर कम्युनिस्ट मार्विसस्ट को कूल 4 मिनट का समय दिया गया । तो आप देखे कि किम तरह से यह पक्षपान किया जाना है ग्रीर चनाव के ग्रवसरों पर तो काग्रेम ग्रौर कम्यनिस्ट पार्टी को छोड़ कर किसी दल का कोई प्रसार नहीं होता, किसी का कोई समाचार नहीं दिया जाता ग्रीर उन श्राकाणवाणी खल्लमखल्ला दिनो कांग्रेसी वाणी बन जाती है मान्यवर, यही नही ग्राकाशदाणी की एक ग्रीर परपरा विरोधी दलो की बातो को मजबर हो कर जब यह देते है तो उस को तोड मरोड कर भ्रौर गलन तरीके से देते हैं । उदाहरणस्वरूप मै एक बात रखना चाहता हं कि ग्रभी हाल में मान्यवर, ग्राप को स्मरण होगा कि सात गैर कम्यनिस्ट विरोधी पक्ष के दलों ने एक विरोधी दल बनाने का प्रयास दिल्ली में किया था। उस मे जो दल शरीक नहीं भी थे उन के बयान निकले और यह निकला कि वे दल उस नये दल में शरीक नही होगे, एक ग्रकाली दल था ग्रौर एक नयी सोगलिस्ट पार्टी बनी है जिसमें डाक्टर हलीम है । वे ना उसमें शरीक भी नहीं थे लेकिन उनका भी नाम दे दिया ग्रापने । तो जो समाचार वास्तविक रूप मे देना चाहिए था उसको उचित इग से नही दिया। तो श्राखिर इस परम्परा को चलाते हुए श्राप किस तरह से यह कल्पना करते हैं विपक्षी दल एक स्नादर्श इसको स्वीकार करेगा । जनसध ने मान्यवर इन्ही बातो से ऊव कर ग्राकाणवाणी का विरोध करने का फैसला किया और अपना विरोध प्रगट किया । बावजद ग्रावाणवाणी के प्रचार के ग्रभी जो उत्तर प्रदेश **के** चुनाव हुए 70 फीसदी जनता ने काग्रेम के विरुद्ध बोट दिए, मनदान किया । लेकिन चनावो की जो प्रणाली है, जिस प्रकार से उनमें धार्धनी हुई उसके परिणाभ-स्वरूप अवश्य काग्रेम को काम-चलाऊ बहुमत मिला लेकिन हम यह कहना चाहते हैं मान्यवर कि सदन ग्रौर सदन के बाहर भी बार बार यह माग की गई कि भ्राकाणवाणी को एक स्वतःत निगम के रूप में क्यों नहीं स्थापित किया जा सकता ? 1966 में जो चदा मिमित सरकार ने नियुक्ति की थी उसकी सिफारिश ग्राई, उसने सिफारिण की कि इसे एक स्वतव निगम बनाया जाए लेकिन मान्यवर, ग्रफमास के साथ कहना पड़ता है, सरकार की तरफ से स्नाज तक कोई सम्चित, कोई सतोपजनक जवाब नहीं दिया गया कि क्यो उस समिति की सिफारिश को सरकार ने नहीं माना है । केवल एक जवाब है कि सख्या के बल पर समद मे जो बहुमतं है उसके बल पर उस चंदा समिति की रिपोर्ट को कार्यान्वित नही करना चाहते । इसके सिवाय कोई दूसरा जबाव सरकार ने नहीं दिया । च्रगर, मान्यवर, च्राकाशवाणी देश के अदर श्रौर विदेशो में श्रपनी स्थाति को कायम करना चाहता है तो मै समझता हू उसे बी० बी० सी० की तरह एक स्वतव निकाय के रूप में बनाने की जरूरत है। इस बार हमने उत्तर प्रदेश में देखा कि बी० बी० सी० के प्रतिनिधि सारे प्रदेश का दौरा कर रहे थे, वे गाव गांव मे जाकर लोगो से मिले, विभिन्न दलो के उम्मीदवार से मिले जो जो, ब्राडकास्ट, जो समाचार, उसने प्रसारित किए है वे ज्यादा सही निकले, लोगों को ज्यादा सतुष्ट करने मे । श्राकाणवाणी ने एकपक्षीय ममाचार जो प्रमास्ति किए उन पर जनता को यकीन नहीं रह गया । स्राज क्यों समाचार सुनन वाले बी० बी० सी० के समाचारों को सूनने के लिए ब्रातूर रहते हैं ? ब्रापने देश की राजनीति हो या कही श्रौर की हो या संकट के समय की कोई विशेष परिस्थिति मुल्कमे या मुल्क के बाहर पैदा होती है तो बी० बी० सी० को सुनना इमलिए लोग पसंद करते है क्योंकि वह निष्पक्ष तरीके से, व्यापक तौर से, सही समाचार देने का प्रयास करता है, जब कि भ्राकाणवाणी केवल कुछ बातो मे परागत है--किमी न किमी रूप ने सताधारी दल की तसवीर को बढ़ाया जाए ग्रौर विपक्षी दल के श्रिधिकारो की कोई पर्वाह न करके उनकी तस्बीर को उनके कार्यक्रम को कर्नई प्रसारित न किया जाए । इससे विपक्ष दल कमजोर होता है और मान्यवर, जब विपक्षी दल देश में कमज़ोर होगा तो जनतन्न के ऊपर उसी प्रकार के हमले होगे जिस प्रकार गजरात ग्रौर बिहार में घटनाए इर्ड है। ग्रगर हिसा होती है तो उसकी जिस्से-दारी काग्रेस सरकार के ऊपर ग्रा जाती है। विपक्षी दलो को विकसित होने का ये अवसर नहीं देना चाहते।

Discussion on

मान्यवर, चनाव नतीजे जो ग्राम तौर पर निकलते है वे भी बहत गलत होते है। जहा पर विरोधी दल के लोग थे, उनका नतीजा निकला नहीं उनको पहले ही हरा दिया गया । उसमे जो सबसे महत्वपूर्ण मुचना प्रसारित की थी म्राकाणवाणी ने मान्यवर, वह थी श्री चन्द्र भान गप्त के चनाव के सिलसिले में उनका चनाव नतीजा निकला नहीं था ग्रौर दोपहर के बाद से ही ग्राकाणवाणी समाचार देने लगा कि श्री चन्द्रभान गुप्त हार गए । बाद मे दूसरे दिन जाकर उन्होंने उसका परिमार्जन किया । उसी पर मान्यवर, कहना चाहता ह कि कानपर मे कांग्रेस के श्री देवी राम के हारने की खबर वाराणसी में हमको 12 बजे मिल गई लेकिन ग्राल इडिया रेडियों ने. ग्राकाणवाणी ने, दूसरे दिन सबह मे पहले उसे प्रसारित नहीं किया। तो क्यो ऐसा हम्रा ? जब हमारे नेता श्री चरण मिह पहले दिन शाम को विजयी हो रहे थे, 10-15 हजार बोटों से ग्रागे बढ़ रहे थे, तब श्राकाणवाणी ने दुसरे दिन सुबह तक इस बात की नहीं कहा । तो क्यों पक्षपात ग्राप करते हैं ? श्री गजराल ने इस बात का जवाब एक बार दिया है---चिक सरकार के हित में है मरकार की नीतियों का प्रचार करना, प्रसार करना, प्रतिपादन करना, उसका कार्य है जनता के प्रति आकर्षण पैदा करना । स्राप कीजिये, सरकार की नीतियो ग्रौर सरकार के कार्यक्रमों को प्रसारित कीजिए. सरकार मे भावना पैदा कीजिए, हमें इस पर ऐतराज नहीं है लेकिन मान्यवर, इस प्रकार से श्राकाणवाणी का दुरुपयोग राजनैतिक दिष्टिकोण में राजनैतिक लाभ के लिए श्राप क्यों करते हैं ? ग्राप ग्रपने विपक्षियों के लिए उतना समय क्या नहीं देते ? डलेक्णन कमीशन ने, चनाव ग्रायोग ने बहुत पहले यह सझाव सरकार के सामने रखा कि मभी विरोधी दलो को, सभी राजनैतिक दलो की समान ग्रवसर दिया जाए ग्राकाणवाणी पर । लेकिन मान्यवर, प्रधानमत्री के पास जब यह विभाग था उन्होंने साफ तौर से इसको इत्कार किया, गजराल साहब ने भी इन्कार किया और कहते है सभी दलों को समान रूप से भ्राकाशवाणी पर समय नहीं दिया जाएगा । इसको न मानने वाला कोई दल है तो काग्रेम पार्टी है। इसरे मारे दल इस बात से महमत है लेकिन काग्रेम पार्टी इस एका-धिपत्य के अधिकार को नहीं खोना चाहती । ब्राकाणवाणी का वह पूर्ण रूप मे कांग्रेम-वाणी की तरह उपयोग करती है । उस पर या दरदर्शन पर बोलने के लिए जिनको ग्राप बलाते है वे वही लोग होते है जो या तो साम्यवादी विचारधारा के होते है या वे लोग होते है जो काग्रेम पार्टी के ममर्थक है । निष्पक्ष लोग, चाहे वे पतकार हो. चाहे सार्वजनिक जीवन के कार्यकर्ता हो, विज्ववि-द्यालयो के प्रोफेसर हो उनको नहीं बलाया जाता। उनका केवल एकमान मापदद है कि या नो वे माम्यवादी विचारधारा के लोग हो या मत्ताहढ दल के समर्थक हो । ऐसे लोग रेडियो या टेनीविजन पर बलाए जाने हैं। ऐसी बात नहीं है कि दिल्ली विश्वविद्यालय में या दूसरे विश्वविद्यालयो में ऐसे विद्रान नहीं है जो आज के सामयिक विषयों पर मही ग्रांकलन प्रस्तत न कर सकें। वे इमलिए नहीं बलाए जाने हैं क्योंकि ग्राप उन्हीं को पसन्द करते है जो ग्रापकी विचारधारा के हो । वह देश के हित में हो या न हो, इसकी चिन्ता ग्राप को नहीं है।

मान्यवर, मै यह कहना चाहना था कि स्राकाश-वाणी को ग्रगर ग्राप स्वतव निगम बनाए ग्रौर जसका बोर्ड ग्राफ डाइरेक्टर्स बनाएं तो वह मोटे तौर से नीतियों का निर्धारण कर सकता है और जो ग्रापके प्रशासकीय ग्रधिकारी हो, डाइरेक्टर जनरल हों, मुख्य कार्यकारी श्रधिकारी हों, वे उसे कार्यान्वित कर सकते है। सरकार भी समय सम

श्री ज्याम लाल यादवां

पर उसे निर्देण दे सकती है। ऐसे लोग इसमें रखे जा सकते हैं जो सार्वजनिक क्षेत्र के व्यक्ति हो, विचारक हों, कलाकार हों, प्रमुख गायक हो और जिनकी निष्पक्षता पर सामान्य लोगों को भी विण्याम हो। अगर ऐसे लोगों के द्वारा आकाण-वाणी का सचालन हो तो हम समझते हैं कि आकाणवाणी निष्पक्ष तरीके से जनतंत्र की सेवा कर सकेगी, वरना यह आकाणवाणी सर्वसत्ता-सम्पन्न सरकार की एक दूकान सी हो गई है, जो बन्द है और जिसमें बाहर से कोई जा नहीं सकता।

इसके अतिरिक्त मैं दूरदर्शन के सम्बन्ध में एक ही बात निवेदन करना चाहता हं । गजरान जी टेलीविजन के कार्यक्रम को जो बढाना चाहते हैं और पाचवी पंचवर्षीय योजना के ग्रन्दर जिनना धन व्यय करना चाहते हैं, मै ममझता हं कि उमकी ग्रावश्यकता नही है । हमारे जैसे गरीब देश में, जहा पर लोगों को दोनो वक्त भरपेट भोजन भी नहीं मिलता, बहा टेलीविजन की स्रावश्यकता नहीं है। ममाज का जो साधन-सम्पन्न वर्ग है, जो मबसे ऊचा वर्ग है, धनी वर्ग है, टेलीविजन उनके भोग-विलास की वस्तू है, वही उसको सकते हैं श्रौर उसका लाभ उठा सकते है। साधारण जनता, नंगी-भूखी जनता टेलीविजन का कोई फायदा नही उठा सकती । मैं समझता हं कि अगर टेलीविजन कर बीस वर्ष तक न बढाया जाय. उस पर धन न लगाया जाय तो न तो देश का विकास रुक सकता है, न उत्पादन घट सकता है, न देश मे किसी प्रकार की कमी हो सकती है। जब घाटे की ग्रर्थ-व्यवस्था चल रही है, मद्रास्फीति चल रही है इस तरह का जो ग्रन्त्पादक व्यय है उसे बढाने की ग्रावश्यकता नही है। यह विलास के लिए है। इस पर तस्वीरें देखा करिए, सरकार का प्रचार सुना करिए । इसके म्रलावा इस देश में टेलीविजन का कोई ग्रौचित्य नही है, न सरकार ने ही बताया है कि इसका श्रीचित्य क्या है श्रीर क्यों यह लाभप्रद है।

(Time bell rings)

श्रीमन, मैं दो बातों की श्रौर ध्यान दिलाना चाहंगा। समाचार पत्नों के सिलसिले में श्रखबारी कागज की कमी है, लेकिन मेरा कहना यह है कि इसके वितरण में सरकार पक्षपान कर रही है। जो समाचार पत्र समर्थक है उन सभाचार पत्नो को वह अधिक श्रखबारी कागज देनी है । दूर जाने जरूरत नहीं है। जितने ग्रखबार है उनके पष्ठों को देखने में पता चल जाता है कि किस ग्रखबार को ग्रापने ज्यादा दिया है, किसको कम दिया है। मै उन ग्रखबारों का नाम नहीं लेना चाहता, लेकिन अखबारी कागज बांटने मे सरकार पक्षपात करती है। इसमें छोटे प्रखबारों की विशेष ग्रवहेलना होती है। इस मिलमिल में मै बताना चाहता हु कि हमारे वाराणसी मे एक 'जनवार्ता' दैनिक ग्रखबार है। मान्यवर, मुझे यह कहने में सकोच नही कि उसका जो ग्रग्रलेख होता है हिन्दुस्तान की पत्निकारिता में वह ग्राज भी महत्व का स्थान रखता है। वह लेख एमा है जैसा अपलेख पहले हिन्दी जगत मे बालकवि लिखा करते थे। उस ग्रखबार की सरकार ने घोर उपेक्षा करदी है। यह एस० टी०सी० है, यहा के ग्रादमी उसको परेशान करने रहने है। ये परमिट नहीं देने उम अखवार को ग्रौर कलकत्ता में दिल्ली उनके ग्रादमी दौड़ते रह जाने हैं तो इस चीज को आप दूर करे, इस प्रकार से उसके साथ पक्षपान न करे

विज्ञापन की भी यही स्थित हो गई । जो ममाचार पत्न गरकार की चांगलूमी करते हैं उनको विज्ञापन देने हैं। जो उनसे बहुत दूर हैं उनको विज्ञापन नहीं देने हैं। सर्चलाइट ग्रीर प्रदीप पर जो हमला हुग्रा उसकी सर्वत निन्दा हुई, लेकिन सरकार का यह कर्तव्य है कि इसकी जांच कराती कि कौन जिम्मेदार है। यह वात साफ तौर से साफ हो जाती है कि जिन लोगों के विरुद्ध उनकी बाते पड़ती थीं, जिनके विरुद्ध उनके ग्रग्यलेख पड़ने थे वे ही लोग उस पर ग्राकमण किये, वे ही उमके जिम्मेदार है। लेकिन चूंकि सरकार से उनकी दोस्ती है इस लिए सरकार उसकी छिपाना चाहती है, उनको प्रकट करना नहीं चाहती जब कि सर्चलाइट ग्रीर प्रदीप ने स्पष्ट कर दिया है कि कौन है।

गुजराल जी ने जो बायदा किया, जैसा नवलिक शोर जी कह रहे थे कि उसको आपने विज्ञापन देना भी बन्द कर दिया, एक तो उसका प्रेस जला दिया जाये और दूसरी तरफ जो विज्ञापन दिये जाने है उसको भी बन्द कर दिया जाए तो इसका अर्थ है कि हर अकार से उसको बन्द करने की कोशिश की जा रही है।

श्रन्तिम बात मै कहना चाहता ह कि समाचार पत्नों के स्वामित्व को डिलिक करने और डिफ्य-जन करने की चर्चा चलती है, इसका मतलब यह होता है कि जो कुछ समाचार पत्न है वह सभी दोषी है। यह ठीक है कि कुछ में दोष हो सकते है, कुछ में दोष भी हे लेकिन ऐसा है कि समाचार पत्न के लोग शहरो में रहते हैं. लिखने वाले लोग भी ऐसे सैक्शन के होते है जो गांव के गरीबो श्रीर किसानों की बाते लिखना पमन्द नहीं करते। लेकिन इसका मतलब यह नही होता कि उन समाचार पत्नों का एकाधिकार मरकार के हाथ मे ग्राजाए। डिलिक का यही मतलब समझ में भ्राता है कि सरकार चाहती है कि कोई समाचार पत्न स्वतंत्र रूप से न चल सके और पूरे अधिकार जिस प्रकार आकाश-वाणी और दूरदर्शन के सरकार के हाथ मे है, उसी तरीके से देश के समाचार पत्न भी सरकार के हाथों मे आ जाये। तब इस देश में समाचार पवं। की स्वतंत्रता कैमे रह मकेगी? सिवाय कम्यानिस्ट देशों में जिनमें रेडियो श्रौर टेलीविजन तथा सारे ममाचार पत्न सरकार के हाथ में होते हैं, किसी भी लोकतांत्रिक देश मे इस प्रकार की व्यवस्था नहीं है। हम समझते है कि सरकार को इस बात पर पूर्नावचार करना चाहिए अन्यथा देश में फिर वही हिंसा का वातावरण रहेगा और लोग इससे ऊबेगे और उस तरफ देश को श्रागे न बढ़ने दे, यह सरकार की जिम्मेदारी है।

SHRI NABIN CHANDRA BURA-GOHAIN (Assam): Honourable Vice-Chairman, the country is facing a great catastrophe during its life since Independence. The country faces the agitated minds of the youths. The youths are too

much agitated whenever thev find that their representatives the democratic in set up are not acting according to their rampant ineffiexpectation. They find ciency and corruption in every field and on many occasions at the connivance of the ruling authorities. They see a dark and bleak future. Some doubts appear in their minds as to whether this process of democracy can be able to deliver goods for the achievement of their goal wedded with democratic socialism. Therefore the force of the youths in the country is not having balance now. They are losing faith in the leadership.

In such a situation of dilemma, on many occasions, Sir, the youth force is exploited by the reactionary forces in the country to achieve their ulterior objectives. Shri Prakash Vir Shastri reminded us of the arson committed in the office of "The Searchlight" and "The Pradeep". It is really a sorrowful affair that the people who have been running after democracv have been causing destruction to the media of democracy. Therefore, the main problem now is to see how to cool the minds agitated youth, how to bring back their lost faith in the present system of democracy and how to meet the challenge of the forces of destruction and violence trying to pull down the democratic structure of the society. At this catastrophic moment, there is a great need for reshaping the minds of the youth and for bringing back hopes to them for the success of democratic socialism and for convincing them that the present violent agitations will not and cannot lead them to democratic so-Therefore, in this particular critical moment, the responsibility for bringing back the agitated minds of the youth to a peaceful and normal state falls to a great extent on the Ministry of Information & Broadcasting. The programmes for the youth, the "Yuva Vani", are thoughtful innovations to meet the needs of the youth and the present programmes are to be reoriented to include the talks of the national leaders, suitable dramas and

[Shri Nabin Chandra Buragohain.] proper other items which can create a good impact on the agitated young minds. The reoriented "Yuva Vani" programmes stations. should cover all the radio should be in the regional languages also. apart from Delhi, Calcutta, Hyderabad and Jammu. I hope the Ministry will realise the gravity of the situation and take immediate steps in this respect.

As a great help to the development of the different cultures of the nation, the radio stations should be encouraged to give importance to projecting the different cultural aspects of life and also of reli-Now, Sir, the Gauhati radio station is not enough for the whole of Assam There and the neighbouring regions. should be a radio station at Jorhat which is regarded as the cultural capital of Assam. Majuli, which is the largest fresh water island and which is the religious capital of Assam and which is known for its shastriya dances and dramas stands at the door-step of the town of Jorhat and it deserves the attention of the Song & Drama Division of the Ministry. great help to the easy growth of the nation in all spheres, the radio stations are to be for giving increased opportunities in growth and exhibition of the different cultures of the nation. The personnel work-Information & Broadcasting ing in the Ministry must have experience and knowledge of all the regions of India. Therefore, the personnel working in the State Information Publicity & Departments should be taken into the various offices of the Ministry on deputation the the officials of Ministry might be deputed to the State Governments of the for the benefit regions, I respectfully differ from the opinion expressed by Shri Shyam Lal Yadav. has rather not realised the necessity of the service of television in a backward country like India. Television is an audio-visual medium and influences the mind in a Therefore. better manner. the whole country should be covered by the television programmes as early as possible. The commissioning of the television centres at

Delhi, Bombay, Srinagar, Amritsar and Poona during the Fourth Plan period gives rise to the feeling that the rural masses and others who need the television services the most are neglected. Therefore, there should be arrangements for setting up television centres in all the rural areas whose benefits may reach unto the last.

Sir, the country is facing a newsprint Small regional newspapers have crisis. difficulties on been experiencing great account of this shortage. Therefore, such newspapers should have special aid and encouragement from the Ministry. newsprint distribution should not only be based on the number of circulation of a newspaper, but also, I think, on the outlook of the paper concerned and this should also be taken into consideration.

I submit that the newspapers trying for the propagation of democratic socialism must get preference in respect of getting newsprint quota.

Lastly, Sir, my question is: Have the films shown in our cinema houses been contributing to the present uneasiness of the younger generation in the country? In this respect. I am one with our esteemed friend, Shri Nawal Kishore. My answer is: to a great extent-yes. Therefore, the Film Cersor Board which has given green signal to a large number of unhealthy pictures, has done great disservice to the country. I am sure that these rotten films have created enough impact on the young generation. We must put a stop to exhibition of films which concentrate on sex appeal in the theme for earning money only. I hope that the hon, Minister in charge of Information and Broadcasting will realise the need of the time and take steps for constituting the Film Censor Board with persons who can appreciate Indian morality, culture, tradition, etc. best. Thanks.

SHRI SALIL KUMAR GANGULI (West Bengal): Sir, the Report of the Ministry of Information and Broadcasting states that "the country is in the throes of a serious newsprint shortage. The shortage is not peculiar to India; it is a global phenomenon." Then it says, "India had planned to import a little over 2,00,000 tonnes this year against a demand of about 2,40,000 tonnes, which itself was based on restrained consumption. contracts could be entered into only for about 1,26,700 tonnes. Availability from Nepa Mills was about 40,000 tonnes." Sir, I would like to know why the contracts could not be entered into up to the extent of the planned quantity of 200,000 Why was this shortfall? Who was responsible for entering into these contracts?

Then the Report says, "To make matters worse, even the quantities contracted for have not been shipped according to schedule. As against 71,000 tonnes of newsprint that should have moved into the country by the end of 1973, actual shipments do not amount to more than 53,000 tonnes. With dwindling stocks at and short supplies from abroad, an already difficult situation has become grave" Now, Sir, I would like to know who is responsible to arrange for the shipments? Did the contract have a penalty clause? If the foreign suppliers are at fault, then the Government could have taken certain steps. Nobody knows what the nature of these contracts was. Sir, I would like to know whether we were paying for the newsprint or, as usual, the Government of India was depending on foreign charities. It is very strange that the contracted shipments could not be delivered.

Sir, I would like to say that the details of these contracts should be laid before the Parliament so that people may know what kind of business acumen and activity the Government officers abroad are engaged in. It is also strange that India's requirements being only .02 per cent of the total world supply of newsprint, the supply could not be maintained. The quantity required by India being so small, why was it that the supply could not be maintained either by importing from the friendly countries like Bangladesh and other

East-European countries or by stepping up production well ahead in time? I am quite sure that the Government would not say today that it was ignorant of this socalled world-wide shortage of newsprint which was in the offing. I think, Sir, that this shortage was deliberately created by the Government with a particular political objective in view.

Sir, Government has imposed a 30 per cent cut in the newsprint quota. There is good reason to suppose that this has been done deliberately with the object of presurising the press barons, the owners of the monopoly houses-who also control the big press in India-for the political objectives of the ruling party. Otherwise, Sir, the small newsprint requirement could be easily maintained.

Sir, the monopoly houses control big newspapers and the Government of India controls them by giving them very huge sums of money by way of advertisements and because of this policy the views of the opposition parties do not find any place in the newspapers of the big press. Only the activities of the ruling party and of Ministers are magnified in the press, in the big press, and opposition criticisms are all stifled as far as possible. Even Parliamentary debates get very little space in big press today.

Then, Sir, it is well-known that there are big newspapers in India whose actual circulation is much less than the newsprint quota allotted to them. This is a method by which Government blackmails the press into submission. Some pro-Syndicate papers over night became-I would not like to mention their name-, to everybody's knowledge they became pro-ruling Congress because some of them were caught but later released on charges of selling newsprint in black-market. Obviously, they had newsprint in excess of their quota. If they cannot be blackmailed into submission then advertisements are stopped. the stoppage of advertisements does not produce any results. Government has

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[Shri Salil Kumar Ganguli.] clearly given a hint that the papers will be burnt down outright as happened in the case of Searchlight-unless the big press broadly agrees to toe the Government line.

Then, Sir, I would like to mention about the All India Radio. This All India Radio has been made a party organ by the ruling Congress. Day in and day out all the speeches and sermons of the members of the ruling Congress and Ministers are given publicity by the All India Radio, whereas the opposition criticisms do not find any place. In fact, even the debates of the Rajya Sabha get very little coverage over the All India Radio. Two of our esteemed colleagues here, Mr. Niren Ghosh and Dr. R. K. Chakrabarti, wrote letters about 15 days back to the All India Radio complaining about this matter. But, their letters were not even acknowledged uptil now.

Sir, the utterances of Congress leaders of various levels, including those of the District level, are given publicity by the All India Radio even if these utterances are made in the course of their own party meetings. But the reports of big rallies and meetings organised by opposition parties are not given any publicity by the All India Radio, even if requests are made to that effect.

Sir, the very profound pronouncement of the Prime Minister as to the impropriety of attempting to dislodge an elected Ministry by agitational method is quoted by All India Radio daily as if they are reciting from scriptures. But, this All India Radio never mentions the comments the opposition parties which are made every day that this very Prime Minister set the example, when she was the President of the Congress, as it was at her instance that the Congress Party by violent agitational methods dislodged the Namboodripad Ministry at Kerala in 1959 and this set the first example in this direction.

When there was the United Front Government in West Bengal the Labour Minister at that time, Mr. Subodh Banerjee, wanted to deliver a speech over the

Radio. The script was censored by the All India Radio and he was not allowed to speak because there were certain criticisms of the Congress policies but since 1972 every month the Chief Minister of West Bengal in a routine fashion goes on slandering the Opposition and the United Front Government for all the maladies of West Bengal from the Calcutta station of the All India Radio without any objection from quarter. Sir. I would say that there is no norm nor any decency in the Administration of All India Radio. The recommendation of the Chanda Committee that the All India Radio should be converted into an autonomous body has been virtually rejected by the Government. I would say that if this Government wishes to keep up even a facade of democracy they should at least call a conference of the leaders of the opposition parties and agree to a code of conduct which the All India Radio should follow in broadcasting news and matters of political interest. But of course it is asking too much of them. I can anticipate that the hon. Minister will say that in the All India Radio the names of the Opposition Members of Parliament are mentioned many more times than names of Congress Members. reasons for that but in any event the names do not matter. The view points really matter are suppressed. Sir, I remember about two years back in a maidan meeting which was held at Calcutta-a public meeting addressed by the Prime Minister—a commentator described her as the Goddess Jagaddhadri mounting the rostrum. This is what goes on.

Now, Sir, I come to films. There have been serious charges of smuggling of Indian films abroad by no less a person than the ex-Chairman of the Indian Motion tures Export Corporation. Obviously the people who smuggle out Indian films which have a very wide market in foreign countries, particularly in Africa and the Middle East, make a lot of foreign exchange. it possible that this systematic business is going on without the connivance of certain high officials? Sir, the other day, I think

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on the 29th March, the hon. Minister assured the Lok Sabha that he will refer the matter of the export of two prints of the film Bobby out of India. I hope by this time the matter has been referred and investigation has progressed. The results if any obtained by this time should be given by the hon. Minister to this House,

Discussion on

work ing

Sir, there was a promise by the Government about two years back that a legislation would be introduced for regulating the working condition of the workers in Uptil now no approthe film industry. priate steps have been taken in that direction. I would request the hon. Minister to kindly see that such a legislation is introduced without any delay so that the condition of the workers in the film industry particularly those in the houses and the studios-the technicians there-are properly regulated.

Sir, certain smugglers have been trying to take over the management, control and ownership of the Metro Cinema in Cal-The hon. Minister was quite sympathetic about the viewpoint of the workers who had been resisting this for quite a long time. I would request him take steps to see that Metro Cinema Calcutta is quickly taken over by the Government or if it is not possible to find out some way so that the workers on a operative basis can run this cinema house with government assistance.

Sir, I would say that the staff artists of All India Radio are very poorly their talent. paid, considering In the matter of selection of contract artists in various radio stations, particularly at Calcutta, there are a number of malpractices. Certain people are in charge of selecting artists who themselves run music schools and things like that and they give preference to their own nominees. This system should be changed. About the staff artists who are very lowly paid, insult is added to injury by the Government by inducting contract artists on much better emoluments than are paid to the staff artists. I would like the Minister to look

into this matter and do something which would redress the grievances of the staff artists.

Lastly, I would like to point out certain aspects of corruption in the Publications Division. In the 110th Report as well as in the 76th Report of the Public Accounts Committee, the PAC has expressed surprise at the dilatory tactics adopted by the Department in taking proper steps in respect of certain cases of theft, removal of files and destruction of documents. I will read from page 58 of the PAC's Report for 1973-74:--

"The Committee are unhappy to note that certain publications of the Publications Division 'Picture Post Cards' and 'Hand Book of India' worth Rs. 80,581 were found short in the physical verification conducted in 1967. Copies of Picture Post Cards and certain other publications were later on found on sale with a private firm of Jaipur who were not the authorised agents."

On the 17th December, 1973 the Ministry informed the PAC that the CBI enquiry has confirmed the sale of the said publications and picture post cards to unauthorised agents in Jaipur. As suggested by them, further investigation to fix responsibility for pilferage and clandestine sale of the publications etc. was being processed in consultation with the Central Vigilance Commission. In this connection, the Committee has stated at page 9:-

"The Committee had taken a serious view of the loss of files containing the physical verification reports relating to the years 1967 and 1969 and desired that a thorough investigation be made with a view to fixing responsibility. The files are still stated to be not traceable. The Committee would, therefore, like to reiterate that responsibility should be fixed for the loss under intimation to them."

This recommendation was also there in their previous Report. Year after year since 1966 the Ministry is sleeping over [Shri Salil Kumar Ganguli]

it. They are not yet able to trace the files or to fix responsibility. Somewhere it has been stated that two clerks were responsible primarliy for this. I do think that it is a mere question of two clerks being responsible. There must be certain officers who are also responsible for shielding whom all these dilatory tactice are being adopted. I would request the Minister himself to take all care to see that such a thing does not happend and in any event this particular incident may be investigated properly and dealt with firmly at the quickest possible time.

Thank you.

श्रीमती लक्ष्मी कुमारी चंडावत (राजस्थान) : उपसभाध्यक्ष महोदय, ब्राज जिस मिनिस्टी के ऊपर हम बाद-विवाद कर रहे है, मैं ग्रपना ध्यान मबसे ज्यादा इस मिनिस्ट्री को देती हू ग्रौर वह इमलिए देती हं कि मास-मोडिया के साधन जो इस मिनिस्ट्री के पाम है, जन-साधारण तक पहुंचने की शक्ति इस मिनिस्ट्री के पास है स्रौर जिसके द्वारा जन-साधारण के विचारों मे न जाने क्या-क्या परिवर्तन लाया जा सकता है। इस मिनिस्टी के द्वारा ग्रगर यह मिनिस्ट्री चाहे तो हमारी जनता की विचार-धाराख्रो में एक बड़ा परिवर्तन लाया जा सकता है। सिनेमा की हीरोइन का डायलोग, रेडियो पर आई हुई एक टाक टेलीविजन पर म्राया हम्रा एक सीन, म्रखबार के ऊपर माई हुई एक सुरखी न जाने कितने लोगो को किस तरह के परिवर्तन में डालती है, उनके जीवन में न जाने एक भयंकर से भयंकर श्रीर उत्तम परिवर्तन ला सकती है। श्रापके विभाग में एक ताकत है। इसलिए मै इसको बहुत ही महत्व देती हूं। लेकिन उपसभापित महोदय, भ्रभी जो वाद-विवाद इसके ऊपर हम्रा, एक तरह का कटाक्ष किया गया, वह शायद इमलिए किया गया कि हमारे स्राल इंडिया रेडियो की जो ट्रेडीशंस हैं वह पूरे के पूरे ब्रिटिश वक्त की है। उनका नजरिया सोचने का उसी वक्त का रहना है, उनके काम करने का तरीका भी उसी विरासन से भ्राया है। ब्राज हमे जरूरत है कि ब्राज जब देश में टेलीविजन का एक नेट वर्क होने जा रहा है,

श्राज जबिक रेडियो कोने-कोने मे पहुच गया है तो हमें एक नये ढंग का ग्रपना नजरिया बनाना होगा। ग्राज यह चीजे केवल रिकिएशन के लिए ही नहीं है। यह ग्राज एजुकेशन का माध्यम है ग्रीर यह जनता द्वारा देश को बनाने का एक साधन है। तो आज हमारा तरीका ऐसा होना चाहिए कि जो उन से भ्रलग हो, जो पुराने ब्योरोकेसी के जाल में फंसे हुए हैं, उनको उस जाल से बाहर निकाल दिया जाय। एक कलाकार को बन्धनो में नहीं जकड़ना चाहिये। ग्राप एक कलाकार को मीमाग्रों में बांध कर नहीं रख सकते। यदि कलाकार को जकड़ कर रखा जाता है तो उसमें एक घटन श्रा जाती है ग्रौर उसका नतीजा यह होता है कि चार मंजिल से कूद कर कलाकार मर जाता है। इस वारे मे मैं यह निवेदन करना चाहंगी कि ग्राप इस रेडियो ग्रौर टेलीविजन में एक इमैजिनेशन दीजिए श्रौर पुराने धिसे पिटे तरीको पर न चलिये। रेडियो ग्रौर टेलीविजन को शहर के लोगों की संपदा न समझिये, इसको संपन्न लोगों की रिकि-एशन की चीज ही न समझिये। हम को इसकी गाव-गांव में लगाना है ताकि यह गांव की झोपडियो में ग्रौर पहाड़ो के कोनो तक पहुंच सके ग्रौर हम वहां के लोगों को भी अपना सदेश दे सकें ग्रौर ऐसा करके हम उनको नये हिन्द्स्तान की आतमा की श्रावाज दे सके, यह कोशिश हमको करनी है।

ग्रभी इस पर विवाद करते हुए हमारे माननीय सदस्य श्री प्रकाणवीर शाम्त्री जीने कुछ वातें रखी। उनके बारे में मैं कुछ निवेदन करना चाहुंगी। प्रकाशवीर जी ने यह कहा, जैसा कि प्रायः उधर से कहा जाता है शायद उन्होने इदिरा रेडियो का गब्द तो उपयोग नहीं किया है, लेकिन उन्होंने कहा कि सरकार जैसे चाहती है इसका उपयोग करती है, यह सरकार की स्रावाज है।

श्री प्रकाशवीर शास्त्री: 'इदिरा रेडियो' मैंने नहीं कहा।

श्रीमती लक्ष्मी कुमारी चूडावत: मैने कहा कि ग्रापने यह भव्द नहीं कहा।

श्री राजनारायण : यह शब्द मेरा है, मैने हमेशा कहा है।

श्रीमती लक्ष्मी कुमारी चुंडावत: मैंने कहा कि यह भ्रापने ग्राज नहीं कहा। उन्होंने कहा कि यह सरकार की ग्रावाज है

श्रो राजनारायण: मैं आज इसको इंदिरा रेडियो ही कहता हं। मैंने इसी सदन मे चार पांच साल पहले इसको म्राल इदिरा रेडियो का नाम दिया था श्रौर स्राज भी मै इसी पर दढ़ ह कि यह स्राज भी भ्राल इदिरा रेडियो है। यदि भ्राप मौका दीजिए तो मैं एक-एक कर बता दगा कि यह तानाशाही है, यह फैसिज्म है।

श्रीमती लक्ष्मी कुमारी चंडावत: माननीय सदस्य के बोलने की बारी स्राये तो वह स्रपनी बात कहे ग्रभी मै बोल रही हं। मेरी बात के बीच में ग्राप दखल मत दें। तो उपसभापति महोदय, मझे म्रफसोस के साथ कहना पड़ता है कि जो कुछ उन्होने कहा देश के दुर्भाग्य से मुझे ग्राल इंडिया रेडियो में उसके विपरीत नजर ग्राता है। जो हमारी घोषित नीतियां है, उसके विरुद्ध रेडिया में स्वर सुनाई देते है। उसमें से रिएक्शनरी ग्रावाज म्राती है...

श्री राजनारायण: इंदिरा जी रिएक्शनरी है ही।

श्रीमती लक्ष्मी कमारी चडावत: ऐसे एक नहीं अनेक उदाहरण मैं दे सकती हं। टेलीविजन में एक टाक दी गयी जिसमें स्नाल इंडिया फुड ग्रेन एसोशियेशन के एक सेत्रेटरी थे उनकी टाक थी ग्रौर उन्होने जिस ढंग से टेलीविजन पर बात चीन की उसे देख कर सून कर दु:ख होता है। उन्होंने कहा कि भ्रताज पर रेस्ट्रिक्शन लगाने से स्मर्गालग हुई है ग्रीर उसे समाप्त किया जाना चाहिए। रेडियो ग्रीर टेलीविजन पर जिन लोगो ने ग्राज देश में महगाई करके स्मर्गालंग कर के स्रश्न के लिए हमारे वच्चों को मोहताज कर दिया, उनको टाक देने के लिए बुलाया जाता है, उनको हमारी घोषित नीतियों के विरुद्ध बात करने के लिए मौका दिया जाता है। ऐसी टाक देख कर ग्राम ग्रादमी का खन खौलने लगता है। एक तो यह कि रेडियो किसी तरह की बातें प्रसारित करता है, दूसरे मैं कहना चाहती हं कि प्रकाशवीर शास्त्री जी ने जवाहर लाल नेहरू युनिवर्सिटी के मेम्बरो की एक लम्बी लिस्ट दी

इसके साथ-साथ उनकी नजर ऐसे लोगो की लिस्ट के ऊपर नहीं गई जो उनसे भी ज्यादा है जो बड़े-बडे भ्रखबारो मे काम करने वाले है ग्रीर जो हमेशा इजारेदारों के पक्ष में बोलने वाले है। उनकी लिस्ट इन लोगों की लिस्ट से भी लम्बी है, लेकिन श्रफसोस है कि श्रापकी नज़र उस 'लिस्ट पर नहीं गर्ड ।

तीसरी बात उपसभाध्यक्ष जी, मै कहना चाहती हं श्री प्रकाशवीर शास्त्री जी के एक शब्द के ऊपर एक सेटेन्स के ऊपर मझे बड़ा मानसिक धक्का लगा। श्रापने जो 'नमस्ते' श्रौर 'नमस्कार' की डेफिनिशन दी उसे सुनकर मैं चिकित रह गई। 'नमस्ते' स्रौर 'नमस्कार' को लेकर उन्होने ब्राह्मण को ऊचा बनाया और नान-ब्राह्मण को नीचा। इस प्रकार की कुछ बात ग्रापने कही है। ग्रॉल-इंडिया रेडियो मै तो यह माजिश है या नहीं पर मझे स्राज पता चला है कि हमारे कुछ राजनीतिक पार्टियों के लीडर ऐसे हैं, जिनके दिमाग में यह साजिश जरूर है। स्रभी तक तो मै समझती थी कि इनके दिमाग में हिन्दू-मुस्लिम का झगडा है पर स्राज पता चला कि ब्राह्मण ग्रीर ग्रबाह्मण तक का झगडा है। मन्नी जी श्रापका विभाग ठीक हंग से होता तो ग्राज बाह्मण ग्रबाह्मण की बात कहने की इस हाउम में हिम्मत नहीं होती...

श्री प्रकाशवीर शास्त्री: मै नहीं चाहता था कि इनके दीच में बाधा डालं, लेकिन जब इन्होने मेरी बात को ठीक प्रकार से नही लिया है तो मै स्पष्टीकरण देना उचित समझता हं। यह 'पूराण' में व्यवस्था है कि जब ब्राह्मण ब्राह्मण को मिले तो नमस्ते करे ग्रौर जब बाह्मण ग्रबाह्मण को मिले तो नमस्कार करे। क्योकि 'नमस्कार' का कोई ग्रर्थ नही होता है स्रौर 'नमस्ते' का स्रर्थ है, मै तुम्हारा ग्रभिवादन करता हूं। यह जो समाज में कुप्रथा चल रही है इसको मिटाना चाहिए। मै नहीं समझता था कि रूलिंग पार्टी की तरफ से भी उसकी ऐसी बात उटेगी। हिमायत होगी।

श्रीमती लक्ष्मी कुमारी चडावत सलाम, दुग्रा, राम-राम सब टीक है।

[थीमती लक्ष्मी कुमारी चुंडावत]

उपसभाध्यक्ष महोदय, अगली बात जो प्रकाशवीर णाम्त्री जी ने कही है कि 'ग्राल इडिया रेडियो' से विदेशी जो समाचार ग्राते हैं, वे नही ग्राने चाहिएं। तो ग्राप विदेशी समाचारों को रोक कर देश को बुकें में ढक कर रखना चाहते हैं, वह नहीं चलेगा। हां, हमारी कोई स्वतंत्र इंटरनेशनल न्यूज एजेंसी नहीं है। हमें ब्रिटिश डिप्लोमेसी के राइटर, न्यूज एजेंसी के ऊपर मोहनाज रहना पड़ता है। मैं निवेदन करूंगी कि ग्राप ग्रपनी इंटरनेशनल न्यूज एजेंसी कायम करें या दुनिया की जो दूसरी प्रोप्रेपित कंट्रीज है, उनके साथ मिल कर जो ठीक समझें, तय करें।

उपसभाध्यक्ष महोदय, मैं रेडियो के काम के बारे में दी-चार णव्द कहना चाहती हूं। ग्राल इंडिया रेडियो से मेरा ब्राज का नही पुराना सम्बन्ध है। सन् 1953 से मैं बराबर जयपुर रेडियो पर बोलती रही हूं। मुझे वहां कई दफा बोलने का मौका मिला। लेकिन एक बान मैं जरूर कहना चाहूंगी कि चाहे वह क्लासिकल म्युजिक हो, चाहे सेमी क्लासिकल म्युजिक हो इनका ग्राक्डिंडज में जो संग्रह है वह संख्या में बहुत कम है। यानी जितना होना चाहिए उनना ग्राक्डिंडज में नही है।

मैं इतना जरूर कहंगी कि फोक म्युजिक को लेकर 'म्राल इंडिया रेडियो' ने कुछ काम किया है, लेकिन जो ग्रमल फोक म्याजिक है उनको नहीं ले पा रहे है और जो स्टाफ म्रार्टिस्ट है उनके बनाए हुए ग्रधकचरे लोक गीत पेश कर रहे है। मेरा कहना है कि जो स्रोरिजनल फोक म्युजिक है उनकी तरफ ध्यान दे। राजस्थान इस तरह के म्यजिक में चाहे वह क्लासिकल म्युजिक हो या मेमी-क्लामिकल म्यजिक हो, अपना एक विशेष स्थान रखता है, लेकिन उसका श्राकाइब्ज में टेप-रिकार्डिंग बहुत कम है। मै इस बारे में जयपुर रेडियो के डाय-रेक्टर से, यहां के जनरल डायरेक्टर से कई बार मिल चुकी हूं कि वहां के सेमी क्लामिकल म्युजिक के टेप उनके ग्राकाइन्ज में बहुत कम है, उनकी सख्या को बढाया जाए। उन्होने तीन दफा वायदा किया, उन्होंने कहा हमारे पास बजट है, हम इस काम को करेंगे, लेकिन मुझे ग्रफसोस है कि बार- बार यह वायदा करते हुए भी जो हमारा पुराना म्युजिक है, जिसके अच्छे-अच्छे गाने वाले आर्टिस्ट्म हैं, दिन-दिन उनकी संख्या गिरती जा रही है। उनकी आवाज को, उनके गीतों के मारे बोलों को रिकार्ड करने में हम अभी तक अमफल रहे हैं। मैं मंत्री जी मे चाहूंगी, जो इस तरह के हमारे क्लामिकल म्युजिक है उनका पूरे का पूरा टेप रिकार्डिंग करा कर आक्रिंडज में रख दिया जाए।

दूसरी बात मै निवेदन करना चाहूंगी—गुजराल साहब चले गए—में उन्हीं से कहना चाहनी थी कि जब-जब आवण्यक होता है इस तरह के कागज मंत्री महोदय को रेडियो कार्यक्रम के बारे में लिख कर भेजा जाना है। उनके दो या तीन घुटे-घुटाए, गढ़े गढ़ाए शब्दों का जवाब आ जाता है। द मैटर इज अंडर किसडरेशन, वी आर लुकिंग इन्टु द मैटर, द मैटर इज अंडर किसडरेशन, वी आर लुकिंग इन्टु द मैटर, द मैटर इज अंडर किसडरेशन के अन्दर इन कागजातों के आने जाने से कुछ होना नहीं है। हम चाहते हैं सेक्शन अोरियेटेड हो। जो कुछ लिखा जाए उसके उपर काम किया जाए। इन कागजी घोड़ों को दौड़ाने से काम नहीं चलेगा। जो आपको फैंमला करना है फैंमला कर, वह काम उसी वक्त हो जाए।

(Time bell rings)

तीसरी बात मै भ्रापको श्रखबारों के बारे में कहना चाहती हूं कि न्यूजिप्रट का जिस तरह से भ्रकाल पड़ा हुआ है, न्यूजिप्रट की दिक्कत है, उससे सब वाकिफ है। यह श्रखबार है इकानामिक टाइम्स। कितना लम्बा चौड़ा लिख कर उसमें दिया है, उसमें यहा नक कहा गया है:

"Bogus newsprint importers in approved list." Several journals and publications in the approved list of newsprint importers are fictitious.

उसमें यह बताया गया है कि जहां गए वहां से जवाब मिला इस तरह का कोई घ्रार्डर ही नही है—नान् ट्रेसेब्ल। शायद लोक सभा में यह बात पेण हो चुकी है, इसलिए मैं ज्यादा ममय नहीं लूंगी।

(Time bell rings)

मै एक-दो मिनट और चाहूंगी । जिस तरह से श्राप श्रखुबारों का कागज देते हैं उमका काला-बाजार होता है। उस पर ग्राप श्रंकृश क्यों नही लगाते? वे सर्कलशन ज्यादा दिखाते है, ग्रखबार कम छापते है ग्रौर बचा हम्रा कागज काला बाजार में जाता है। यह बात नहीं है कि ग्राप उससे वाकिफ नहीं है। मझे ग्रफसोस है, गजराल साहब चने गए, मैने नाम लेकर कई बार कहा। होता क्या है इंस्पेक्टर चले जाते है ग्रौर करते कुछ नही। क्यो ग्राप सप्राइज चेक नहीं करते हैं ? क्यों ग्राप एक ही जगह के इंसपेक्टर को भेजने है, किसी दूसरे व्यक्ति को भेज कर जाच नहीं करते ताकि पता चले काला बाजार में कितना जाता है। ग्राभी ग्रापने नीति कही थी कि कागज की कमी होने की वजह से नए ग्रखबार नही निकलेगे। लेकिन यह फाइ-नेशियल एक्सप्रेस कहा से भ्रा गया? उसके वास्ते कागज कहां से ग्रा गया ? इधर देखिए, दैनिक पत्न निकल रहे है। कहां से कागज मंगा रहे है, खरीद रहे है। बहुत ग्रावाज उठती है प्रेस फीडम के ऊपर। बड़ा ऋफसोम होता है। ऋपने यहां कहा जाता है प्रेम फीडम है। कहां है? जिन इजारा-दारों के ग्रपने भ्रपने अखबार चल रहे है क्या वे भ्रपने श्रखबार वालो को फीडम देते है, श्रोपीनियन एक्सप्रेस करने के लिए। जिन इजारादारो के, मोनोपोलिस्टस के ग्रखबार चलते हैं, वे एकतरफा व्ह्यज देते है। व्ह्यज देने मे मुझे कोई ग्रापत्ति नही। वे ग्रपने एडिटोरियल लिखें जिसमे उनके जो विचार हो, त्रिटिसिज्म हो, उनको खल कर लिखें, लेकिन हम नही चाहते जो न्युज है उनको तोड मरोड कर दिया जाए। उसका एग्जाम्प्ल पालियामेंट हाउस मै देख लीजिए। इस पालिया-मेट मे मै भी बोलुगी, दूसरे भी बोलेंगे, लेकिन वह बात लिखी जाएगी जो उनको सुट करती है, जो उनके इजारादारों के हक में नहीं होगी उनको नहीं लिखेगे, उसको दबा दिया जाएगा। इसलिए एकतरफा न्यूज आ रही है। इस तरह से न्यूज को डिस्टार्ट करना, छिपाना जनता को एकांगी चित्र दिखाना, वह देश के लिए अच्छा नही है। हमारा जो चित्र होता है पार्लियामेट मे, उसको स्पष्ट करके बयान करना चाहिए, यह नही कि एक पक्ष को म्रछूता रख दिया म्रौर दूसरे पक्ष को उभाड़ कर रख दिया। तो ये कुछ बातो की तरफ ध्यान

दिला कर बैठ रही हू, क्योंकि घण्टी बज रही है।

SHRI HABIB TANVIR (Nominated). Mr. Vice-Chairman, Sir, we are living in a society predominantly ruled by middle This is also very clear in the functioning of the Information and Broadcasting Ministry, Information-what information? Broadcasting—for what? Communication-for whom? What communication? What mass media? Some these fundamental questions have not yet realy been answered by the 1 & B Ministry The I&B Ministry, I feel, has had a past which is not very flattering. In the recent past, with all that one could observe with all one's effort, the progress is so slow that it seems to me to be nothing but spelling a great disaster. As in the case of every other Ministry it is the middle class which are ruling and their rule is of the worst order. The most medicore, the selfish, the most careerist, kind of middle class representatives are there; the monopolists, by and large, of your newspaper. also in the cinema, also in the radio, and some with the television. This, to me, is the state of affairs in the I&B Ministry. It has been coming under fire for some time. I am absolutely sure that for quite some time the I&B Ministry will be the one Ministry which will keep on coming under very intense fire. At least I hope so, so that it can be remedied. There is nothing which speaks of a kind of a programme which is geared to the cultures of this country. I am a man of culture. I am more concerned with that and I am going to speak on that. Now let me cite one personal example which is not so personal because that in itself will amount to generalizations. The honourable Minister, Mr. Gujral, asks me to his house to recite He knows me to be a poet worth asking to recite some poems, since 1944. It will be interesting to look up the records of All India Radio to find out how many times have they called me as a poet. I do not grudge it. My poetry, whatever it is worth, is my own, I have got my own kind of compositions; I have no complaint about it. I am satisfied with my own [Shri Habib Tanvir.]

poetry for what it is worth. I am making only an example. But there are poets who have composed in a manner which is not suited to the conventional, absolute, kind; a rotten kind of art is being produced and it is being catered for. I was on the television and I was trained by a man who came from England; I was trained for one month, and I then produced a programme Bhukti which remained inside closed doors of the TV. It was never transmitted. Then I produced a play, Sat Paise, not a revolutionary earth-shaking play, but a very down-to-the-earth play about a railway workers who wanted a cake. That piay And this was some was never shown. Then, I was connected with vears ago. the IPTA, Bombay in the olden days. That was during the regime of Morarji Desai and his police and when I picked up that issue-at that time I think the I&B Minister was no less than Mrs. Indira Gandhinothing at all happened. Then I merely had to ring up when two or three police men came and I was charged that I am now working for the Soviet Information Department because I have no other better job to do. These two examples are there. And today I notice that there is a great deal of favouritism. No real concrete step is being taken to remove this state of affairs. The state of affairs in transmission changed. These has not village class, exploiters. mediocre, middle think in their own selfish, mediocre, way; they know nothing about aesthetic beauty of those songs; they project songs of their own type for the sake of pocketing a little money whereever they go, or whenever they go to a gramophone company and they try to project their own name. They sing some songs without learning anything of real folk songs.

Whom does it cater to? To the illiterate folk singer? Your mass media is not geared to meet the needs of the illiterate. Your newspapers report only those little, puny things done by your mediocre people who institutionalise culture and this institutionalised culture is flashed out in the front pages of your newspapers.

Take your Song and Drama Division. Is there anything which they have produced so far-something which has any kind of relation with the development country? For the last 25 years so many lakhs of rupees have been spent on this Division. I feel angry about it. If you cannot do anything, why not close it down? Why don't you close down this machinery which is called the Song and Drama Divi-They have not evolved anything which can be infectious or contagious and which can induce people to involve themselves in the developmental activities of the country. Why don't you close it and go back? No, because there is trade unionism and there is nothing which the Government of India can do to retrace their steps. Why don't you allow them to have the so-called new prospects in the television network? They can easily be geared for this purpose. They can be sent to the villages. They can be geared to the folk is there no effort art. Why direction?

In the field of cinema, there is so much of scope for inter-regional exchange not only of information, but folk art which we are trying to do. My colleagues and I are trying and breaking our backs achieve something in this field. I can assure you that there are very few people in the Government of India who can do this much as some of these people are For instance, there is Kotari of doing. Rajasthan and there are others too. But there is no recognition for their work, and for these folk artists. But in the Information and Broadcasting Ministry people who want to make a career of it and who want to have prestige and glory and a place in the hierarchy are being brought. There should have been mobile vans by We have done work in this this time. field and we have tested and found out that despite language barrier people They are able to like it. People want some of these vital things of the villages. We have shown it to the Members of Parliament. We have shown it to some international delegates and we have shown it to people of sensitivity. They all like it.

It is only these little mediocre people whose interest is affected and for this reason they won't approve of it. The whole machinery is not geared to produce some massive programmes.

American satellites are coming in June 1975. What have you done. That is the target which we cannot postpone. What are the programmes that are being organised? Will they be conventional kind of programmes which are being done by the All India Radio for the last 25 years? 1 We have clusters in Chattishope not. garh, Orissa, Andhra Pradesh, North Bihar and Kerala. These are the six clusters. There will have to be low transmission centres. Or, are we once again going to impose upon them this middle class culture which is of the All India Radio? Or, shall we go to the villages and see that there are hundreds of people who have got They require 1,500 hours of programme in a year. It is not a great deal. But it is not so little also. The whole thing ought to be geared to their needs and this should go on for one year and the programme should be at the instructional level and at the level of supply of fertiliser and teaching them about hygiene and sanitation and at the same time it should be given them also entertainment.

They are to be reoriented and it is possible to do so and it is not an impossi-There are working plans for it and there are schemes already accepted by the Ministry. But they are dragging their feet for months over them before they sanction sanctioning them. After them, that is, between their sanctioning and their releasing the funds, there is the timelag. Now, the satellite is coming in 1975 and it will take some more time. June 1976 we should be in a position to take over this. But how are we going to do it? What are you going to do about it? Is there going to be a new way? Is there going to be a new path carved out for this? Are you going to carve out a new path for this new programme? If there is going to be one, then you have to

take into account the feelings of the people for whom I am the spokesman. I am only a spokesman of the artists and the intellectuals and all are becoming cynical and they have become so cynical that they have not even the slightest hope of seeing any bright future. You should start from the grass-roots level and you must root out corruption and you must punish the man who is responsible even for the slightest possible sloppiness or neglect of duty and you should concentrate on the programmes. Otherwise, it would not be possible to do anything. The present metropolitan-oriented television set-up is not going to help. Forgive me for saying this. In my opinion, this country requires very different type of technology, a very different type of science and a very different type of television and other mass media. Sir. for once I have been able to speak out a few things and I hope I will get time again to come here and talk about certain other things also. I can only hope that from Session to Session things will improve. Thank you, sir,

SHRI HARSH DEO MALAVIYA (Uttar Pradesh): Sir, I want to use this opportunity to throw some light and express myself on the question of the Press reform in India.

Sir, our former Prime Minister, the late Shri Jawaharlal Nehru, had, on a number of occasions, pointed out the anomalous position of the Press in India. He so many times said that the unique thing in India was that the big business was controlling the newspapers and the big business was treating the Press also as an industry. Being very much aware of this thing and also its bad effects on our socio-political life, he had appointed a Press Commission in 1954 which consisted of very eminent people and the commission had made out a case for the diffusion of the Press ownership in India, amongst other things. the recommendations of the commission seem to have remained on paper only. In the meantime, concentration of economic power in a few hands occurred and newspapers became the mouthpieces

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[Shri Harsh Deo Malaviya.]

the vested interests and they have been able to buy up even the journalists and editors to write what they like. And, Sir, the dirty role of the monopoly Press was revealed to the nation when the Chinese committed aggression on India in 1962 and, later on, during the period between 1969 and 1971, when fierce battles took place in India between the forces of reaction on the one hand and the forces of progress on the other led by the Prime Minister, Shrimati Indira Gandhi. Sir, they always talk of the freedom of the But they have made a mockery Press. Our friends on the opposite side of it. are very much perturbed. They write and speak anything they like and this is the funniest thing for them to say that freedom of expression is muffled. They have made a mockery of the freedom of the We know how the Press is being Press. controlled. In this connection, would like to quote what the MinIster of Information & Broadcasting, Shri Gujral, said in January this year somewhere in Bombay. He said like this:

"Freedom of the Press does not mean freedom from control, but freedom to write. How could society be indifferent to the influence of the private owners of the Press? It is the ownership pattern that is to be controlled and not the written word."

honourable Member, As the Shrimati Chundawat, pointed out, you cannot write anything you like and to prevent this the ownership of the newspapers has to be controlled. But a deliberate confusion has been created by talking about governmental interference and so on by some people.

Sir, after the Press Commission Report was published. no steps were taken. But, ultimately, in 1971, a draft Bill was prepared after consultations at the highest level.

5 PM.

Another Bill was prepared and that Bill has somehow not yet seen the light of the day. Perhaps, as our Minister pointed out

somewhere, a study in depth was needed. We hope that a study in depth is now over. The Minister has committed a number of times that the Government stands committed to the diffusion and delinking of press ownership. To begin with, I think that the governmental thinking was not to go in for the diffusion of ownership, but to delink the four monopoly papers, i.e. the Hindustan Times, the Times India, the Statesman and the Indian Express, from the industrial owners. Here. I would like to say that if at all why only these 4 papers are being chosen from amongst the papers which should be included. Then, some time ago in March this year, the hon. Minister, Shri Guiral, committed in the Lok Sabha that a legislation for delinking would be introduced this year. We have continued over the matter. In the meantime, the press monopolies have gone on increasing. There is now a Cochin edition of Indian Express. The Economic Times of Bombay has come to Delhi. The Financial Express of Bombay has also come to Delhi. The Government unfortunately continues to favour the big papers and monopoly papers by giving them huge advertisements. In this connection, I would like to inform— I hope I won't be controverted—that the advertisement distribution of the Central Government, a paper was laid on the Table of the Lok Sabha on February 21, 1973, by Shri Dharam Bir Sinha in which small papers got 24.5% of the advertisments and the medium papers got about 25.69%. The big papers got about 50% advertisements. It has been pointed out by other speakers that the big papers continue to corner newsprint and they sell the newsprint into the black market. Any small journalist or any person running a small journal in Delhi will tell you how newsprint is being sold in the black market in Delhi.

Sir, one of the pillars of the right reaction in India is the monopoly press. has been continually strirring opposition to all progressive socio-economic measures initiated by the government under

leadership of dynamic Shrimati Indita Gandhi.

Sir, the press reform is an urgent necessity in our country. There have been too many committees, too many discussion and too many delays. Too many drafts of bills have come up. I hope the Minister will realise the importance of this thing and the urgency of this thing and come forward with a concrete measure. press reform should become an integral part of our package of socio-economic reforms. If there are any constitutional difficulties in the way of undertaking press reform, the Government should not hesitate in amending Article 19(1)(a) of the Constitution with a view to bifurcating the of expression enjoyed by editor from the freedom enjoyed by the proprietor to do business. It is time that the Government should also think in terms of using Article 31(c) of the Constitution to reduce the disparities in the growth of the monopoly press and independent papers of small and medium size.

Sir, the time is very short. I shall be running through my points. There is the question of the Third Wage Board for the journalists. I believe the last Wage Board was appointed in 1963 or 1964. I do not exactly remember. In October. after a lot of pressure in the Parliament, and from the working journalists the Government announced that a Third Wage Board was going to be appointed. But no appointment has been made. Seven months have now passed and no wage board opposing the appointment of such a board saying that newsprint prices have gone up, costs have gone up. But, they conveniently forget that they have earned in the same period fabulous profits and they have saved their money by reducing the number of pages. In the recent one or two months, as our Minister will point out to you, the newsprint situation has also improved. Therefore, I hope our Minister will take care to immediately appoint a wage board. In this connection, I insist that proper representation to the representatives of working journa-

lists is most important. The Indian Federation of Working Journalists, an organisation of great reputation, must find a place in this body. In the mean time I demand-as the working journalists have demandedthat an interim relief must be given till a final decision is taken. The interim relief should be 25 per cent of the wages subject to a minimum of Rs. 100 and a maximum of Rs. 200/-.

Sir, my another demand is to create a public corporation of news agencies. Well, I hope the Minister is seized of this demand and I shall skip over this point.

Well, about this press reform, we have nothing to worry about. The famous French newspaper, Le Monde-which one of the widest circulated papers-has changed its ownership pattern. The Ceylon Government has introduced legislation and it has controlled the Lake House group of newspapers. I do not know why we should (Time bell rings) Since the time hesitate. is short, I am trying to skip over.

Sir, the latest tragedy of mismanagement or good management in A.I.R. is known to all of us. The good points and bad points have all been dealt with. I strongly endorse the criticism made by my hon. friend, Shri Habib Tanvir. But the latest thing is the suicide of Mr. Gaur. The suicide of Mr. Gaur reveals many things. Mr. Gaur was a balanced man. He was a good man He was a good artist. Everybody has What was it that paid tributes to him. induced a man to leave his wife and child and jump out of the window and die? There is something very rotten in the Television Centre. Something absolutely rotten. And, I am sure, our vigilant Minister has been observing, has been seeing reports National Herald. All kinds stories are being published. National Herald is a responsible newspaper. has happened to about two lakh feet of T.V. films ? What is happening to them? Somebody has been monkeying with them. Somebody has been selling them in the [Shri Harsh Deo Malaviya]

black market. He has to find it out. The criminal has to be found out. Mr. Chawla, the Director of the Television Centie, should be checked out. The least that can be done is that he should be suspended till the the inquiry is completed.

I was shocked to hear one gentleman saying that T.V. and the All India Radio is being converted into Indira Radio. Now in the T.V. have heard people, I have heard an editor, speaking, justifying Diego Garcia, justifying the U.S. action. I do not want to take the name of the man justifying that Diego Garcia is quite all right.

AN HON. MEMBER: May we know the name?

SHRI HARSH DEO MALAVIYA: No, I do not want to say the name. (Interruptions) (Time bell rings).

Then, there is the case of the staff artistes, of those announcers and readers, their grievances. I know them. I have been their friend. I have been a radio talker. Their grievances are too many. They are boiling and it is time that care is taken before things boil over.

There is the case of one Hindi announcer. He was speaking thrice a week. Then it was reduced to twice a week and as time advanced and instead of paying him more wages, his wages have been reduced. All these kinds of things are going on. Dictatorial people doing worse with the T.V. must be stopped from acting in the way in which they are acting.

Thank you very much.

SHRI ABU ABRAHAM (Nominated): Mr. Vice-Chairman, I suppose most of us here will agree that this country is now approaching a very crucial stage in the development of our mass media. There is an air of expectancy. Many great changes are sure to take place in the coming months, and it makes feel rather one nervous and apprehensive when we consider that any decision taken now will have far-reaching consequences.

But, Sir, I am an optimist and my optimism comes from the knowledge that in this vast organisation that we call All India different departments. Radio and in its both sound and television, we have men and women of great talent and ability and also dedication it is headed by a Minister who is invariably described by the staff and those outside as 'dynamic', and very good reason. I hope Mr. Tanvir will agree with me that the middle classes can also produce talent, though I have no quarrel with the viewpoint that he expressed.

Sir, the Minister is faced with a tremendous job and it will need all his well-known skill, ability, intellect and sophistication to lift the AIR from its present sorry state. Mr. Gujral, I am sure, knows as well as anyone else, the short-comings of the AIR. But his problem is that he has on his hand an institution that has prematurely aged, whose arteries have hardened and which cannot even assimilate any nourishment that is given. This condition has come about through years of neglect, through a gradual narrowing of the vision of those who controlled its affairs. We now have a chance to revive this great organisation, an organisation, that can do great service in informing and educating our people and in accelerating the pace of progress in this country.

Therefore let us argue and discuss and find ways of knowing what is the true nature of the disease and to find the right medicine for this prematurely old man, the All India Radio, so that when we have made the correct diagnosis we shall be able to give him a few strong injections, not of adulterated glucose, but pure and truly effective drugs.

Sir, some of us in this House would like to see AIR converted into a Corporation. On the other hand the Minister was recently quoted as having a preference for the French type of organisation, the ORTF, which has a certain amount of internal autonomy, but owned by the Government. Personally I have been for a long time in

favour of a Corporation. But then I can also see the problems of having one. After witnessing some of the recent public debates on national affairs, it is difficult for me to assume that a group of so-called independent, so-called non-political or nonparty men can have any greater wisdom or any more sense about what are the true needs of this country's population those who are elected by our democratic machinery and put in charge of our Therefore fairness affairs. in to J should Government. say have a case when they maintain that in a developing country, with a vast population of illiterate people, it may be dangerous for the Government to give up its control entirely. Therefore for the present a Corporation will remain an ideal and as we make progress we may be achieve it in course of time.

But of one thing I am absolutely certain. The less interference there is from the Ministries the better for AIR. worst thing that goes on at the AIR kind of day to day interference. interference with particular programmeswhether it is before it happens or afterwards—I mean interference of a petty nature, which is often so intimidating and so frustrating and heartbreaking for those who produce these programmes or take part This kind of thing kills initiative. in them It makes the people choose the line of least resistance, to choose the obvious and the least controversial line. This is the kind of thing that removes the spark from AIR programmes, whether it is radio or television.

Therefore, I say: Whatever we do with AIR in terms of organisation, let us see to it that there is more controversy, more argument, more excitement, and, therefore, also more entertainment on our radio and television. What is the use of our leaders talking about the challenging times and the excitement of living in this age, when our major national communications medium is incapable of reflecting that challenge and that excitement? The majority of the programmes on our radio and TV cause about

as much excitement as if a piece of jelly falls to the ground. If anything kills our national effort, it will be boredom that will do it.

Sir, only some days ago we had the terrible tragedy of the death of Mr. Janaki Gaur. It has a personal loss to me. Apart from being the producer of my television programme, Personal View, he was a close friend. He was a dedicated man, thorough and meticulous in his work, and he worked hard. Now, Sir, some Members, including Mr. Malaviya, have spoken about this incident. I do not think it is fair to his memory to use his death as a peg on which to hang criticisms of the AIR or the Ministry. Suicide is an irrational act and it is never easy to determine what causes a man to commit suicide. Science has still not found a proper explanation for the phenomenon of suicide. I do not wish to discuss this sad event in terms of the working conditions at the AIR God knows, there are many things wrong with AIR. But hard work is not the most serious problem. Gaur worked hard because he wanted to. lot of others do not work so hard because they do not feel like it. They do not feel the same dedication, when they are badly paid, when their work is interfered with. It is not true to say, as far as I know, there are not enough staff to do all the work at the AIR. It is simply that the staff do not often put in their full share work because of their frustration. Anyway, this is my reading of the situation. But even if all the frustrations are removed. television work will still be nerve-wracking work. A television producer has to organise and co-ordinate a large number of people to make a programme-much larger than required for a radio programme. TV is a much more complicated medium than radio. Therefore, I think it is fair to say that those who work on television ought to be paid better wages than those on radio. It is a much more difficult and specialised job. after some 18 years in the organisation, was getting, as one of our outstanding

[Shri Abu Abraham]

producers and an assistant station director, a basic salary of Rs. 800. A TV cameraman starts on Rs. 600, when he can get several times that much, if he worked in films. Therefore, Sir, I say that one of the first things that need to be done is an all-round improvement in the salary Scales, both on radio and on television, but more so on television. This is also important for the independent functioning of AIR. As someone recently pointed out, when the Director-General of All India Radio gets a salary lower than that of a Deputy Secretary in a Ministry, it is difficult for him to exercise his independent authority in taking decisions within the organisation.

I feel a bit uneasy about the grand schemes we have for expansion of television. When the funds available are, of necessity, limited, I hope that the expansion of television will not be at the expense of radio or at the expense of traditional methods of instruction and education. For a long time to come radio will remain in India the most powerful and the most effective medium of public enlightenment. At this point of time it is far more important to strengthen our radio service, improve its quality, than to go in for big schemes in television, the usefulness of which, in the circumstances country, has yet to be tested.

I feel that there is in many people's minds an exaggerated idea of the impact that TV can have on our society. TV, of course, has certain advantages over radio, because of its visual impact, but on the other hand it has disadvantages too. area of reception is small, the sets are expensive—an important factor in our country -the transmission time is limited and it cannot be carried around with you. Also TV, by and large, is a medium for tired You watch TV after a day's audiences. hard work and you are not in a mood to take in much serious material. Even in the best of TV in the world, the mass of the programmes are entertainment programmes. The format of TV is like that of a tabloid newspaper—90 per cent entertainment, 10 per cent instruction. This is a feature that is built into TV, and even if we increase the proportion of educational programmes, the result would be roughly the same. There is no way to making a tired person submit himself to education. He can always switch off.

Therefore, my personal view is that we should proceed cautiously and gradually, trying to evolve a system which is not based on other countries' experience but on our own. Let us give ourselves time to expand TV. In the meantime, let us devote more thought and more money to the existing instruments of public instruction and education. Let us bear in mind that TV cannot be a substitute for the traditional methods of education, but can only supplement it. Sometimes a blackboard and a piece of chalk can achieve greater results than a TV set costing Rs. 3000.

Thank you, Sir.

उपसभाध्यक्ष (श्री वी० बी० राजू): राजनारायण जी, श्राप की पार्टी ने तो बहस में हिस्सा ले लिया है।

श्री राजनारादण: यह पार्लियामेटरी सिस्टम है जिल्लागर मधी जी. . . .

उपसभाध्यक्ष (श्री वी० बी० राजू): ग्राप क्वेश्चन कर सकते है।

श्री राजनारायण: मै क्वेश्चन ही पूछ्ंगा। श्रीमन्, में सरकार से यह जानना चाहूगा कि जैसा कि श्रीमती लक्ष्मी कुमारी चूंडावत जी ने कहा कि इसका नाम इंदिरा रेडियो नहीं है, तो मैं कहना चाहना हूं कि यह सचमुच में ग्राल इंदिरा रेडियो है। मैं चाहता हूं कि इस को जनना रेडियो बनाय। जाय। तो सरकार के हाथ से कब इसको मुक्ति मिलेगी और जनता की भावनाओं का, सामृहिक प्रचार का साधन यह कब बनेगा इसकी कोई अवधि है? क्योंकि प्रधान मंत्री जी में पिल्लकली यह सवाल किया गया था और प्रधान मंत्री जी ने कहा था कि मैं ग्रंपने हाथ से रेडियो नहीं जाने

दुगी। रेडियो को सरकार के नियंत्रण में रखंगी नाकि मरकारी नीतियो का ग्रच्छे दग से प्रचार हो सके। तो एक प्रश्न तो यह है।

दूसरी बात मै यह कहना चाहता हं कि यहां पर एक संमद सदस्य है श्री एम०एम० बनर्जी, दूसरे मंसद सदस्य है श्री ए० एन० विद्यालकार ग्रौर एक है थी हीरेन मुकर्जी। यह तीन संसद सदस्य है स्रौर इन तीन ही को रेडियो पर बोलने के लिए बुलाया गया है। तो मै जानना चाहता हूं कि इनके अतिरिक्त कोई अन्य समद सदस्य है जो किसी खाम विषय की जानकारी रखता हो, जो भूत की ग्रनुभूति रखता हो, जो वर्तमान का ज्ञान रखता हो ग्रौर जो भविष्य का सपना देखता हो उसको बुलाया गया हो? या केवल जो कम्युनिस्ट है वही ज्ञानी है ग्रौर कम्युनिस्ट विचारधारा का प्रचार करना मात्र ही रेडियो का काम है, यह मेरा दुसरा प्रश्न है।

उपसमाध्यप्त (श्री बी० बी० राज्) श्राप दो ही प्रश्न पुछिये।

श्री राजनारायण एक प्रश्न ग्रब मै ग्रपने बारे में पूछना ह। मान लीजिए कि मै पटना गया ग्रौर पटना से मेरा निष्कासन हुआ। मैं जानना चाहता हूं कि रेडियो बुलेटिन पर उसके बारे में क्या भ्राया ? हमारी राष्ट्रीय मिमिति की बैठक लखनऊ में हुई। मैं जानना चाहता हू कि उसके बारे में रेडियो व्लेटिन में कोई समाचार क्यो नही ग्राया। हमारी राष्ट्रीय समिति की बैठक इलाहाबाद मे हुई, तो मै कहना चाहता हू कि मै मान लीजिए कि बनारम में पत्रकार सम्मेलन करता हं ग्रौर जो पी० टी० म्राई० म्रौर यु०एन० म्राई० के प्रतिनिधि है, हिन्दुस्तान समाचार के प्रतिनिधि है वह देख रहे है ग्रौर वह हमारी किसी खास खबर को भेजते हैं, मगर वह म्रखबार में गायब ग्रौर रेडियो में भी गायव। तो मैं सूचना मंत्री जी से चाहता हू कि वह बनाये कि यह बान सही है या नही कि मुझ को यह बताया गया है कि यह खास हिदायत है कि राजनारायण जी का जो पत्नकार सम्मेलन हो उसकी जो खबर ग्राये उसको सीधे न दिया जाय। उसका एक सेंसर होता है । वह सेंमर विशेष

देखता है कि राजनारायण जी की बात किस तरह से दी जाय। तो मै इस सम्बन्ध में जयशंकर प्रसाद जी की एक कथिता सुना देना चाहता हू। ग्रगर ग्राप हिन्दी का रस लेना चाहते है तो ले लें ग्रौर मैं चाहता हुं कि इसको देवी जी भी मृतलें।

'ग्रपने में सब कुछ भर कैसे व्यक्ति विकास करेगा, यह एकांत स्वार्थ भीषण है, सब का नाण करेगा । यह श्री जयशकर प्रमाद जी की कविना है। देवी' जी जानती होगी स्त्रीर यह है कामायनी से। स्रगर श्री गुजराल या श्रीमती इंदिरा इदिरा नेहरू गांधी ग्रपने ग्राप को ही मब कुछ ममझेगी तो इस देश का मत्यानाश होकर रहेगा। इसको सब लोग मान ले कि नाश विश्व का होगा। यह जयशकर प्रसाद जी की कविना में दिया हम्राहै।

उप-सभाध्यक्ष (श्री बी० बी० राजु) : ग्रापके पाच प्वाइट हो गए।

श्री राजनारायण में समाप्त कर रहा हं। मैंने यहा बैठे-बैठे एक लेख लिखा है जिसमें हैं कि इस देश में हिसा, फासिज्म जनतंत्र ग्रौर ग्रहिसा की बहम कुछ दिनों से चल रही है। मैने इसमें केवल स्थुल हिसा ग्रौर व्यवहारिक ग्रहिसा को सामने रखा है। मैं चाहंगा कि न्नाप मेरा यह लेख रेडियो से प्रमारित करवा दे। मै इसको भेजता हं। जो सही बात है, जनतंत्र की, तानाशाही की वह जनना तक पहुचे।

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI I, K. GUJRAL): Sir, I am grateful to hon'ble Members of this House for having shown so much interest in the working of the Ministry of Information and Broadcasting. It does not happen very often that one gets the opportunity of discussing some of the basic concepts of communication which this country has chosen to follow.

Many hon'ble Members have given great deal of attention to the institution of press in this country, and rightly so, because I think one of the very important institutions that we have built over years in this

[Shri I. K. Guiral]

country is the press. Sir, before the freedom and after the freedom we have been having a national attitude towards the tress as such and, therefore, when the Constitution was formulated. the We Indians gave to ourselves some fundamental rights. One of the rights which the founding Fathers of the Constitution gave to us was the freedom of expression. was not as if it was given as charity to a people. It was given by a people themselves to themselves because we felt during the struggle itself that there can be no democratic life and there can be no free society as such unless the press is free. And that is why it was not a question of policy with any one of us, it was a basic question of commitment particularly for those who had the honour of participating in the freedom struggle whether on this side of the House or on that side of the House. And in that process through whichever party they might have fought they were all committed to one thing in common, and that was that whenever the country becomes free one of the institutions which should be safeguarded with great deal of zeal and great deal of care was the freedom of expression itself. But, unfortunately, like all other institutions which underwent change, one of the changes which our press suffered from was that as freedom came the press became capital-intensive. Those who were not near the freedom struggle somehow got hold of the press. The result of it has been that the major medium of communication in this country passed into those hands which did not have the basic sympathy for the people's aspirations. That is why, as time passed, they expanded very fast. They built many newspapers. They built many chains-from one to two, from two to twenty, from twenty to thirty and The numbers went on increasing but the content was missing. The result of it was that the concept that we had given to ourselves that freedom of press basically means freedom to journalist, freedom to the editor, supremacy of the editor in the paper, that gradually gave way to dominance of the managerial side and the ownership side.

I think in this House, by and large, there is a common view on this thing that freedom of association, historically, does not only mean that there should be no interference from the Government, there should be no interference from the Government either directly or indirectly also. At the same time it is important that we must come to a stage when press as an institution is delivered from those who have dominated it simply because thev money. If they had only run it as business, to an extent perhaps we could have understood it. But they did not run it for business only. They have their own attitudes towards life and since they have a vested interest, their economic their property attitude, their social relationship attitude, their attitude towards the means of producion, all these definitely decide their attitude towards public opinion as such. So every news item or every view that gets expressed, unfortunately always reflects that way of life and that way of thinking. For years now, particularly since the Press Commission in India, there has been a strong opinion that something should be done about it. Unfortunately sometimes we feel that that very Constitution which we thought, in this aspect particularly, would be a vehicle of delivery so far as freedom of expression is concerned, to an extent because of its interpretation became a shackle by itself. Time and again it was tested by some of these papers in the courts and the courts unfortunately held in a different way than we have been feeling about it. It is not only in India that it is hap-The world over, as I have said pening. time and again, there is a struggle going on for the release of the press from the dominance of the money-bags, and I think our struggle here is part of that struggle, too. Sir, the communication movement today is an international movement and I communication movement is think the meant for all of us. I can only assure you of one thing, that is, when we talk of de-linking, when we conceive of de-linking, when we want to de-link the press from the big money, we are always trying to evolve an institutional set-up wherein the Government should have nothing to do with it either directly or indirectly. I may be in the Government to-day, but I think as individuals we are committed to it and as people of this country, we feel that it will not be a good thing for the institution or for India if the Government has any interference in the Press as such. fore, I totally agree with my friends and I can make bold to make this statement that in any set up we conceive of for de-linking the Press from the big money, it will basically be conceived in such a way that the Government should have nothing to do with it. Therefore, my main point is that it is not a question of the governmental commitment only. I hope I represent, by and large, the view of the entire House in this matter that this de-linking must take place. My friend, Mr. Harsh Deo Malaviya rightly asked by when, because we have. I think, spent a considerable amount of time on this. You will recall that it has been tested in the courts three or four times in one form or another. For instance, the first case came when we talked in terms of the price-page schedule. It was struck down. Then it came in the form of the 24th, 25th and 26th amendments to the Constitution. Then it came in the form of 10 pages for newspapers. All the three judgments gave a different type of thinking

श्री राजनारायण : श्रीमन्, हमारा पौडन्ट ग्राफ ग्रार्डर है। मै चाहता हूं माननीय मंत्री जी इस बात को सफायी से कह दें डी-लिकिंग का क्या मतलब है—-डीलिकिंग मीस एग्नीथिंग इन् द हैड्म ग्राफ गवर्नमेंट ? यदि यह इसका ग्रंथ है तो मैं इसका घोर विरोधी हूं।

श्री ग्राई० के गुजराल: मेरा ख्याल है वाइस चेयरमैंन साहब मैं चूंकि ग्रगरेजी में बोल रहा था, राजनारायण जी को फौरन बात समझ में नहीं ग्राई। मैं उनको हिंदी में एक बार फिर से समझा दू कि डीलिकिंग से मेरी मुराद सिर्फ एक है कि ये जो ग्रखबार जिनके ऊपर पूंजीपतियो का ग्रसर है, उनको उस ग्रमर से ग्रलग कर दिया जाए लेकिन एक बात का पूर्ण घ्यान रखा जाए कि कोई ड।इरेक्टली या इनुडाइरेक्टली सरकार का कोई दख़ल न हो। यह डीलिकिंग से मेरी मुराद है। मैं हिंदी में, अगरेज़ी में या भारत की किसी भाषा में यह कहने को तैयार हूं जो भाषा राजनारायणजी को आती हों।

& Broadcasting

श्री राजनारायण: मुझं ग्रपनी मातृभाषा अती है। मैं बदर की बोली में बोलना पसद नहीं करना।

उपसभाध्यक्ष (श्री बी० बी० राज)ः ग्राप बैठिए। ग्रापके सवाल का जवाब ग्रा चुका है।

SHRI I. K. GUJRAL: That is why I was saying, Sir, that whenever we think in terms of de-linking, our views are very firm on this and our views are very clear. In this I am not representing only my views. I have the courage to say that I am representing the views of the Government and its leader, Mrs. Indira Gandhi because this is the type of set-up that she has been thinking of.

Sir, some points have been made regarding the role of the Editor and friend, Mr. Prakash Vir Shastri, referred to a speech by Mr. Kushwant Singh. I do not know if Shastriji is aware, years ago. I had a public debate with Mr. Kushwant Singh in Bombay wherein I had said and I reiterate that unfortunately the power of control has gradually shifted in the big newspapers from the editorial room to the managerial room. Mr. Kushwant Singh at that time did not agree, but Mr. Kushwant Singh now realises that what I was saying was right although Mr. Kushwant Singh fortunately is working in a paper where because of the situation that the Board of Directors is a composite one, the old concept of the owners is not interfering with his freedom. But we know of other pepers. I know of one paper and I have talked about it earlier as well that this one leading paper which comes out from Calcutta and Delhi in its memorandum and articles of association said that editorial responsibility is that of the Managing Director and not of the editor. If a paper has that much courage to say that, if it has the check to say that . . .

SHRI RABI RAY (Orissa): Name that paper.

SHRI I. K. GUJRAL: ... if it has that much courage to say that the responsibility does not rest in the editor, then I do not know what type of freedom of Press, what type of freedom of expression you are having there. In any new set-up delinking should be such that the editorial responsibility should be full and complete, in any new set-up evolved delinking should where journalistic be such expression is full and free, delinking should be directly or indirectly such that neither should there be any interference, not even benami interference, from the proprietor. And these are the basic parametres which

श्री रबी राय: उपमभाध्यक्ष महोदय, मै एक मदाल पुछना चाहना था । 'सर्चलाइट' को एडवर्टाइजमेंट देना बिहार मरकार ने बंद कर दिया है, उसको डिलिस्ट कर दिया है। उनके बारे मे ग्रापका गया कहना है ?

(Interruption)

SHRI I, K. GUJRAL: I am coming to the point . . .

उप सभाध्यक्ष (श्री बी०डी० राजु) आप उनको बोलने दीजिए। कुछ कमी रह जाए तो बाद मे पछ सकते है।

SHRI I. K. GUJRAL: If there is something left, you kindly ask me. My friends have also talked about newsprint. Unfortunately we have been facing very difficult times so far as newsprint is concerned, not because we had shortage in India, world shortage is now a well-established fact. My friend, Mr. Ganguli, has mentioned about it in some detail and asked me questions which I had replied many a There had been contracts of the STC with outsiders. And to say that we have attached a very great deal of prestige to outside businessmen that once they make a contract, they do not back out of it, is not factually correct. They made irrevocable contracts but they backed out because of the price rise. Once the prices rose, the sacrosanctity of the agreement is not part of the capitalistic society. Therefore, what happened was that all the agree-

ments which were made, became useless and we had to enter into new agreements and since we are entering into new agreements, we paid more and we got less. And even today the quantity is being determined not by our wish or will. But the quantity available is so limited that we cannot get as much as we want. That is why last year unfortunately we had to put the allocation with 30 per cent cut. This year also the picture is not happy. Whatever we have been able to get up till now makes me feel rather uncomfortable; it makes me feel that perhaps it may be difficult for me even to keep up the present situation. We have been trying to wander the world over trying to enter into new agreements, trying to pay consider higher prices than we had paid last year. In spite of it, the newsprint shortage continues. We have taken steps to increase production here. NEPA has given a good account of itself. Although for the last two days NEPA too is in difficulty because of power shortage, I do hope they will be out of trouble soon. New factories are being set up, one in Kerala, another in Assam. And another private sector project is hoped to be coming up in Himachal Pradesh. three or four projects are more or less coming up. NEPA is also sought to be doubled in its capacity. Then, one factory of my friend, Mr. A. G. Kulkarni, is also likely to come up. He has been promising us for quite a few years. I hope his cooperative society also will take more effective steps to see that their factory comes up very soon . . .

SHRI A. G. KULKARNI (Maharash-Sir, since the Minister has mentioned my name, I only want to submit to you that I am after his Ministry for the last three or four years though manufacture of newspritnt is not a joke particularly in a cooperative sector, from begas particularly, it requires some compensatory benefits from the Government. what I find is there are only sympathies and Mr. Gujral desires that such a venture should take place. Unfortunately the entire Government machinery is not moving in that direction. That is the only thing I wanted to submit to you. If this really is your interest, it can be done. Cooperators not only in Maharashtra, but in U.P. also are enthusiastic about it. It is not a mere possibility. It can be done. The only thing is your Minister has to supplement their efforts by other compensatory measures.

SHRI I. K. GUJRAL: My friend Shri A. G. Kulkarni is very right and he has But he also knows all my sympathies. where the power lies. In this context he responsibility does not want to fix on those who come from Maharashtra. He would rather fix responsibility although he knows where the sanction has to be obtained. So far we are concerned, begas has been one difficulty because it is used as fuel. With the present shortage of fuel, that is one handicap. That also to be faced particularly when furnace oil is in shortage. The point is, we are trying to build up more production capacity in this country.

One thing which I would like to bring to the notice of the House is-it has come in the papers also in the last two daysblack-marketing in newsprint. It was the subject-matter of Calling Attention in the other House. I say with geat deal of pain that at a stage when you expect leadership from the newspapers, when you expect them to change our value system and when you expect them to tell us how to save institutions, they indulge in these unhealthy activities. I would not like to name the papers. But I know some papers are indulging in it. I only wish to say that Government do not live on wishes only. If the institution of Press does not correct itself, I think we should firmly move against those who are indulging in black-marketing and see that they are severely dealt with and I am sure I will have the support of this House in this. It is not only the question of black-marketing in newsprint, but it has a different dimension, namely, other black-marketing as well. So far as shipping shortage is concerned . . .

SHRI A. G. KULKARNI: Here you have to . . .

THE VICE-CHAIRMAN (SHRI V. B. RAJU): No, please.

SHRI A. G. KULKARNI: Sir, he has to explain to the House the recent scandal of 'Economic Times' and how his Ministry gave the permit.

THE VICE-CHAIRMAN (SHRI V. B. RAJU): Let us not make it a dialogue.

SHRI I. K. GUJRAL: I was in any way going to reply to it. I explained it in the other House this morning. What we have done is this. We have said that in the interests of freedom of expression, if anybody wants to start a new paper, we will give him four months entitlement to start with. When he applies for newsprint after the paper is registered, we ask him to give us a bank guarantee of 75 per cent of the value of the newsprint. After four months, he must give a Chartered Accountant's certificate on performance. This is the procedure. Before this our policy was that for the first four months we did not give anything. complaints started coming saying: should we do in the first four months without newsprint? The difficulty is both wavs. If you do not give it, then we are trying to throttle the paper or the individual or the Party. If you give this is the situation. The situation has now come to a serious dimension. For instance, in India we are giving newsprint allocation to 760 daily papers. This year alone 263 news papers have been started. This is a very serious thing. That is why I have offered in the other House-I am offering the same in this House as well-that since a new policy of newsprint allocation has to be made in the next few days, I will be very much keen to discuss with my friends in the opposition as to what should be our attitude towards the newspapers. Should we go back to our original policy of giving newsprint after the paper started? Or, should we continue the present policy and give them newsprint in the very beginning? The pitfalls are there bothways. Dangers are on either side. Therefore, we have to sit down and decide what [Shri I. K. Gujral.]

is in the best interests of all. This is the main difficulty.

Sir, some reference was made to advertisements. I can only say one thing with a great deal of clarification. I can say with a great deal of pride that so far as the Government of India is concerned or DAVP is concerned, we have never used advertisement as an instrument of policy.

There is no paper in India, however opposed to the government policy it might have been, which was deprived of the newsprint. Sir, I have been in this Ministry off and on for about four years or five years and in this period, Sir, there has not been a single case where we have either encouraged or discouraged paper on the basis of advertisements and we have not done anything to any paper, whatever its policy may be. To some paper we have not given. But these papers we have made public and we have given the reasons why we have not given to them. For instance, there are some which the Press Council called obscene and vulgar and whom the Press Council warned and held them as yellow papers and I think I will have the sympathy of this House on this that we should not give advertisements to such papers because such a trend should not be built up in the country. So far as our general policy on advertisements is concerned . . .

श्री राजनारायण: उस पेपर को यहा लाइये, देखा जाय।

SHRI I. K. GUJRAL: . . . I feel that basically that advertisement is not given as a subsidy and advertisement should not be given as a financial support. Advertisement is an instrument for reaching the teader and even if I differ strongly with the editorial view of a newspaper, I have nothing against the readers of that newspapers and that is why when we give advertisements to a particular paper, we want to reach the widest possible area with our message, whatever may be the message. For instance, these days we are carrying

on a campaign against violence and, naturally, when we want to mobilise public opinion 'against violence, we would like every reader to read it and, therefore, I would not like to discriminate against any newspaper.

शी राजनारायण: पहले यह तो तय कीजिए कि वायलेस क्या है।

श्री ब्राई० के गुजराल : में ब्रग्नेजी में नहीं कहना बाहता था लेकिन हिंदी में जरूर कहूमा कि राज-नारायण जी वायलेस के मुनाल्लिक बहुत मासूम है और इतने इन्नोंसेट हैं, इतने मासूम है कि गालिब ने कहा है कि:

'कोई बतलाये कि हम बतलाये क्या, ्रीफुटते वह है कि गालिब कौन है?' राजनारायण जी हम से पूछने हैं कि बायलेस क्या है। तो मै उनको क्या बतलाऊ।

Sir, a great deal of discussion has gone on about "The Searchlight" and rightly so.

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Sir. the honourable Minister has said that obscene papers are not given the advertisements. But what about a paper like "The Motherland"?

SHRI I. K. GUJRAL: I think you have not seen the advertisement of the Government of India this morning only in "The Motherland". You should have seen it this morning.

SHRI KRISHAN KANT (Haryana): Sir. he does not see advertisements because he is not perhaps interested in them.

THE VICE-CHAIRMAN (SHRI V. B. RAJU): Mr. Swamy, your question has been answered in your favour now.

SHRI I. K. GUJRAL: So far as "The Searchlight" is concerned, I have said about it in this House and I want again to share the anguish of the Members. It is very unfortunate that the newspapers were burnt by some hooligans. Often, Sir, it has been

said that there can be no democracy without a free Press. I think it is high time that our friends in the Press also realised that there can be no Press without democracy also and if some papers, in their innocence, start pleading for violence and asking the people to go out in the streets, the results can be very sad and they can be sometimes heart-breaking. If a papci is burnt, we are all very sorry. But, Sir, we are equally sorry when the Governor of a State is insulted, we are equally sorry when the Head of the State is insulted and we are equally sorry when the Members are insulted and we are equally sorry when the Members do not realise what impact their attitude in the House can have outside and I think we must realise that democracy and the type of attitude adopt towards democracy influence youngsters outside and that is why we must try to save all the institutions together and I think we are all together in this. We must save democracy and the freedom of the Press . . .

श्री राजनारायण: विद्रोह धर्म है।

SHRI I. K. GUJRAL: I am not saying anything wise and I do not claim to be saying something wise. I am saying only the obvious thing and the obvious thing is that we must realise this that it is both the cause and the effect and if some people, in their innocence, start saying that vidroh, is dharma, that vidroh becomes dharma, then the people outside become influenced by it . . .

श्री राजनारायण: इमान ने ही की है नकूवत कभी कभी, फर्ज बन गयी है बगावत कभी कभी। इस समय बगावत करना हमारा धर्म है। बगावत दो तरीकों से होती है — शाति के तरीके से ग्रीर ग्रजाति के तरीके से। ग्राहिमक तरीके से ग्रीर हिमक तरीके से ग्रीर हिमक तरीके से। हम ग्राहिमक बगावत के पक्ष में है। मैं जानता ह श्रीमन, कि जब मंत्री महोदय ने गर्चलाइट का नाम लिया तो वह बताये कि वह कौन मा स्पंलाइट का लेख है, वह कौन मा उम का ग्रग्नलेख है, वह कौन सा उम का समाचार है कि जो हिसा को उभारता है।

श्री ग्राई० के० गुजराल: मैं राजनारायण जी से ग्रजं करुगा कि शायद राजनारायण जी ग्रखबार कम पढते हैं..

श्री राजनारायण: मर्वा महादय भ्रष्ट ग्रीर गर्दे ग्रखबार पत्ने है।

श्री ग्राई० के गुजराल गृझे माल्म नहीं कि मही किम को कहा जाता हे ग्रीर उन के ग्रीर में रे कथतों में बुनियादी फर्क है, लेकिन एक बात मैं उन को कह कि मुझे मर्चलाइट ग्रीर प्रदीप को देख कर मख्न ग्रफमोंम होता है। ग्रगर उन्होंने वह लेख नहीं पढ़े प्रदीप में तो ग्रव पढ़ ले, उस में उन को कुछ ज्यादा गमझ ग्रा जाएगी।

श्री राजनारायण : श्रीमन्, मैने 'प्रदीप' पढ़ा है। मै माननीय मत्ती से श्रदब के,साथ ग्रर्ज करुंगा कि मत्ती जी कृपा करके वह समाचार बनाएं...

श्री स्नाई० के० गुजराल: मै वना रहा हूं।

श्री राजनारायण: श्रापने जयप्रकाण नारायण जी को स्टेटमेट को गदा बनाकर छपवाने से इंकार कर दिया...

श्री श्राई० के० गुजरात: अध्यक्ष जी, एक गृतिगंगन उन्होंने लगाया है which I must straightaway deny. I have not mentioned the name of Jayaprakash Ji and I have not objected to the printing of Jayaprakash's statement. I have said about one editorial and I am drawing his attention to that,

SHRI RAJNARAIN: What is that?

SHRI I. K. GUJRAL: You can read that. Having said that, I would say that when Searchlight people approached me and my colleague, Mr. Sinha, not only did we extend our sympathy to them, but we also took specific steps. For instance, we have agreed to give them additional newsprint. We immediately agreed to give them licence for importing machinery. I have also sponsored their case to the Finance Ministry recommending that when they import the machinery, it should be

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duty free. These are the things that I have done. Sir, I have also taken steps to see that whatever advertisements they were getting from the Government of India, they continue to get. Is any more proof needed of our bona fides? I think it is not needed. I think it is more than clear that we are not only sorry, but we are keen to help as well.

(Interruptions)

श्री रबी राध मैं गुजरात साहव से श्रर्ज करूगा कि उन्होंने श्रपनी बात को डिम-कटिन्यू करके दमरी बाते ले ली है . . .

श्री आई० के० गुजराज उपसमाध्यक्ष जी, मैन ग्रमी खत्म नहीं किया है मैं उसी बात पर आ रहा ह।

राजनारायण जी हमेणा इस बात का जिल किया करने है कि इनको यहां की समद की परम्पराम्रों का बहुत इस्म है शायद उनको यह भी इस्म होगा कि जो स्टेट गवर्नमेंट का मबजैक्ट है वह स्टेट की समद में ही डिस्कम किया जाता है ग्रीर स्टेट गवर्नमेंट की जो पालिमी होती है उसकी डिमकम करने की जगह भी यह नहीं है। स्टेट गवर्नमेंट ने ग्रखबार के मुतास्तिक क्या एटि-ट्यूड लिया है, क्या नहीं लिया है हमें कुछ मालुम नहीं है। हमसे उन्होंने कुछ नहीं पृष्ठा इस लिए उगकी जिम्मेदारी हमारे ऊपर नहीं ग्राती।

श्री राजनारायरा . स्टेट गवर्नमेट को डिफेस करने की जिम्मेदारी भी माननीय मत्नी की नहीं है हमें 'प्रदीप' ग्रौर 'सर्चलाइट' से कोई विणेष मतलब नहीं है हम तो जो स्टेट की सरकार है उसको गन्दी हटाने की माग करने हैं।

उपतभाष्यक्ष (श्री बी० बी० राजू): ग्राप द्यरी बात पर जा रहे है।

SHRI I. K. GUJRAL: Sir, I want to pass on to the next subject only by mentioning one thing. My friend, Shyamlal Ji, had talked about Jana Varta. I can take him into confidence and tell him that Jana vastness of the private sector.

Varta's case was brought to my notice when I visited Varanasi by Shri Dwivedi and it received immediate attention. Newsprint for 1973-74 has already been allocated to them and they have already received their fourth instalment of newsprint. They are already on the approved list of D.A.V.P. and are receiving advertisements from the Government of India.

Therefore, it is not a question of Jan Varta not being . . .

AN HON. MEMBER: You have not given us the total allotment made to Jan Varta. (Interruptions)

SHRI I. K. GUJRAL: Allotment is not made on the basis of charity. Allotment is made on the basis of circulation of a paper. And whatever circulation has been checked and found correct on that basis allotment is made. If my friends in Jan Varta have any grievance against this there, are remedies for that. If they think that more newsprint should be given to them, you or Mr. Dwivedi can write to me and I will be very glad to look into this.

Sir, about advertisements I only want to say one word and finish. One thing this House may kindly keep in mind and that is that the total advertisement budget of the Government of India is very meagre. Our total advertisement in the Government of India, i.e., D.A.V.P., today, is of the order of Rs. 1.20 crores. The advertisement budget of the private sector in India is fantastically big. Four years ago we made an assessment and at that time the total advertisement budget of the private sector used to be approximately Rs. 30 crores. Last year again we made an assessment. It now touches Rs. 70 to Rs. 80 crores. Therefore, those people who want to make a case as if the Government of India's advertisement is very vital in deciding the policy of a paper, they are very sadly mistaken. Therefore, even the Government of India has an instrument, even then it cannot be used by it because it is so small as compared to the sial part of it, I will come towards the Let me first deal with lesser controversial aspects of the radio. In India. which is very vast and big, it is very important that we must have a communication media, which is very effective. fortunately, the print media as yet is very limited both in its reach and because of the illiteracy and because of its history, because it is still urban oriented. still read by few. It does not penetrate to the rural life. These are the limitations of the print media as such. Therefore, we have to a great extent make investment in audio-visual media. Radio has been there for about 40 years. Unfortunately, in spite of 40 years it has not yet spread to the extent that it should. We have made very meagre investment in it comparatively than what we should have keeping in view the size of this country. Today we say that it reaches about 85 to 86 per cent of the population. The 14 per cent which are left out are socially the most vulnerable sections of the society. Border areas are still not very adequately covered. Adivasi belt is still not very adequately covered. cially deprived are not yet very adequately covered. And, even when a radio reaches there finally, then the radio sets are still not available.

In India today we have approximately a crore and thirty lakhs of licensed radio sets. Some time ago some private agency made a survey and came to a very startling analysis and that was that there were about a crore and thirty lakhs of licensed radio sets. One can say that there will be another 50 to 60 lakhs of radio sets which are not licensed and thus there may be a totality of about two crores of radio Even if they are evenly spread and four or five people have the benefit of one radio set, you can cover only about 10 croies of people out of 54 crores. Sir, the startling revelation of that analysis was that out of these total radio sets only about 10 to 14 per cent had reached the village life. Rest of it is still urban and even in

Sir, radio, rightly again, has been dis-contact with radio in mill areas, for inscussed a great deal. The more controver- tance, is only to the 8 per cent of the population. The result of it unfortunately is that a media which is so well spread, even this media, has remained limited by and large to middle class urban elite. fore, I think a definite policy has to be evolved whereby you can make a communication media effective, possible and an instrument of cultural change. Cultural change in the first instance means physically radio should be available and secondly in the programme there should be a great deal of investment. Unfortunately again, our income from radio is far in excess than our investment in it.

6 P.M.

Last year for instance the income from licences and commercials was approximately Rs. 29 crores and our Budget last year was of the order of about Rs. 17 crores. So the Radio is virtually earning Rs. 12 cioies for the exchequer rather than making investment. I have been pleading to make it autonomous for many reasons but one of the main reasons is that as long as it is part of the governmental rules it suffers from a great deal of handicap and one of the handicaps is that whenever an economy cut is applied it is applied to the Radio. For instance, last year there was an economy cut of 10 per cent. What does that mean? It means you cannot reduce salayou cannot 1etrench people; the only thing that you can cut is that you can cut on the programmes and when once you cut on the programmes the quality of the programmes goes very steeply down. Some months ago mv colleague. Dharam Bir Sinha undertook a survey of the Bombay station for instance and he came back with a startling result. said that our average cost per programme has come to two annas per programme. Now, what type of programme can VOII offer except that you keep on repeating the programme that you have once taped? You are unable to involve new talent; you are unable to involve create new research possibilities for programmes; you do not have new dimensions: urban areas in a city like Bombay the you do not have training; you do not have

[Shri I. K. Gujral.]

adequate feedback. Fortunately this year we have been able to get some money to add something new to the programmes. For instance I am very keen to have a very effective feedback system. No radio system can be useful unless you have an effective feedback. And feedback does not only mean voluntary letters which people sometimes write but feedback means surveys in the various strata of society by which we keep on checking up the impact of the various programmes and unless that is scientific the media does not become We are very keen that we should be able to build up a very good' system firstly for training because unless you give them training not only at the entry point but also as they go along, the quality of the programmes will not improve. We are also keen for instance in music, to build up our own orchestra in We are also keen that various stations. we should encourage group singing movement. India badly needs it because unless we start singing in groups on national themes we would not feel nationally integrated. That is why we are starting this new group singing movement throughout the country in the various stations. Similarly we must create our own light music sections and make it more independent so that we do not have to rely on the film music so much as we are doing at present. These are the various aspects for which we must make investments. I agree with Mr. Habib Tanvir that institutionalised culture is not the way out. I agree with that but then culture cannot be wished in. If you want to have a cultural policy, not only you must have a new cultural policy but you must have adequate resources ushering that in. If we want that our cultural attitude should be at one not only with our legacy, with our past, with our tradition, but must also represent modern approach and the modern values then it is very important that our investment in the media should be very substantial. Our basic difficulty in India has been that we have been trying to usher in a cultural change through film and radio

without making any investment. We have too much faith in our lectures; we feel perhaps through bhashans things can changed. That is not possible.

My friends have also mentioned about the policy of the Radio regarding politics. I think the one thing that we must get away from is that politics has a limit beyond which it should not go. To the radio news is one of the very small activities.

श्री राजनारायणः क्या लिमिट है पोलिटिक्स की ? 🧃

SHRI I. K. GUJRAL: Where Rainarain's limit ends our limit starts.

श्री 'राजनारायण: तब तो मर्जा महोदय का सत्या-नाश ही है।

SHRI I. K. GUJRAL: The main point is they must understand for instance with regard to the news that we give that it goes not suit us to black out any news, not in the interests of Mr. Rajnarain or anybody but in the interests of the credibility of the media itself. And whatever Mr. Shyamlal may have said, in today-I am yery proud of the fact-the Radio has much more credibility than any other media.

श्री राजनारायण : बिलकल गलन । ग्राल इंडिया रेडियो का कोई विश्वास ही नही है।

SHRI I. K. GUJRAL: The average Indian fully believes and has full faith in whatever the Radio says. Radio medium of propaganda, Mr. Rainarain must by now have realised-he has contested elections again and again and he has been defeated again and every time must have realised—has a strong and potent role.

(Interruptions)

श्री राजनारायण : श्रीमन, कभी-कभी शैतान भी मत्य बोलना है। इनके रेडियो ने इनको चनाव में जीतने में मदद की, यह बात मची जी ने कबल कर ली। इसलिए मैने कहा कि सत्य पर आग्रो. चनाव कराम्रो, तब पता चलेगा।

Discussion on working

श्री आई० के० गुजराल: श्रापने कह दिया, श्रापने श्रपना मतलब निकाल लिया, हमने श्रपना मतलब निकाल लिया। श्राप भी खुश है, हम भी खुश है।

श्री राजनारायण: हम खुश नहीं हैं।

SHRI I. K. GUJRAL: My regret is my friend, Shri Shyamlal Yadav, said that the BBC has more credibility in India than All India Radio.

SHRI RAJNARAIN: Why not?

SHRI I. K. GUJRAL: It was the BBC which said in 1965 and it was the same BBC which in 1969 that India was being defeated. Do you think that its credibility is more than the credibility of All India Radio? I have nothing against the BBC.

(Interruptions)

THE VICE-CHAIRMAN (SHR! V. B. RAJU): Order, order please.

SHRI I. K. GUJRAL: Mr. Shyamlal Yadav may be sitting on that side of the House today, but he has a glorious past. He has participated in the national struggle. I think under no provocation should he let that go out of hand. Let us derive pride from our own institutions. We are proud of them. Let us share that pride. Even if we differ in the details, let us not give away that pride.

श्री राजनारायण: मुझे नफरत थी स्रंग्रेज की कौम व सूरत से,

मुझे जो भी नफरत थी वह थी श्रंदाजे हमकूत से, जो अपनों की हकूमन श्राज रहमत, हो नहीं सकती, तो श्रपनों की भी सुरत से मोहब्बत हो नहीं सकती।

एक माननीय सबस्य: शाबास ।

श्री राजनारायण : हमको लगे शाबास कहने, पिद्दी ग्रीर पिद्दी के शोरवे।

SHR1 I. K. GUJRAL: I am glad that some friends have appreciated the Yuv Vani. We have been able to set up only four stations as yet. We are keen that

Yuv Vani should expand fast in the Fifth Plan and particularly I think Yuv Vani should go to every university town, so that youth can have a media of expression. Prakash Vir Shastriji pointed cut two or three things. For instance, one is whether it is Westernised or not. I think one thing which my generation and Prakash Shastriji's generation must realise it that with every generation the cultural values change. Today life is becoming universal more and more. Music is no more limited to the four walls of a country. Today Ravi Shankar is as much loved in England and America as he is loved in India. Sitar has become a universal instrument whether we like it or not so is pop music. The question is not whether I like pop music or not. 'The question is whether the new generation likes it or not. is not possible for us to inflict and impose our own value-systems on the new genera-The main reason why we started Yuv Vani is we should not try to impose the value-systems of the old generation, because it alienates them. One of the reasons why the new generation gets alienated from the old generation is because the media of expression tries to them. Today's generation, rightly or wrongly—I am no judge of it—revolts against that effort to regiment them. That is why we have thought as a policy that in the Yuv Vani we should give freedom of expression. It is freedom of expression not only in the sense of speech, but also in the sense of music. Whether it jars Prakash Vir Shastriji's ears or my ears, it is cf no consequence. The fact is that the new generation likes loud music. Loud music has been born due to many reasons. I will not take the time of the House . . .

श्री प्रकाशबीर शास्त्री: मैं सिर्फ इतना कहना चाहना हूं कि 18 प्रतिशत जनता शहरों में रहनी हैं तो 82 प्रतिशत भारत के गावों में रहती हैं।

SHRI I. K. GUJRAL: I am coming to that.

The second thing is that we are trying to build up the Yuva Vani deliberately. We felt that if we generalised the Yuva

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Vani policy and took it to all sections of the Youth population, then the Yuva Vani will fail, because the general radio, the AIR, has A, B & C somewhere. But the Yuva Vani policy is that it must address itself to a limited section of the youth and for good reason, which is that we want them to feel that it is their own medium. And that is why the policy enunciation that I made when we started first the Yuva Vani was that this radio is being set up for that section of youth which is either in the process of education or is the product of education. We deliberately tried to keep it at low transmitters so that it remained local and it did not spread curside so that personal contacts became possible. If a boy wins a hockey match in the Delhi University or if a girl delivers a very good speech in Hindi at the Indraprastha College, then that should be something, their names should mean something to the community of the youth as such. Therefore, we have deliberately tried follow this policy. We have deliberately tried to use the Yuva Vani for the urban youth. For the rural youth we are trying to build separate programmes in A, B & C. This is the policy we are experimenting with. I cannot claim that we will succeed. But the results so far show that we are succeeding even in dealing with that section of the society; youth living in the urban areas, youth which is in touch with education, youth which is now feeling the rightly impact of our new approach, or wrongly, positively or negatively. Let us try to have a line of communication with them because when one communication channel gets complete, then the second stage will come as to what I think is the best course to deal with them. Let the youth expose its own problems to us, and let them talk to each other. We should also go into their minds; we should know what the youth is feeling Let us continue the experiment with them for some time more. Perhaps we will succeed. I am no prophet nor can anybody claim to be a prophet. One can succeed; one can change if one does not succeed.

My friend, to an extent, expressed a great deal of concern about this Spotlight. Now, I would not have taken time on it, but since it always comes up again and again, I would only like to say that we have definitely given a great deal of shift in choosing people who can come on the Spotlight Programme. I will only read out two or three lines for the records so that my friends know what policy we are following—

"During 1973, 11 specialists from the Jawaharlal Nehru University associated with the various social sciences disciplines were invited to broadcast in the programme on 21 occasions. Academicians participated on 92 occasions and they were drawn from 34 academic institutions all over the country. It is interesting to compare this wider academic participation in 1973 with participation of only 11 such institutions during 1972."

The representation accorded to the Jawaharlal Nehru University is that during 1973 out of the 537 scripts which were broadcast on the Spotlight, only 11 came from the Jawaharlal Nehru University. Therefore, it is not correct for us to come to a conclusion that some institutions or some set of people are now getting prominence. What we have decided as a policy is that Spotlight is an all-India programme; speakers must come from all over India. And that is why we have considerably brought it down-I think even Delhi has come down to about 30 per cent and 70 per cent of the programme approxiately comes from outside. Similarly, we are keen that specialists on the particular subjects should speak rather than only generalists should speak. That is how we have devised it. And I think that if from that critical angle my friends will look at it, they will come to a different conclusion.

It has been talked about elections, whether time should be given to the various parties or not. I, for one, feel that radio will become more relevant if all parties are given time about election on the radio. But it is not for me to decide how the

time should be distributed, the time should be distributed as the Election Commission might decide. That is why in 1967 when we were in touch with the Election Commission and in 1971 when we were in touch with the Election Commission I had said that as the Minister in charge of Information and Broadcasting I should not be called upon to decide what percentage of time should be given to each party. I think this is an area where political parties should get together either directly or through the Election Commission and decide

श्री राजनारायण : इलैंक्शन कमिशन की पब्लिकली स्टेटमेंट है कि मरकार ने हमारे सुझाव को मानने से इंकार कर दिया ...

श्री ग्राई. के० गुजराल: क्या सुझाव है ?

श्री राजनारायण : ग्राप इसे समझने मे इतने मामम बच्चे है क्या । इलैक्शन किमशन ने यह कहा कि हर राजनीतिक दल को उनकी शक्ति के मता-बिक समय दिया जाए यह मरकार को इलैक्शन किमशन का सझाव था ग्रौर इसे ग्रापने मानने से इंकार कर दिया।

SHRI I. K. GUJRAL: I did not receive any proposal from the Election Commission to this effect. The Election Commission asked us whether we would have any objection for political parties to use it, we said "Yes". Now it is for the Election Commission to decide how much time should be given to which party and how a formula should be evolved.

SHRI SHYAMLAL YADAV: I should like to have one information from the hon'ble Minister. The Election came out in the Press but he said that no proposal has been received from the Election Commission.

THE VICE-CHAIRMAN (SHRI V. B. **RAJU):** What more can he say?

SHRI I. K. GUJRAL: I did not receive a specific proposal as to how time should be given. I was asked whether the Information Ministry should be willing radio should be used for election, I said

"Yes". The details were not given to It may have been sent to other Ministries but not to us. It is possible that the Election Commission may have been in touch with another Ministry but not with my Ministry. I do not know about it. But so far as I am concerned we were asked only in this limited aspect.

श्री राजनारायण : ग्रभी माननीय मंत्री जी ने बताया है कि इलैक्शन कमिशन ने मरकार को कोई प्रपोजल नहीं दी। मै कहता हूं कि इलैक्शन कमिशन ने पब्लिकली जो स्टेटमेट दी उसके ग्रनुसार उन्होंने ग्रापको प्रपोजल भेजी है।

THE VICE-CHAIRMAN (SHRI V. B. RAJU): The Minister says he did not receive any proposal.

SHRI RAJNARAIN: Joint responsibility.

यह ज्वाएट रिमपोमिबिलिटी है। मंत्री जी यह नही कह सकते कि मरकार की रिसपौसिबिलिटी नही है।

SHRI SHYAMLAL YADAV: My point of order is that the Minister owes joint responsibilty. He cannot say that he personally did not receive any proposal whereas others might have received. He should reply for the Government.

SHRI I. K. GUJRAL: The Government replies in two forms. I think friends know it better than I do. that an enquiry is addressed to me. When I am addressing, naturally, I can only within my knowledge. But if he wants that other Ministries should also be asked, he must come in the form of a question or motion. Then other Ministries will reply. So far as I. & B. is concerned. I have made my position very clear.

Sir, about Radio I would touch two more points and then finish about it One is "Today in Parliament". My friends have complained that the Rajya Sabha does not get adequate coverage. From now on we are going to have separate coverage for the Rajya Sabha and the Lok Sabha so that adequate satisfaction is available to both the Houses.

[Shri I. K. Guiral.]

Discussion on

Working

1 might clarify only one point, namely, that we are keen for the internal autonomy of the Radio and the T.V. This I must clarify because it is important for us to feel that the B.B.C.'s is not the only type of internal autonomy available. After all, country develops its institutions. B.B.C. caters to a very small area where everything is done from one central point. We are dealing with a very big country where we are at the moment running approximately 70 stations. We are running more than a hundred transmitters. When the Fifth Plan commitments are over our number of stations will cross hundred. We have a cultural variety. We are also trying that the Radio should participate not only in the political life of the country but also in the social and cultural life of the country. And when you are trying to use the media for this social transformation, you have to tailor your institutions according to your own needs. Our needs are basically that the radio should be more decentralised, that the stations in the various regions should have more autonomy so that they can take decisions themselves, that the decentralisation should be maximum, that internal autonomy in the running of the radio and the TV should be maximum and they should have release from the governmental disciplines. That is the type of autonomy that we are trying to build. This is the type of autonomy some other countries have tried. No country can copy the media policy of another country because the media policy can be only tailored according to one's own needs. The broad principles may be common, but the approach in detail has to be different and that is why the new type of systems that we are trying to tailor for ourselves are totally different.

Sir, a very pertinent point was made about the TV, i.e. why TV ? It has been raised not only here but elsewhere also. this is one of the reasons why our communication policy in India has not succeed-I have known and I remember the! time when radio was thought to be a luxury. That is why in most of the States, even today you see that from the sales-tax

point of view, the radio is in the category of luxury items. Now, in a country where communication is considered a luxury, that country can have this policy only at its own peril. The TV is not a luxury at all. Any instrument of communication is not either a luxury or a necessity. The basic point remains, what is the input into that medium and how you use that medium? You can make it a luxury. You can make it ar instrument for consumerism. can also make it an instrument for social change. You can also make it an instrument for your cultural policy, for agricultural inputs, for your family planning movement, for your national integration. And our basic approach is that we want to use the audiovisual media for that purpose. That is why whatever investment we might make, we must make it in such a way that we use it fully for the people as a whole. That is why we have said in the Fifth Plan that we must not sanction any station where community sets are not sanctioned along with it, because only through community sets can you reach the people as a whole. Otherwise, if it remains confined to those who can buy TV sets, then the danger will be very serious. I agree with Mr. Habib Tanvir in one thing more and that is, when we go to the rural life, our cultural approach should not be alien. It should not be as if we are disturbing the internal equilibrium in cultural life and prejecting into it some alien culture. alien culture will always have an upsetting effect because we have very rich cultural traditions. That is why in the satellite programmes, we are trying to keep this in view. I think sometimes it succeeds and sometimes it does not give that degree of success. That is why I invite friends like Mr. Habib Tanvir to help us in this.

Sir, there has been a sad suicide in the TV centre and my friends have referred to it in this House and in the other House. I have said that I feel really pained that we lost in Mr. Gaur one of our very valued colleagues. His contribution to TV was very considerable and one does not like to lose colleagues like him. We have a great deal of sympathy for his family,

particularly because the loss of the head of the family like this is a very sad thing. The police report is not yet complete. I can assure this House that our next step will depend upon what the police report says. I would not like to anticipate the police report. And whatever is called for afterwards will be done. I would take a few minutes more.

HARSH DEO MALAVIYA: Would you agree to conduct an enquiry into the functioning of the TV station?

SHRI I. K. GUJRAL: I will not make any comment till I get the police report.

SHRI HARSH DEO MALAVIYA: am asking about the general functioning of the TV centre.

SHRI I. K. GUJRAL: i would also not like some people to take advantage of this suicide for their own purposes. Therefore, I would not like this to be a stick to make the Government move in a certain direction. You know very well that everything which is vocal is not always correct. Therefore, let us not be swept away by the vocality of certain people.

Sir, the film has also received a great deal of attention of the House today. I will not take your time at length because I have spoken on this subject when the on censorship came. But I would only say one thing, that is, for the first time we are now having a comprehensive film policy. It covers censorship. It covers the Film Institute. It covers the Directorate of Film Festivals. It covers Film council; it covers setting up of a National Films Corporation; it covers setting up of art theatres; it covers film funds. Basically I believe that like radio and TV and newspapers, the film will not be an instrument of social use unless social inis made into it. You cannot vestment have a healthy film and unhealthy linance co-exist. If the film makers resort money from sources from where they get now on that very interest, then the type of films available will be the same as we are now getting although in our Consor Board we have been very strict, we have

banned more films this year than before, we have made very serious CHI vear than ever before. this Even then the impact will never be felt; the impact will be felt only when film funds come into existence, when healthy finance is made available. That, hope, supported by the various institutional set-up that I have indicated, will be in a position to usher in a new film scene in not a distant future. Sir, with this I hope I have met all the points...

SHRI RAJ NARAIN' No. no. पहिलक कारपोरेणन के अदर रेडियो कब आ जायेगा ?

श्री श्राई० के० गुजराल: मैं ने जवाब दे दिया है, मै फिर जवाब दे दुं। पब्लिक कारपोरेशन बनान का हमारा कोई इरादा नहीं है। उस को इटरनल भाटोनामी देने का इरादा जरूर है।

THE VICE-CHAIRMAN (SHRI V. B RAJU): I think now...

श्री प्रकाशवीर शास्त्री: पी० ग्राई० वी० के बारे मे मत्री महोदय ने टच ही नहीं किया।

SHRI I. K. GUJRAL: I deliberately did not touch two or three activities because of shortage of time. I know I was testing the patience of my fellow-Members. But I can promise you one thing that all the points that have been raised here have been taken note of and whichever point I have not replied here will all be kept it. mind. . . .(Interruptions)

NOTIFICATION RE. ENHANCEMENT OF EXCISE DUTY ON KHANDSARI SUGAR

THE DEPUTY MINISIER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): Sir, with permission I beg to lay on the Tuble a notification both in English and of the Ministry of Finance, Deparment of Revenue and Insurance Notification No. 80/74-CE dated 30th April, 1974, together with an Explanatory Memorandum.